

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH,

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 17 JAN 1994

ORIGINAL APPLICATIONS NO.395 TO 403 of 1991, 57,416 of 1990,
298, 320 & 377 of 1992 AND 44 TO 80 / 1993.

APPLICANTS:-Sri.C.R.Rangadhamaiyah and Others

v/s

RESPONDENTS:- The Chairman, Railway Board and Others.

To.

1. Sri.K.Subba Rao, Advocate, No.27, Chandrashekhar Complex, Ist Main Road, Ist Floor, Gandhinagar, Bangalore-9.
2. Sri.R.Bhaskaran, Advocate, No.40/2083, Elamkulam Road, Kaloor, Kochi-682017.
3. Sri.P.Shivan Pillai, Advocate, Grass House, Monastery Road, Marikkamuri, Kochi-682011.
4. Sri.Vijaynarayan, 3-C ELDORADO, 112, Nungambakkam High Road, Madras-600 034.
5. Chairman, Railway Board, Rail Bhavan, New Delhi.
6. The Secretary, Ministry of Railway, Rail Bhavan, New Delhi.
7. The General Manager, Southern Railways, Park Town, Madras-3.
8. The Chief Personnel Officer, Southern Railways, Park Town, Madras-3.
9. The Divisional Railway Manager, Southern Railways, Mysore.
10. The Senior Divisional Personnel Officer, Southern Railways, Palghat, Kerala.
11. The Divisional Personnel Officer, Southern Railways, Madurai Division, Madurai.
12. The Divisional Superintendent, Southern Railways, Divisional Office, Palghat, Kerala.
13. The Divisional Railway Manager, Southern Railway, Bangalore.
14. Sri.K.R.D.Karanth, Advocate, 32, Mangalanagar, Sankey Road Cross, Bangalore-52.
15. Sri.A.N.Venugopala Gowda, Advocate, No.8/2, Upstairs, R.V.Road, Opp:Bangalore Hospital, Bangalore-4.

Continued to page no.2/-.....

-:2:-

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-x-x-x-x-

Please find enclosed herewith a copy of the ORDER
passed by this Tribunal in the above mentioned applications
on 16th Day of December, 1993, for further necessary action.

S. Shanthi
frs DEPUTY REGISTRAR(J)
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

O.A.NOS. 395 to 403/91, 57/90, 416/90, 320/92,
298/92, 377/92 and 44 to 80/93

THURSDAY, THIS THE 16TH DAY OF DECEMBER, 1993

SHRI JUSTICE V.S.MALIMATH CHAIRMAN(J)
SHRI JUSTICE P.K.SHYAMSUNDAR VICE CHAIRMAN(J)
SHRI V. RAMAKRISHNAN MEMBER(A)

1. Sri C.R.Rangadharmaiah,
S/O Sri Rangaiah,
aged about 68 years,
Retired Guard-A Special,
Chikkabidre,
Chikkanarayakanahalli Taluk.
2. Sri K.V.Sreekantiah,
S/O Sri K.V.Subramanyaiah,
aged about 69 years,
Retired Guard-A Special,
Ch-70, 6th Main, Saraswathipuram,
Mysore 9.
3. Sri M.N.Narayana Setty,
S/O Sri K.Muniswamaiah,
Retired Guard-A Special,
2003/2, Rajkamal Street,
Mysore - 1
4. Sri B.J.Nagarajaiah,
S/O Sri Jayapala Nayenar,
Retired Guard-A Special,
158, Shankaranagar,
J.B.Kaval, Bangalore-560 022
5. Sri K.Seshadri, S/O Sri Krishna,
Bhatta, aged about 69 years,
Retired Guard-A Special,
92, Lakshmipuram, Arsikere.
6. Sri M.Channabasavaiah,
S/O Sri Madappa, aged about 69 years,
Retired Guard-A Special,
964, 9th Main Road, 6th Cross,
Prakashnagar, Bangalore - 21

7. Sri K.V.Srinivasachar,
S/O Sri A Venkataremachar,
aged about 69 years,
Retired Guard-A Special,
69, III Parallel Road,
Jayanagar Extension,
Shimoga Town - 577 201

.... Applicants

Contd./-

8. Sri Shivaswamy, S/o Sri T. Durgachalam Pillai, aged about 69 years, Retired Driver-A Special, 44, II Main, Medas Block, New Bamboo Bazar, Mysore-21

9. Sri J.N. Pharoah, S/o Sri W.P. Pharoah, Retired Driver-A Special, 2355, I Main, II Cross, K.G. Koppal, Chamarcja-puram, Mysore.

10. Sri R.J. Mahadevan, S/o R.Jayaram, aged about 67 years. Guard 'A' Special (Retired) residing at No.157, IVth Cross, Nagappa Block, Srirampuram, Bangalore - 560 021

11. Sri R. Shivaiah, Retired Guard 'A' Special, and residing at No.1153, 'Sri Ranga', II Main Road, S.N. Colony, Yeshwanthpur, Bangalore - 560 022.

12. Sri Papanna, S/o Nathavedu, aged about 63 years, Driver Passenger MR448, Southern Railway, Bangalore City (Retired) No.5/10, Backside of Muniswara Temple, Bhuvaneswarinagar, Magadi Road, Bangalore - 23.

13. Sri Ghousie Mohideen S/o Azeen Mohideen, aged about 63 years, Driver Passenger MR 238, Southern Railway, Bangalore City, (Retired) C/o Noor Mohamad, No.73/D, Railway Quarters, Yeswanthapur, Bangalore - 22.

14. Sri D. John Peter, S/o Doraikswamy, aged about 58 years, Driver Goods MR 612, Southern Railway, Yeswanthapur (Retired) No.62, III Cross, I Stage, Oklipuram, Bangalore - 21.

Applicants 1 to 9 in O.A. Nos. 395 to 403/91

Applicant 10 in O.A. No. 57/90

Applicant 11 in O.A. No. 416/90

...APPLICANTS

...Contd. /-

15. Sri Manickam,
S/o Lakshmanappa,
aged about 60 years,
Driver Passenger MR 414,
Southern Railway, Arsikere,
(Retired), No.286/A, 8th Cross,
Bangalore - 560 021.

16. Narayana,
S/o Nyathavadu,
aged about 72 years,
Shunter MR 276,
Bangalore City, Southern Railway,
(Retired) No.53 C/o Nawaz Store,
12th Cross Magadi Road,
Bangalore - 23.

17. Sri M.S.Susainathan,
S/o Mariswamy,
aged about 62 years,
Driver Passenger MR 475,
Southern Railway, Yelahanka,
(Retired) C/o P.A.Joseph,
45/A Old Railway Quarters,
Yeswanthapur, Bangalore - 22.

18. Sri Siddaiah, S/o Siddaiah Gowda,
aged 62 years, Diesel Assistant
MR 523, Southern Railway,
Bangalore City, (Retired)
No.58, I Cross, 3rd Main Road,
Ramachandrapuram, Bangalore - 21.

19. Sri Kadirvelu C.R.,
S/o C.S.Ramalingam,
aged about 58 years,
Goods Driver MR 624.
Southern Railway, Harihar,
(Retired), No.32/2, I Main Road,
I Cross, Oklipuram,
Bangalore - 21.

20. Sri Gulam Dastagir,
S/o Md.Ghouse,
aged about 69 years,
Shunter MR 597, Southern Railway,
Yeswanthapur (Retired) No.3,
Star Building, Dharga Mohalla,
Doorvaninagar, Old Madras Road,
Bangalore - 560 016.

21. Sri Andul Waheed,
S/o Md.Haneef, aged 67 years,
Shunter MR 539, Southern Railway,
Bangalore Cantonment (Retired)
No.18, 6th Cross, L-B,
Shastrinagar, Indiranagar,
Bangalore - 38.

...APPLICANTS.

...Contd./-

22. Sri D. John,
 S/o N. David Pillai,
 aged about 66 years,
 Assistant Guard/EMT 1303,
 Southern Railway, Bangalore
 (Retired), C/o Carpenter Subramany,
 12th Cross, Magadi Road,
 Bangalore - 23.

23. Sri Sheik Fekruddaeen Easmer,
 S/o Mohammed Khasim Sekili,
 aged about 63 years,
 Railway Guard A-EA 5212,
 Southern Railway, Arsikere,
 (Retired), Manipet,
 Arsikere - 573 103,
 Hassan District.

24. Sri K.G. Krishnamurthy,
 S/o K. Gundappa,
 aged about 60 years,
 Guard 'A' Spl. EE 994,
 Southern Railway, Arsikere,
 (Retired), No. 84, Yerrappa Block,
 Laxmipur, Arsikere - 573 103.

25. Sri D.E. Anthony,
 S/o Emmeiappa, aged about 63
 years, Asst. Guard EE 1317,
 Southern Railway, Bangalore City,
 (Retired), No. 298, EWS, 5th Main,
 Kengeri Satellite Town,
 Bangalore - 60.

26. Sri N.V. Ananda Rao,
 S/o N. Venkata Rao,
 aged about 59 years,
 Fireman A - MR 549,
 Southern Railway, Shimoga Town,
 (Retired), No. 121, T.J. Cross,
 Behind S.P. Office, Ashoknagar,
 Shimoga Town.

27. Sri M. Mani,
 S/o Mottai, aged about
 62 years, Shunter MR 672,
 Southern Railway,
 Baiyappanahalli (Retired),
 Ramaswamyalya, M.S. Nagar,
 Kammanahalli Main Road,
 Bangalore - 33.

28. Sri M. Texman, S/o Murugesh,
 aged about 63 years,
 Driver Goods MR 410,
 Southern Railway,
 Yeswanthapur (Retired),
 No. 22, I Cross, Bhasyamnagar,
 Srirampuram, Bangalore - 21.

..APPLICANTS

..Contd/-

29. Sri Ramaiah,
 S/o Venkatesanappa,
 aged about 63 years,
 Driver Passenger MR 721,
 Southern Railway, Shimoga Town,
 Retired, No.209/41, Reckamma
 Building, Main Road,
 Yeswanthapur, Bangalore-22.

30. Sri Syed Abbas,
 S/o Syed Dastagir,
 aged about 69 years,
 Southern Railway, Bangalore City,
 (Retired), No.41, I Cross,
 II Main, Patharayanaapura,
 (Near Subramanya Maasjid),
 Bangalore - 26.

31. Sri Abdul Rahim,
 S/o Md.Bakshi,
 aged about 62 years,
 Shunter MR 349, Southern Railway,
 Bangalore City (Retired),
 No.22/1, 11-A Cross,
 Hoshalli Main Road,
 Patharayanaapura
 Bangalore - 26.

32. Sri K.M.Pavooni,
 S/o K.V.Mathew,
 aged about 66 years,
 Driver Goods MR 701,
 Southern Railway, Yeswanthapur,
 (Retired), No.517, 7th Cross,
 K.N.Extension, Yeswanthapur,
 Bangalore - 22.

33. Sri S.Gangadharaih,
 S/o B.Siddaih,
 aged about 63 years,
 Guard A-Spl. EMT 428,
 Southern Railway, Arsikere,
 (Retired), Nt.Vasantha Nilaya,
 near Sedana Talkies, Behind
 Pump House, Arsikere.

34. Sri G.Ramaswamy,
 S/o A.Govindaraju,
 aged about 64 years,
 Mail Guard EMT 797,
 Southern Railway, Bangalore City,
 (Retired), No.264/A6 Railway Qtrs
 (NGO), Southern Railway, Bangalore-23.

Sri A.Kumaran, S/o C.Abbu,
 aged about 59 years, Mail Guard
 EMT 1768, S.Railway, Bangalore City,
 (Retired), No.104, 6th Main,
 II Cross, Shankarnagar, Yeswanthapur P.O.
 Bangalore - 22.

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36. Sri M.Nagaraj,
S/o MuniSwamy Naidu,
aged about 60 years,
Driver Goods MR 436,
Southern Railway, Bangalore City,
(Retired), No.60, Kothandaramapuram,
Vaiyalikaval, 12-A Cross,
Bangalore - 3.

37. Sri G.Gopal,
S/o Gangen,
Aged about 60 years,
Driver Goods MR 599,
Southern Railway, Yeswanthapur,
(Retired), C/o G.Chakravarthy,
No.42/D, Railway Qtrs.
Baiyappanahalli,
Bangalore - 38.

38. Sri Khudus,
S/o Hussain Sal
aged about 65 years,
Driver Passenger MR 112,
Southern Railway, Bangalore City,
(Retired), No.469, 10th Cross,
Mathikere Main Road,
Yeswanthapur, Bangalore-22.

39. Sri Mayanna,
S/o Mayanna Gowda,
aged about 71 years,
Shunter MR 254,
Southern Railway, Bangalore City,
(Retired), No.40, 7th Cross,
Gayathrinagar, Srirampuram,
Bangalore-21.

40. Sri Gurusiddaian, S.
S/o Siddappa,
aged about 68 years,
Driver Passenger MR 393,
Southern Railway, Shimoga Town,
(Retired), Attn Guddakaval
Hosur Javagal Post, Arsikere
Taluk, Hassan District.

41. Sri Mohamed Hussain,
S/o Mohamed Budensab,
aged about 66 years,
Shunter MR 691,
Southern Railway, Harihar,
(Retired), Amaravathi Post,
Harihar Taluk, Harihar.

42. Sri T.Duggan,
S/o A.E.Duggan,
aged about 65 years,
Driver Passenger MR 97,
Southern Railway, Bangalore City

residing at : Munikaleppa Garden,
Ramaswamy Palayam,
Khammanahalli Main Road,
2nd Cross, Bangalore-33.

43. Sri John Ross, S/o Noah,
aged about 62 years,
Driver Passenger MR 359,
Southern Railway, Bangalore City,
(Retired), No.860, HMT layout,
behind Chowdeswari Temple,
Mathikere, Bangalore-54.

44. Sri E. Hussey, S/o William Hussey,
aged about 64 years,
Driver Passenger, MR 193,
Southern Railway, Bangalore City,
(Retired), No.5, 7th Cross,
Subedarpalya, Yeswanthepur,
Bangalore-22.

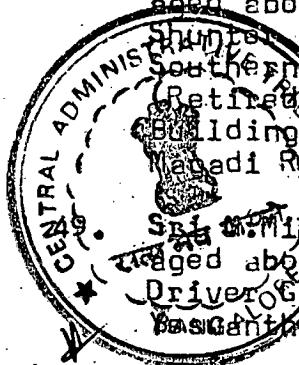
45. Sri B. Jayaram Singh,
S/o Narayan Singh,
aged about 63 years,
Driver Passenger MR 611,
Southern Railway, Shimoga Town,
(Retired), No.1831, III Cross,
Rathan Singh Lane, Mandi Mohalla,
Mysore - 570 021.

46. Sri Maruthi Rao,
S/o Neelakanta Rao,
aged about 64 years,
Driver Passenger MR 422,
Southern Railway, Bangalore City,
(Retired), No.23, I Main Road,
Gundu Muneeswara Temple Street,
Matadhahalli, Bangalore-32.

47. Sri Mohamed Basha,
S/o Abdulla Sab,
aged about 67 years,
Shunter MR 423, Southern Railway,
Harihar, (Retired), No.351,
II Cross, Gandhinagar,
Harihar.

48. Sri. Kistan, S/o Govindan,
aged about 59 years,
Shunter MR
Southern Railway, Bangalore City,
(Retired), No.6/2, Sunderam Reddy,
Building, Backside of Menohara Mills,
Majadi Road, Bangalore - 23.

49. Sri M. Mitrappa, S/o Muthiappa,
aged about 72 years,
Driver Goods, Southern Railway,
Basantapur, (Retired)



C/o Chaterine M,
Gnanajyothi High School,
No.61/1, IV-N Block,
Rajajinagar,
Bangalore - 10.

50. Sri Rangaiah,
S/o Rangaswamy,
aged about 68 years,
Driver Passenger MR 160,
Southern Railway, Bangalore City,
(Retired), No.27, Chic Beater
Road Cross, Shivajinagar,
Bangalore-51.

51. Sri Ethirajan, S/o R.Chemundi,
aged about 65 years,
Southern Railway, Mysore
(Retired), Driver Passenger,
MR 378, No.1389, III Cross,
Kaki Road, Mandi Mohalla,
Mysore-21.

52. Sri A.Xavier, S/o S.Anthony,
aged about 62 years,
Driver Passenger MR 633,
Southern Railway, Arsikere,
(Retired), No.52/2/ Behind
St.Marrys Church, Arsikere-103.

53. Sri Linga, S/o Karbasappe,
aged about 67 years,
Shunter MR 253,
Southern Railway, Harihar,
(Retired), C/o Kurvathi Linga,
Amravathi Post, Harihar.

54. Sri Revanappa,
S/o Siddappa, aged about 53 years,
Fireman First ML 1129,
Southern Railway, Harihar,
(Retired), C/o Revanappa,
Challageri, Mallikarjuna Extension,
Amravathi Post, Harihar.

55. Sri A.Ethieraj,
S/o Abbaiah Sunder Rao,
aged about 73 years,
Driver Mail MR 5,
Southern Railway, Bangalore City,
(Retired), C/o E.Sridhar,
No.343, Railway Gtrs. (MG)
Bangalore - 23.

56. Smt.Kamala Bai Piroji Rao Kawle,
W/o late Piroji Rao, church,
aged about 51 years,
Driver Passenger MR 453,
Southern Railway, Arsikere,
No.223, Old Rms Road, Arsikere.

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57. Smt. Rahimabi,
W/o late C. Fazalur Rahaman,
aged about 45 years,
Shunter MR 592,
Southern Railway, Yeswanthapur,
No. 11, 4th Cross, Behind Yeramma
Kalyan Mantap, Mohankumar Nagar,
Yeswanthapur, Bangalore-22.

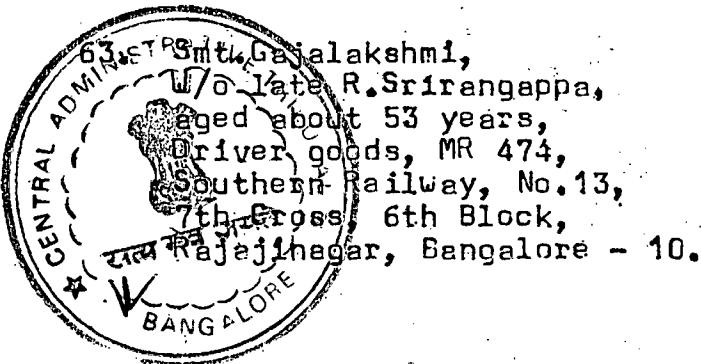
58. Smt. Sharadamma,
W/o late S. Ganeshan,
aged about 52 years, Shunter MR 591,
Southern Railway, Yeswanthapur,
No. 5, I Cross, Mohankumar Nagar,
Yeswanthapur, Bangalore-22.

59. Smt. Sufia Khatun,
W/o late Anwar,
aged about 53 years,
Diesel Asst. MR
Southern Railway, Bangalore City,
C/o M. Arumai, No. 1072/8, KN Ext.,
5th Cross, Yeswanthapur,
Bangalore-22.

60. Smt. Kenakkamma,
W/o late A. Subramany,
aged about 48 years,
Diesel Asst. MR 521,
Southern Railway, Bangalore City,
No. 841/C, I floor, MG Rly. Colony,
Bangalore-23.

61. Sri Shanthakumar,
S/o late Anandaraju,
aged about 25 years,
Driver Passenger, MR 358,
Southern Railway, Arsikere,
Ambedkar Nagar, Holenarsipur,
Hasan Dist.

62. Smt. Devamma,
W/o late B. M. Venkatesh,
aged about 47 years,
Diesel Asst. MR. 1266,
Southern Railway, Bangalore City,
No. 91/8, Railway Qtrs.,
Near Running Room,
Bangalore-23.



... APPLICANTS:
.. Contd. / -

64. Smt. Helen,
W/o late C.A. Tristrem,
aged about 50 years,
Site No.17, Patel Hanumaiah's Flat,
Jalahalli Post, Bangalore-13.

65. Sri D. Ramamurthy, .. Applicants in Sl. No. 12
S/o Doraiswamy, to 66 in O.A. No. 320/92
aged about 60 years,
Driver Goods MR-735,
Yeswanthapur, No.375, 7th Cross,
III Main Road, Gokul Stage-I,
Mattikere Layout, & Post,
Bangalore-54.

66. Sri Abdul Rahim Khan,
aged about 60 years,
Driver Goods MR 514,
No.43, Kavika Layout,
Mysore Road, Bangalore-26.

67. Sri Sethu Rao, S
S/o late S.N. Srikantaiah,
aged about 63 years,
Driver Goods MR 753,
S.Railway, Bangalore
(Retired), No.1362, 5th Main Road,
IIInd Stage, E-Bicck,
Rajajinagar, Bangalore-560 010.

68. Sri R.F. Henderson,
S/o late F.W. Henderson,
aged about 60 years,
Driver Goods MR 603, S.Railway,
Bangalore (Retired), No.31,
Pempanagar, Yeswanthapur,
Bangalore-22.

69. Sri Bheemaiah,
S/o Chennaiah,
aged about 68 years,
Driver Passenger MR 80,
S.Railway, Mysore Division,
(Retired), A.A. Colony, near
New Railway Colony,
Shimoga Town.

70. Sri Shiva, S/o Venkataswamy,
aged about 64 years,
Shunter MR 307, S.Railway,
Mysore Division, (Retired),
No.172, A.A. Colony, near
New Railway Colony,
Shimoga Town - 577 201.

71. Sri Mohamad Abbas,
S/o Khalander Khasim,
aged about 62 years,
Driver Mail, MR 426,

S.Railway, Arsikere Division,
(Retired), Gopal Singh Quarters,
B.H.Road, Arsikere.

72. Sri E.Natarajan,
S/o Ekambaram-K,
aged about 62 years,
Driver Mail MR 429,
S.Railway, Arsikere Division,
(Retired), No.291, Kumarar
Nilayam, Hassan Road,
Arsikere - 573 103.

73. Sri Subramany,
S/o Uthandi, aged about 59 years
Driver Passenger, S.Railway,
Arsikere Division(Retired),
C/o Anthony, 15/A, Railway Quarters,
Arsikere.

74. Sri R.Purushothem,
S/o B.Ramachandra Naidu,
aged about 63 years,
Driver Passenger MR 715,
S.Railway, Arsikere Division,
(Retired), C/o R.Shaskar,
No.128/B, HUDDCO Colony,
Bhadravathi - 577 301.

75. Sri R.Feter,
S/o V.Anthony,
aged about 64 years,
Driver Mail, MR.139,
S.Railway, Arsikere Division,
(Retired), I Cross, Hassan Road,
Upper Line, Arsikere.

76. Sri Kanakaraj,
S/o V.Anthony, Major,
Driver Passenger MR 106,
S.Railway, Arsikere Division,
(Retired)C/o R.Anthony,
Crane Driver, No.4, Railway Quarters,
Arsikere.

77. Sri Bheemsen,
S/o H.Mahadev,
aged about 62 years,
Driver Passenger MR.559,
S.Railway, Arsikere Division,
(Retired), Muthilamma Temple Road,
5th Cross, Road, Near Water Tank,
Shantinagar, Doddaballapur.

78. Sri R.Lakshminarayana,
S/o C.B.Pangappa,
aged about 63 years, MR
Retired Driver, 1pt/412

....APPLICANTS.



No. J.26, Attimaramma Temple Street,
Cottonpet, Bangalore-53.

79. Sri N.Channappa,
S/o Naresimhaiah,
aged about 66 years,
Driver Goods MR 571,
S.Railway, Arsikere Division,
(Retired), Adahalli Village,
infront of Railway Station,
Sulekere Post, Arsikere Taluk.

80. Sri K.Subramaniyam,
S/o Kattamari,
aged about 59 years,
Shunter MR 801,
S.Railway, Arsikere Division,
(Retired), III Cross,
Upperline, Hassan Road,
Arsikere-573 103.

81. Sri Jani, S/o A.Khader,
aged about 62 years,
Driver Mail MR 102, S.Railway,
Arsikere Division(Retired),
Thollur P.O., Thiruthalli,
Arsikere.

82. Sri M.Velayudam,
S/o Muthan,
aged about 61 years,
Shunter MR 507, S.Railway
Arsikere Division (Retired),
No.2/2, Sriramapuram, III Cross,
Hassan Road, Arsikere.

83. Sri G.Indra Singh,
S/o B.Gopal Singh,
aged about 66 years,
Driver Mail MR.101. S.Railway,
Arsikere Division,
No.194/A, Railway Quarters,
Arsikere.

84. Sri N.Krishnaiah, S/o A.Muniya,
aged about 66 years,
Driver Passenger MR 408,
Southern Railway, Arsikere Division,
(Retired), C/o N.K.Manchar,
No.49/A, Railway Quarters,
Arsikere.

85. Sri Kempa, S/o Muniyappa,
aged about 63 years,
Shunter MR 248, S.Railway,
Birur Division, (Retired)
Bellary Camp, Near Plague-Amma Temple,
Birur.

86. Sri Kanchi, S/o Varadaiah,
aged about 64 years,
Driver Passenger MR 108,
S.Railway, Arsikere Division,
(Retired), No.221, 9th Cross,
Right Side Hassan Road,
Arsikere.

87. Sri P.Narayanaswamy,
S/o Ponnuswamy, aged about 66 years
Driver Passenger MR 439,
S.Railway, Harihar Division,
(Retired), Hassan Road, Down Line,
Arsikere.

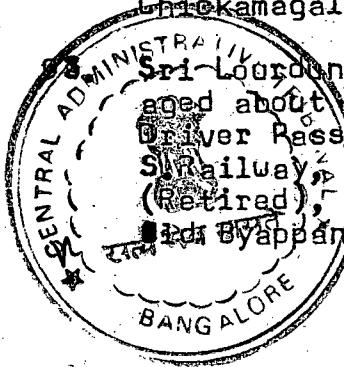
88. Sri C.Swaminathan, S/o Chirneppa,
aged about 58 years,
Shunter MR 804, S.Railway,
Arsikere Division (Retired)
Hassan Road, Down Line,
Arsikere.

89. Sri Rama, S/o Beilary Natayanaappa,
aged about 66 years,
Driver Passenger, MR 148,
S.Railway, Chickajur Division,
(Retired), Bellary Camp,
Near Plague Amma Temple, Birur.

90. Sri Fazel Ali Baig,
S/o Mirzen Baig,
aged about 66 years,
Driver Passenger MR 382,
S.Railway, Shimoga Division,
(Retired), Tank Mohalla,
6th Cross, Shimoga Town - 577 201.

91. Sri Bheema Naik,
S/o Hanuma Naik,
aged about 68 years,
Driver Passenger MR 363,
S.Railway, Arsikere Division,
(Retired), C/o Rtd. P.Basavanna Gowda,
Badavana Averagere P.O.,
Davanagere-3.

92. V.Babu, S/o Venkatappa,
aged about 51 years,
Shunter MR 630, S.Railway,
Arsikere Division, (Retired),
C/o Govindaswamy, Ex.Municipal
President, K.M.Road, Kadir,
Chickamagallur District.



Sri Lourdonathan, S/o Thangavelu,
aged about 67 years,
Driver Passenger MR 252,
S.Railway, Bangalore City,
(Retired), No.103/3, 1st Cross,
Kadri Byappanahalli, Bangalore-3.

..APPLICANTS.
..Contd./-

94. Sri K. Subramany, S/o Kumareswamy, aged about 62 years, Shunter MR 779, S.Railway, Bangalore City, (Retired), No.23/5, 12th Cross, Magadi Road, Bangalore-23.

95. Sri J. Daniel, S/o Joseph, aged about 62 years, Shunter MR 577, S.Railway, Bangalore City (Retired), No.5/1, 'E' Street, 10th Cross, Magadi Road, Bangalore-23.

96. Sri Abdul Khaleel, S/o Shaik Rahim, aged about 68 years, Driver Passenger MR 216, S.Railway, Bangalore City, (Retired), No.19, 15th Cross Road, Magadi Road, Bangalore-23.

97. Sri M. Venugopal, S/o Mari, aged about 63 years, Driver Passenger MR 815, S.Railway, Bangalore City, (Retired), No.12/4, I Main Road, 3rd Cross, Hanumanthapuram, Srirampuram, Bangalore-21.

98. Sri Shaik Ameer, S/o Md. Salar, aged about 66 years, Driver Passenger MR 470, S.Railway, Bangalore City, (Retired), No.786, 6th Cross, Annepalya, Bangalore - 30.

99. Ganga Hanuma, S/o Gangathudu, aged about 66 years, Driver Mail MR 31, S.Railway, Bangalore City, (Retired), No.4/4, III Cross, Dayananganagar, Srirampuram, Bangalore-22.

100. Sri Basheer Ahmed, S/o Azeem Mohideen, aged about 62 years, Shunter MR 221, S.Railway, Bangalore City, (Retired) No.3, SBM Colony, Brindavananagar, 5th Cross, Mathikere P.O., Bangalore-54.

... APPLICANTS.

.. Contd. /-

101. Sri L. Nenjaiah,
S/o Lingaiah,
aged about 62 years,
Driver Goods MR 698,
S. Railway, Yeswanthapur Division,
(Retired) m C/o M. Arumai,
No. 1075/B, K.N. Extension, 5th Cross,
Yeswanthapur, Bangalore-22.

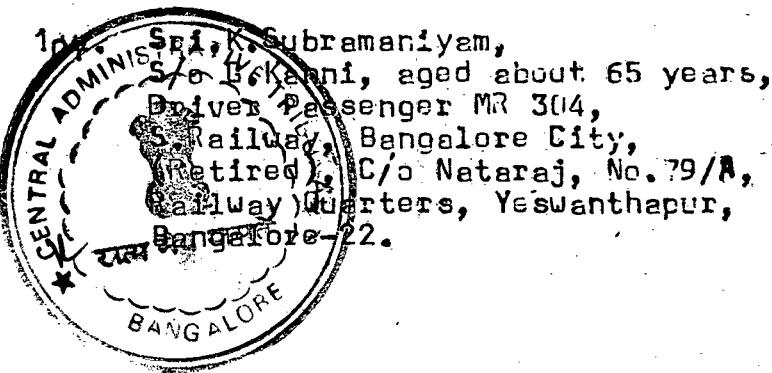
102. Sri K. Dasappa, S/o Krishnarpa,
aged about 66 years,
Driver 'A', MR 377,
S. Railway, Yeswanthapur Division,
(Retired), C/o P. Ananda,
J.B. Export, 6th Main, Industrial
Sub-Urb Peenya, Bangalore-58.

103. Sri A.D. Anto, S/o B.D. Anto,
aged about 64 years,
Driver Passenger MR 217,
S. Railway, Bangalore City,
(Retired), No. 1098, Pipeline,
III Cross, Yeswanthapur,
Bangalore-22.

104. Sri Syed Hameed,
S/o Gulam Jilani,
aged about 65 years,
Shunter MR 759, S. Railway,
Yeswanthapur Division
(Retired), C/o P.T. Stores,
Opp. to Railway Station,
Yeswanthapur, Bangalore-22.

105. Sri A. Yesudas, S/o A. Arokyaswamy,
aged about 65 years,
Driver Passenger, MR 510,
S. Railway, Bangalore City,
(Retired), No. 267, 4th Square,
Murphy Town/Hoysalanagar,
Ulsoor P.O., Bangalore-560 008.

106. Sri M. Veera Raghaven,
S/o Muniswamy, aged about 66 years,
Driver Passenger MR 502,
S. Railway, Bangalore City,
(Retired), No. 11, Brindavan Nagar,
Extension, Near 80 feet Road,
Mathikere P.O., Bangalore-40.



APPOINTMENTS.
Calibrated/-

108. Sri M.Nagaraj,
S/o L.Murugesh,
aged about 62 years,
Driver Passenger MR 428,
S.Railway, Bangalore City,
(Retired), No.33/2, New No.111/2,
9th Main Road, Srirampuram,
Bangalore-21.

109. Sri M.Muniswamy, S/o Murugesh,
aged about 62 years,
Driver Passenger MR 656,
Southern Railway, Bangalore City,
(Retired), No.9/H, I Main,
I Cross, Hanumanthapuram,
Srirampuram, Bangalore-21.

110. Sri A.Arulnathan,
S/o A.Arkoiyaswamy,
aged about 65 years,
Driver Passenger MR 345,
S.Railway, Bangalore City,
(Retired), C/o James,
No.139/H, Railway Quarters,
Yeswanthapur, Bangalore-22.

111. Sri T.A.Krishnamurthy,
S/o T.C.Ayyaswamy Pillai,
aged about 63 years,
Shunter MR 642, S.Railway,
Yeswanthapur (Retired),
6th flat, 4th Cross,
Mohankumarnagar, Yeswanthapur P.O.,
Mathikere, Bangalore.

112. Sri H.Honnaiah,
S/o Marigowda,
aged about 61 years,
Driver Goods MR 610,
S.Railway, Yeswanthepur
(Retired) No.2, II Main Road,
3rd Cross, B.K.Nagar,
Yeswanthapur, Bangalore-22.

113. Sri N.Arumai,
S/o Mannerswamy,
aged about 62 years,
Driver Passenger MR 682,
S.Railway, Bangalore City,
(Retired), No.1075/6,
K.N.Extension, 5th Cross,
Yeswanthpur, Bangalore-22.

114. Sri N.Doraiswamy,
S/o V.Narasimhulu Naidu,
aged about 75 years,
Shunter MR 213, S.Railway,
Bangalore Contongment (Retired),
No.52-H/H, Lakshminarayana pura,
Srirampuram, Bangalore-21.

115. Sri K. Hanumaiab,
 S/o Thimmareyappa,
 aged about 66 years,
 Driver, Mail MR 33,
 S.Railway, Bangalore City, (Retired), No. 5238/A.L.N. Colony,
 Lakkhanaguda Main Road, Yeswanthapur, Bangalore - 22.

116. Sri Mathew, S/o Krishnan,
 aged about 63 years,
 Driver Goods MR 668,
 S.Railway, Yeswanthapur, (Retired), No. 11, II Main, III Cross, B.K. Nagar, Yeswanthapur, Bangalore-22.

117. Sri A. Perumal,
 S/o S. Arumugam,
 aged about 64 years,
 Shunter MR 447,
 S.Railway, Yeswanthapur, (Retired), No. 69/G, Railway Quarters, Yeswanthapur, Bangalore-22.

118. Sri Shanmugam,
 S/o J. Subramanya Mudaliar,
 aged about 63 years,
 Driver Passenger, MR 772, Bangalore City, S.Railway, (Retired), No. 586/1, 5th Main, Basavanagar, Vibuthipuram Extension, Bangalore - 37.

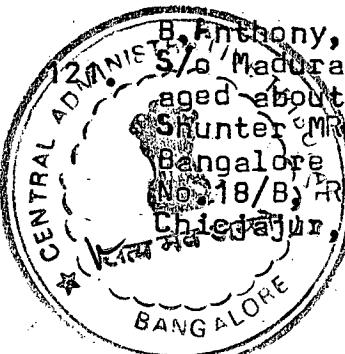
119. Abdul Gaffoor,
 S/o Ballary Abdul Khader,
 aged about 62 years,
 Driver Passenger, MR 387, S.Railway, Shimoga Town, No. 105, 6th Cross, Basavanagudi, Shimoga Town - 577 201. Applicants in Sl. No. 67 to 119 in O.A. No. 298/92.

120. Sri B.A. Thyegarajan,
 S/o Anantheraju Pillay,
 aged about 73 years,
 Driver Mail, S.Railway, Bangalore City, C/o S.S.A. Dasan, Residing at No. 29, Old No. 59, CKC Garden, Lalbagh Cross Road, Bangalore - 560 027.

B. Anthony,
 S/o Madurai,
 aged about 70 years
 Shunter MR 343, S.Railways, Bangalore City, C/o Phillip Moses, No. 218/B, Railway Quarters, Chitradurga, Chitradurga District.

... APPLICANTS.

... Bntd./-



122. Rangaiah,
 S/o Thirumelleiah,
 aged about 69 years,
 Shunter, S.Railway,
 Shimoga Town,
 Hosahalli, Amruthur,
 Hobli, Holagunda Post,
 Kunigal Taluk, Tumkur District.

123. K.Raju, S/o Kuppan,
 aged about 51 years,
 First Fireman ML 1141,
 S.Railway, Bangalore City,
 C/o Station Master,
 Nayandahalli Railway Station,
 Bangalore-39.

124. L.A.Fleury, S/o J.L.Fleury,
 aged about 64 years,
 Mail Driver MR 589,
 S.Railway, Hariher.
 No.16, Rameiah Layout,
 St.Thomas Town Post,
 Khammanahalli, Bangalore-84.

125. Naga, S/o Siddeappa,
 aged about 68 years,
 Shunter MR 282, S.Railway,
 Chicajur, Korehara Colony,
 Chicajur-577 523.

126. Veradaraj, S/o Kuppuswamy,
 aged about 62 years,
 Driver Passenger MR 495,
 S.Railway, Bangalore City,
 No.24/16, 12th Cross,
 Magadi Road, Bangalore-23.

127. Smt. Papamma,
 aged about 51 years,
 W/o late S.Nage,
 Driver Passenger MR 133,
 S.Railway, Arsikere.
 Behind St.Marrys Church,
 Arsikere-573 103.

128. K.R.Seetharamaiah,
 S/o K.Ramaswamy Shastri,
 aged about 73 years,
 Shunter MR 587, S.Railway,
 Mysore, No.921, Asoka Easterross-35,
 Hellathkerei, Mysore.

129. K.Srinivasulu, S/o V.Krishnaswamy,
 aged about 62 years,
 Driver Goods MR 747, S.Railway,
 Byapenahalli, No.8, 1st Street,
 Markham Road, Cross,
 Ashoknagar, Bangalore-23.

130. Smt. Noreen Fletcher,
aged about 62 years,
W/o late V. Fletcher,
Mail Driver, S.Railway,
Bangalore City, No. 8,
Dawkar Road, 9th Main,
Mathikere, Bangalore-560 054.

131. Smt. Lakshmamma,
aged about 42 years,
W/o late K. Siddeiah,
Driver Goods, S.Railway,
Harihar, C/o S. Revanna,
Pointsman Subramanya Road,
Railway Station, Nettana Post,
Puthur Taluk, South Kanara.

132. Smt. Shanthamma,
aged about 43 years,
W/o late Thippaswamy,
First Fireman ML 7247,
S.Railway, Chicajur,
Janatha Colony, Hosanagara,
Chicajur-577 523.

133. Smt. S.R. Susila Bai,
aged about 54 years,
W/o late S. Rama Rao,
Diesel Assistant MR 728,
S.Railway, Yeswanthapur,
C/o S. Ravi, No. 73/J,
Railway Quarters, Yeswanthapur,
Bangalore-22.

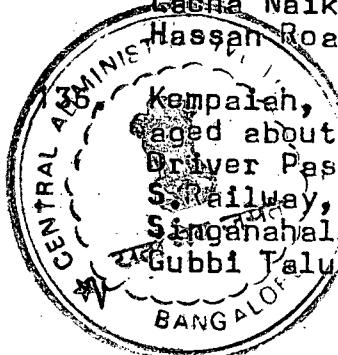
134. Smt. Sharadamma,
aged about 63 years,
W/o late R. Ramoo,
Driver Goods MR 456,
S.Railway, Mysore,
No. 2065, Akbar Road,
Mandi Mohalla, Mysore.

135. Smt. Kanthamma,
aged about 51 years,
W/o late Rajamanickam,
Driver Goods MR, S.Railway,
Arsikere. No. 9012,
Lach Naik, Quarter,
Hassan Road, Arsikere.

Kempaiah, S/o Rangaiah,
aged about 68 years,
Driver Passenger MR 107,
S.Railway, Chicajur,
Singanahalli, Singanahalli Post,
Gubbi Taluk, Tumkur District.

... APPLICANTS

... Contd. / -



137. H. Shivappa Rao,
 S/o H. Anantha Rao,
 aged about 63 years,
 Driver Passenger MR 478,
 S.Railway, Arsikere.
 No. 496, Bunny Mantap,
 'B' Layout, Shivarathri Eswaranagar,
 Mysore.

138. Smt. Debbie Rezoric,
 aged about 44 years,
 W/o late P. Rezorio.
 Driver Passenger MR 461,
 S.Railway, Bangalore City,
 No. 932/3, Opp. Kiren Building,
 2nd Main, 5th Cross,
 K.N.Extension, Yeswanthepur,
 Bangalore-22.

139. Smt. B.S. Susheelaamma,
 aged about 50 years,
 W/o late B. Shankar,
 Driver Goods MR 492,
 S.Railway, Arsikere,
 C/o V.S. Laxmi Ramana, No. 32/1,
 Railway Quarters, Arsikere.

140. Smt. S. Saraswathamma,
 aged about 58 years,
 W/o late A.R. Srinivasa Rao,
 Driver Goods MR 773,
 S.Railway, Yeswanthapur,
 Bangalore. No. 794/A, 9th Cross,
 K.N.Extension, Triveni Road,
 Yeswanthapur, Bangalore-22.

141. Smt. S. Hansabai,
 aged about 55 years,
 W/o late G.R. Srinivasamurthy,
 Goods Driver MR 760,
 S.Railway, Arsikere, No. 73/J,
 New Railway Quarters,
 Yeswanthapur, Bangalore-22.

142. Smt. P. Savithri,
 aged about 52 years,
 W/o late P.M. Penduranga,
 Driver Goods MR 712,
 S.Railway, Yeswanthapur,
 Bangalore-22.

143. Smt. Mastan Bi,
 aged about 60 years,
 W/o late Mohamed Sheriff,
 Driver Passenger MR 419,
 S.Railway, Shimoga Town,
 Near Anjaneya Temple, Hassan Road,
 Arsikere.

... APPLICANTS
 ... Contd./-

144. Sri Prasad Kiran,
aged about 24 years,
S/o late Govindaswamy,
Shunter MR 386, S.Railway,
Arsikere, C/o Srinivasan,
Railway Ticket Collector,
Near Railway Under Bridge,
Hassan Road, Arsikere.

145. Smt. Rachel D'Monte
aged about 58 years,
W/o late H.R.D'Monte,
Driver Mail MR 25,
S.Railway, Bangalore,
No. 220, VST Road,
Opp. Banaswadi Railway Station,
Bangalore-84.

146. Smt. Nishajen,
aged about 58 years,
W/o late Syed Abdul Rezz,
Assistant Guard, S.Railway,
Bangalore City,
C/o Syed Chouse Pasha,
No. 304/1, Railway Quarters,
M.G.Colony, Bangalore-23.

147. Smt. Asiyajan,
aged about 60 years,
W/o late Tajpeeran,
Passenger Driver MR 172,
S.Railway, Mysore. No. 6,
R.V.Layout, Seshadripuram,
Bangalore-20.

148. Smt. Annamary,
aged about 43 years,
W/o late A.Chandran,
Shunter MR 369, S.Railway,
Bangalore Cantonment,
Muthamma Garden (Chinnappa Garden),
Munireddypalya, Bangalore.

149. Smt. Jyothilakshmi,
aged about 50 years,
W/o late Chinnavenkata Remenappa,
Diesel Assistant MR 567,
S.Railway, Arsikere, O/o Jayappa,
retired postman, I Cross,
Door Line, Hassan Road,



.. APPLICANTS
.. Contd. /-

151. K. Madurai,
S/o Kalu Moudaliyar,
aged about 55 years,
Goods Driver, MR 680,
S.Railway, Shimoga Town,
A.A Colony, Near Railway Station,
Shimoga Town-577 201.

152. H.S. Sathya Narayana,
S/o H. Srinivasaiah,
aged about 63 years,
Shunter MR 797,
Bangalore City, S.Railway,
No.17, Remakrishnaiah Street,
Seshadripuram,
Bangalore-560 020.

153. Kousalya Bai,
aged 52 years,
W/o late K. Keroji Rao,
Driver Goods MR 632,
S.Railway, Mysore,
No. 57A, Loco Colony,
Railway Quarters,
Yadavagiri Post,
Mysore-20.

154. R. Pramila Bai,
aged about 50 years,
W/o late J. Sathyanarayana,
Shunter MR 748,
Bangalore City, S.Railway,
No. 3, Beeradevaru Gudi,
Ranasinghpet, 4th Cross,
Bangalore City.

155. Khamrunnisa,
aged about 43 years,
W/o late Yusuff Sheriff,
Shunter MR 835, S.Railway,
Bangalore Cantonment, No.99,
C/o Sajjad Sheriff,
Jadidasnagar, 3rd Cross,
D.J.Halli, Bangalore-45.

156. B.N. Nagaraja Rao,
S/o B.N. Moorthy Rao,
First Fireman ML 1525,
S.Railway, Mysore, No.112,
Kanakagiri, Municipal Farm Road,
Vidyaranyapuram,
Mysore-570 008.

157. Arokya Mary,
aged about 60 years,
W/o late M. Chinnaswamy,
Driver Passenger MR 82,
S.Railway, Arsikere

... APPLICANTS

... Contd. /-

Residing at
No.152/79, Pushpagiri,
Belvethagrama,
Mysore-570 015.

158. V.A.Selvarangam,
S/o V.B.Appaiah Mudeliar,
aged about 63 years,
Driver Passenger MR 489
S.Railway, Bangalore City,
No.63, Pillanna Garden,
III Stage, Railway Layout,
Bangalore-560 045.

159. F.Arokya Dass,
S/o M.Francis (late)
aged about 24 years,
Driver Passenger MR 234,
S.Railway, Harihar, I Cross,
Old Arlapur, Guthoor Post,
Harihar - 577 603.

160. M.Sundara,
aged about 55 years,
W/o late G.Ethirajulu Naidu,
Driver Passenger MR 90
S.Railway, Bangalore City,
No.208, RPH Colony, Whitefield Road,
Madhepura Post,
Bangalore-560 048.

161. Saroja,
aged about 54 years,
W/o late D.Arumugam,
First Fireman, S.Railway,
Bangalore City, No.U/41,
Selvanagar, Okalipuram,
Srirampuram P.O., Bangalore-21.

162. Shanthamma,
aged about 60 years,
W/o late Sunder Sabji,
Driver Goods MR 705,
S.Railway, Harihar,
No.79, Old Arlapur,
Harihar.

163. Anthoniamma,
aged about 45 years,
W/o late B.Sandiego,
Shunter MR 805, S.Railway,
Arsikere, Marian Villa,
Behind St.Marry's Church.

164. Philomina,
aged about 57 years,
W/o late C.Anthony,
Shunter MR 537, S.Railway,
Arsikere, Behind St.Marry's
Church, Arsikere.



... APPLICANTS.
... Contd./-

165. Sallath Mary,
aged about 58 years,
W/o late Arokya Swamy,
Shunter MR 219,
S.Railway, Harihar,
C/o Thomas, TXR's Office,
S.Railway, Birur.

166. P.Dhanalaxmi,
aged about 49 years,
W/o late P.Muniswamy,
Driver Goods MR 683,
S.Railway, Harihar,
D/o Late Sunder Galajji,
No.79, Old Arlapur,
Harihar.

167. Kamakshiamma,
aged about 58 years,
W/o late Chokkalingam,
Shunter MR 227, S.Railway,
Yeswanthapur, No.48,
Selvanagar, Behind Devi Talkies,
Srirampuram, Bangalore-21,

168. C.Fletcher,
S/o A.Fletcher,
aged about 62 years,
Driver Passenger MR 391,
S.Railway, Mysore,
No.58/59, Kennedy Nest,
Pushpagiri, Mysore.

169. Razia Khanum,
aged about 28 years,
D/o late Abdul Hameed,
Shunter MR, S.Railway,
Arsikere, C/o Md.Abbas,
Gopal Singh Quarters,
B.H.Road, Arsikere.

170. Mazbool Jan,
aged about 49 years
W/o late Ahmed Baig,
Shunter MR 521, S.Railway,
Bangalore City, C/o Afrose Baig,
No.99, 3rd Cross Road,
Iadides Nagar, D.J.Halli,
Bangalore-45.

171. K.V.Surappa,
S/o Venkatanarayaneppa,
aged about 72 years,
Passenger Guard EMB 887,
S.Railway, Hassan, No.813,
9th Main, 4th Block,
Jayanagar, Bangalore-11.

.. APPLICANTS
.. Contd./-

172. R.Srinivasan,
S/o Remeswamy,
aged about 64 years,
Driver Goods MR 755,
S.Railway, Bangalore City,
No.52, III Cross,
K.N.Extension, Yeswanthapur,
Bangalore - 22.

173. S.R.Saraswathi,
aged about 50 years,
W/o late S.Rajagopal Rao.
Driver Goods MR 737,
Yeswanthapur, S.Railway,
No.28, Anajana Nilaya,
II Main Road, B.K.Nagar,
Yeswanthapur, Bangalore-22.

174. Farida Banu,
aged about 35 years,
W/o late Syed Nisser,
Diesel Assistant ML 1242,
S.Railway, Arsikere, No.2257,
Asoka West Cross-20,
Mysore.

175. C.N.Sareeranga,
S/o C.Narasimhachar,
aged about 59 years
Assistant Guard EMT 726,
S.Railway, Arsikere.
No.46/2, Old RMS Road,
Arsikere.

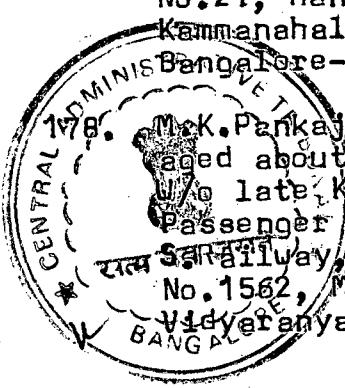
176. E.Chandra Bai,
aged about 54 years,
W/o late Y.Ekambaram,
Driver Goods MR 379,
S.Railway, Yeswanthapur,
No.4371, 3rd Cross,
13th Main, Subramanyanagar,
Bangalore-21.

177. Philomina,
aged about 58 years,
W/o late T.Arkyaswamy,
Driver Mail MR 18,
S.Railway, Bangalore City,
No.21, Hanumantheppe Road,
Kammanahalli, Ramaswamy Palya,
Bangalore-33.

178. M.K.Pankaja,
aged about 56 years,
W/o late K.Krishna Iyengar,
Passenger Guard EMB 371,
S.Railway, Bangalore City,
No.1562, Milk Centre,
Vidyanayapuram, Mysore-570 008.

... APPLICANTS.

.. Contd./-



179. B.Jayamma,
aged about 57 years,
W/o late N.Basavaraj,
Driver Passenger MR 79,
S.Railway, Arsikere,
C/o B.Vasanthakumar,
No.6/C, Railway Quarters,
Near Children's Park,
Bangarpet.

180. Zailunnisa,
aged about 60 years,
W/o Syed Yaseem (late),
Driver Goods MR 480,
S.Railway, Mysore, No.2599,
5th Cross, Mousa Diven Khana Road,
Mandi Mohalla, Mysore.

181. A.Rahimen Khan,
S/o Iman Khan,
aged about 69 years,
Shunter MR 300,
S.Railway, Harihar,
No.452, I Cross, Gandhinagar,
Harihar.

182. Prapullakshi,
aged about 51 years,
W/o late Christopher Andrews,
Driver Goods, MR 570,
S.Railway, Mysore (SKLR),
No.94/B, Loco Colony,
Railway Quarters, Yadavagiri Post,
Mysore-20.

183. Gayatri Shanmugam,
aged about 38 years,
W/o late S.Shanmugam,
Driver Passenger MR 205,
S.Railway, Mysore,
No.91, VRC Railway Quarters,
Mysore-20.

184. N.Narayanaswamy,
S/o Narasappa,
aged about 62 years
Shunter MR 440, S.Railway,
Yeswanthapur, No.5/6/47,
Laxmipurem, Near Railway Station,
Hindupur.

185. N.Mohiyuddin Khan,
S/o M.Abdul Nahikhan,
aged about 63 years,
Guard Passenger EMT 461,
S.Railway, Mysore, No.2244,
Sawday Road, Laskhkar Mohalla,
Meena Bazaar, Mysore.

✓ ... APPLICANTS
... Contd./-

186. Victor,
S/o Joseph,
aged about 67 years,
Shunter MR 315,
S.Railway, Bangalore City,
C/o F.C.Nathan, No.2,
Muktha Garden,
Spur Tank Road, Chetpet,
Madras - 600 031.

187. K.K.Bajarathnam,
S/o K.A. Raghavan,
retired Driver 'B' Grade,
Staff No.P.5521,
"Rajaneesh"m Shoranur.

188. K.Velu, S/o Unneri,
Retired Guard 'B' Grade,
S.No.6314, Devaki Sadanam,
Nedungathoor, Shoranur - 1.

189. K.Kesavan, S/o Konthy,
Retired Guard
S.No.6066
Shanthi Bhavan,
Velloor.

190. P.Paramaswaran Nair,
S/o Krishnan Nair,
Retired Guard "A" Special Grade,
S.No.5077, Padinchare Chonai House,
Shoranur-1.

191. V.C.Sankunni Nair,
S/o Achuthan Nair,
Retired Guard "A"
Special Grade, S.No.6172,
Ayikkara House, Kavalappara,
Shoranur.

192. P.Sundaresan,
S/o Kunhikoran,
Retired Driver "B"
S.No.P 6439,
Venajas, 4/70,
Opposite Providence High School,
Gandhi Road, Calicut.

193. A.Dorai Samy Pillai,
S/o N.Arunchalam Pillai,
Retired Guard "A" Grade,
S.No.10713, Gift House,
Manjakkad, Shoranur.

Applicants in Sl.No.120 to
186 are applicants in
O.A.377/92.

Applicants in Sl.No.
187 to 193 are
applicants in O.A.44/93.

... APPLICANTS.
... Contd./-



194. R.Raman Nair,
S/o K.Narayanan Nair,
Retired Driver 'B' Staff,
N.P 2314,
Raviyankandath House,
Chuduvalathoor, Shoranur - 1.

195. E.K.Ramankutty Nair,
S/o Kannan Nair,
Retired Guard Special Grade,
S.No.6096, Mundanath House,
Cheruthuruthy Post,
Trichur District.

196. R.Krishna Naidu,
S/o Ramakunhan Naidu,
Retired Driver 'B',
S.No. P 6445,
Mallisseryparambil House,
Mudaliar Street,
Shoranur - 1.

197. L.Manikam Mudaly,
S/o C.Lakshmanan Mudaly,
Retired Driver 'C',
S.No.P 4026, Manickanivas,
M.G.Road, Shoranur-3.

198. T.V.Sreeman Pillai,
S/o T.V.Ropen Pillai,
Retired Driver 'A' Grade,
S.No.P 1794,
Sunil Vihar, Ganeshgiri,
Shoranur-1.

199. E.Parameswaran,
S/o P.N.Sahrasanama Iyer,
Retired 'A' Special Grade Guard,
S.No.1495. Devi Nivas,
Nedungattur, Shoranur-1.

200. T.Sankunny Nair, S/o M.Achuthan Nair,
Retired Guard 'A', S.No.6459,
Padmalayam House, Paruthipra,
Shoranur.

201. C.Balakrishnan,
S/o T.Sankaran Nair,
Retired Driver 'B',
Staff No, P 5702,
Krishna Vihar, Vellathoor Nagar,
P.O.Cheruthuruthy,
Trichur District.

Applicants in Sl.No.
194 to 201 are
applicants in O.A.45/93.

... APPLICANTS
... Contd. /

202. K.Govindan Kutty Nair,
S/n C.K.Achuthan Nair,
Retired Driver, Staff No.P.2833,
"A" Special Grade, Vedakkekonnenath
House, Chuduvalathur, Shoranur - 679 121.

203. P.Raman Kutty Nair,
S/o E.K.Shankaren Nair,
Retired Guard "A"
Special Grade, Staff No.
E 14671, Pullconni House,
Chuduvalathur Shoranur-1.

204. P.Narayana Pillai,
S/o P.Krishnan, Retired
Driver "C", Staff No.P 5504,
Poovathingal House,
Kizhakathil, Pannthipra,
Shoranur-1.

205. S.Raman Nair, S/o Krishnan Nair,
Retired Driver "C",
Staff No.P 7065, Siambical House,
Chennthunerthi Post,
Trichur District.

206. V.Narayanan Ezhuthachan,
S/o D.Velu Ezhuthachan,
Retired. Loco Shunter,
S.No. P 8117, Devasamperambil House,
Mannanur Post, via Kavaliapara.

207. K.Chellan, S/o T.Keruppan,
Retired Driver "C", S.No.V3,
Muthukurssi, Kunnath House,
Genashgiri Post, Shoranur.

208. K.P.Gopalan, S/o K.Narayanan Nambier,
Retired Guard "B" m S.No. 7525,
"Leela Sadan",
Railway Booking Office Road,
Shoranur.

209. J.M.Kesavan, S/o Perugan,
Retired I.F.Man 'B',
S.No. PTJ 10026,
Thekammadathil House,
Cholakulam, Shoranur.

210. M.Sankaranarayanan,
S/o Govindan Nair K.,
Retired Driver "A" Special,
S.No.P 2911, 'Rama Nivas',
Ring Road, Manjakad,
Shoranur-1.

APPLICANTS.

... Contd./-



211. K. Achuthan Nair,
S/o Achuthan Nair,
Retired Locr Shunter,
S.No. B 6054, Kadambet House,
Mundamukam Amsom,
Post Ganashgiri,
Shoranur-3.

212. C. Manimuthu, S/o Chambaka
Mudaliar, Retired Driver "B",
S.No.P 7492, Nambanthodi House,
No.179, Mudaliar Street,
Shoranur-1.

213. K.P.Govindankutty,
Since deceased by Legal Representative,
Smt.Sulochana Amma, H.No.5/181,
Namban Thodi, Mudaliar Street,
Shoranur-1.

214. E.Balasubramania Menon,
S/o Madhava Rao, Retired,
Driver "B" Grade, S.No. V 6,
"Geetha Nivas", Ponnamangalam House,
Shoranur.

215. K.Sankaran, S/o Madhavan K.,
Retired, Driver "A", S.No.P.4805,
Kayanathuthodi House, Kallippadam P.O.
Shoranur - 2.

216. V.K.Velukutty, S/o Kelu Nair K.,
Retired Driver "A", S.No.9730,
Karthika, Kanalappara,
Shoranur. Sl. Nos. 202 to
216 are applicants
in O.A.46/93.

217. M.Velu, S/o Velu,
Retired Driver "B" Grade,
Staff No. P 7936,
Naikankunnathu Veedu,
Kovalppera P.O.

218. P.P.Velukutty, S/o Shanku,
Retired Driver "B",
S.No. P 7192, Padincharvettil House,
Karakkad, P.O.Kavalappara.

219. P.T.Ouseph, S/o Thoman, Retired.,
Guard "B" Grade, S.No. 9431,
Payyappilly House, Vappalassery P.O.,
Angamali, Ernakulam.

220. P.Krishnan, S/o Imbichiyadi,
Retired, Driver "B" Grade,
S.No. P 5730, Krishnaghar,
Nedungathur, Shoranur-670 121.

...APPLICANTS

...Contd./-

221. M.Chendukunhan,
S/o M.Imbichikutty,
Retired-, Driver "A"
Special Grade, S.No.P 2897,
Pilassery House, P.O.Vengeri,
Via Calicut.

222. M.P.Kesavan Nair,
S/o P.K.Chandu Nair, Retired.,
Fireman "B", S.No.9461,
Chemmanassery Padinhara House,
Kottool P.O., Calicut.

223. P.K.Ramapanicker,
S/o Chamy Panicker,
Retired., Guard "A" Grade,
S.No.8284, Navaratna,
P.O.Kunniampuram,
Ottepalam-4.

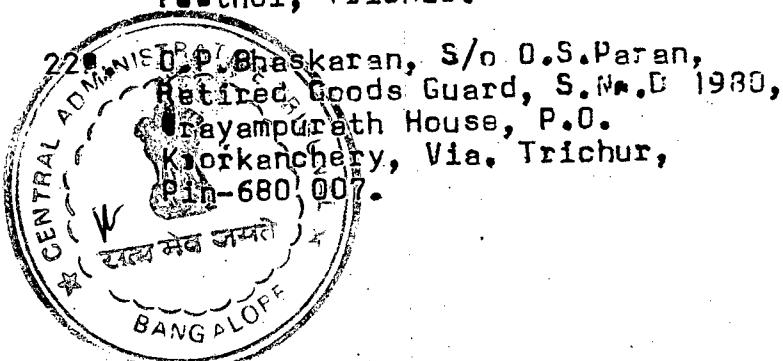
224. K.Balakrishna Menon,
S/o P.Madhava Menon,
Retired Driver 'A'
Special Grade, Staff No.P 2437,
Kerandathil House, Kerandathil Lane,
Trichur - 1.

225. M.P.Chinnan Menon,
S/o P.Sankunny Menon,
Retired Guard 'A'
Special Grade, S.No.9333,
Alongst Ushas, P.O.Pulakad,
Via.Chekkara, Trichur.

226. M.P.Gopala Pisharoti,
S/o C.P.Raghava Pisharoti,
Retired Guard Special Grade,
Poornima Manjakkad,
Shoranur-679 121.

227. C.Chandrasekharan,
S/o M.K.Menon,
Retired, Special Grade Guard,
S.No.7618, "Gokul",
Ashok Nagar, Kamboni Road,
Ayyanthole, Trichur-3.

228. V.M.Abdul Kadir,
S/o V.M.Mohamed Haji,
Retired, Guard 'A' Special Grade,
S.No.9826, 20/163, "Thupathi",
Poothol, Trichur.



Sl.No.217 to 223 are
applicants in O.A.47/93.

Sl.No.224 to 229 are
applicants in O.A.48/93.

... APPLICANTS
.. Contd./-

230. P. Narayanan,
S/o Sankaran, Retired,
Special Grade Guard,
S.No.EE 86, "Ushas",
Rayaroth Paramb, P.O.Paral,
Tellicherry-670 671.

231. V.F.Sankaran Nair,
S/o T.Narayanan Nair,
Retired ., Guard 'A' Special.
S.No.12746, Ashirvad, Paral,
P.O.Koothuparamba,
Pin-670 643.

232. C.H.Balan Nambiar,
S/o Kunhikrishnan Adiodi P.,
Retired Guard, 'C',
S.No.4997, Usha Bhavan,
P.O.Kottayam poil, Via. Tellicherry.

233. M.Padmanabhan Nair,
S/o A.V.Krishna Menon, Retired.,
Driver 'A' Special, S.No. P 5764,
Davi Nivas, Kottarakkumpara,
P.O.Azhikode, Cannanore.

234. K.K.Susheela, W/o Late
V.C.Pnandan, Retired., Driver 'B',
S.No.2835, "Anand" Vihar, Vilavil,
Kannur - 670 008.

235. M.Narayani, W/o Late K.P.Narayanan
Nair, Retired. Guard 'C',
S.No.1903, Madathil House,
P.O.Chirakkal, Cannanore- 670 011.

236. K.Kunhamboos, S/o Appu, Retired.,
Shunter 'B', S.No.P.5331,
Packkadam House,
P.O.Trikkripur, Kazhargad.

237. K.M.Vanajakshy, W/o Late C.H.Gopalan,
Retired Guard 'A' Special,
S.No.9498, Chettiyam Veetttil,
Near Railway B Cabin, Badagara.

238. A.K.John, S/o A.J.Kurian,
Retired., Guard 'A',
S.No.9863, Ariyathu Parambil
House, Pallam.P.O.,
Kottayam - 7.

239. R.Marappan, S/o Rama Gowdan,
Retired Driver, 'C'
Staff No. P.2718, ED-118 D.
Railway Colony P.O.,
Erode - 638 002.

Sl.No.230 to 238 are
applicants in O.A.49/93.

... APPLICANTS.
... Contd./-

240. K.C.Nallappan,
S/o S.Chinneppa Gounder,
Retired Driver A Special,
S.No. P 2946, Door IT o4,
Parvathi Krishnan Street,
Kollam Palayam,
Erode - 2.

241. P.Karuppannan, S/o Pongic Gounder,
Retired., Driver 'A',
S.No. P 3583,
Korakattu Valasil,
Door No.5229/A 14, Cavery R.S.,
Erode-7.

242. M.Kandasamy, S/o Marappa Gounder,
Retired Driver 'C', S.No.P 2489,
918/0, BWN Road, Erode-838 002.

243. Muthusamy, S/o Palani Gounder,
Retired Driver 'C', S.No.P 3706,
Raghavanda Nager, Erode-7.

244. A.Ramasamy, S/o Aya-Gounder,
Retired. Shunter 'B', S.No.2356,
Pudupalayam, Door 246,
Alampalayam P.O., Erode-8.

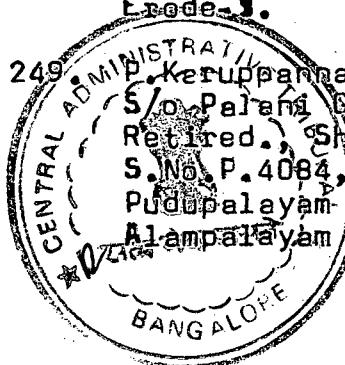
245. S.Kandasamy, S/o Sengadan,
Retired. Driver 'C',
Staff No.P 4103, Raghavanda
Nagar, Door No. PAB 18, Cavery R.S.,
Erode-7.

246. C.Kumarasamy, S/o Chellappa Gounder,
Retired., Fireman 'B', S.No.P 7885,
Door No. PPI 283, Pudupalayam,
Allampalayam Post, Erode-8.

247. T.J.Peerakhan, S/o T.J.Jamallutheen,
Retired., Driver 'B',
S.No. V.38, D.No.94, Railway Colony,
Post, Erode.

248. Velappa Gounder, K,
S/o Kolanda Gounder,
Retired, Shunter 'B',
S.No. P 3370,
Puthupalayam, Kattoor,
Alampalayam Post,
Erode-8.

249. Karuppannan,
S/o Palani Gounder,
Retired., Shunter 'B',
S.No. P.4084, Door No.197,
Pudupalayam Akkarkam,
Alampalayam P.O., Erode-8.



... APPLICANTS.

... Contd./-

250. A. Nallasamy,
 S/o Ave Gounder,
 Retired., Driver 'B',
 S.No. PT3 10237,
 D.No.280, Puthupalayam,
 Alampalayam P.O.,
 Erode-0.

251. N. Kaliannan,
 S/o Nallagounder,
 Retired. Diesel Assistant
 S.No. P 4011, Sastri Nager,
 D.No.55, Near Water Tank,
 Erode 638 002.

252. K. Ramasamy,
 S/o Kalianna Goundan,
 Retired. Shunter 'B',
 S.No.P 3958, D.No.62,
 Odappalli R.S. Post,
 Cavery, Erode-7.

253. P. Sengoda Gounder,
 S/o Palani Gounder,
 Retired., Shunter B,
 S.No. P 4429, D.No.56,
 Odappalli Village,
 Pappapaleyam, Cavery R.S.,
 Erode-7.

254. P. Muthusamy,
 S/o Paleni Gounder,
 Retired, Shunter 'B',
 S.No.P 500, Pudhupaleyam,
 D.No.263, Agraharam,
 Alampalayam P.O., Erode-8.

255. V. Sengodan,
 S/o Velappa Gounder,
 Retired, Shunter 'B',
 S.No.5133, D.No.2/60,
 Ottapalli, Pillayer Keil Street.
 Cavery, Erode-7.

256. K. Chinnappan,
 S/o Komara Samy Gounder,
 Retired., Driver 'C',
 S.No.P 3531, Avakathu,
 Cavery P.O., Colony Road,
 Erode-7.

257. P. Venkatachalam,
 S/o Peruma Gounder,
 Retired., Shunter 'B',
 S.No. P 4097, 1/11 A
 Karuthuveli Thottam,
 Odappalli, Cavery R.S.
 Erode-7.

258. N.Velappan,
S/o Nalla Gounder,
Retired., Shunter 'B',
S.No. P 2647,
D.No.1/20, Odapalli,
Cavery R.S., Erode-7.

259. T.P.Govindan,
S/o P.Kunhambu,
Retired Guard Special
Grade, Staff No.11159,
Prasanne Nives, P.O.,
Chirakkal,
Cannanore - 670 011.

260. K.Sreedharan,
S/o B.Achuthan,
S.No. P.3180,
'Thenai House'
Opp. Railway Station,
Chirakkal P.O.,
Cannanore.

261. M.Balakrishnan,
S/o Namakkutty,
Retired., Guard 'A',
S.No. 15870,
Manakkath House,
Good Shed Road,
Tellicherry,

262. P.K.Raman Nair,
S/o P.Kunhambu Nair,
Retired., Driver 'A' Special
Grade, S.No. P 6446,
Kavinchalil, P.O.,
Azhikode, Cannanore-670 009.

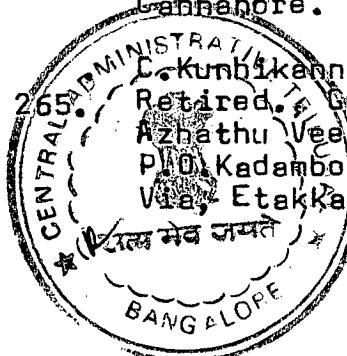
263. V.M.Karthiyani Amma,
W/o Late K.P.Jenardhanan Nair
Retired., Special Grade Guard,
S.No.9650, Ashok Bhavan,
Thamarakuzhi, Malappuram,
Pin-676 505.

264. K.Govindan,
S/o K.Aravan, Retired.,
Driver 'A', Preetha Bhavan,
Kalladathode, P.O.Alavil,
Cannanore.

265. C.Kunhikannan, S/o Raman,
Retired., Guard, S.No.1554,
Azhathu Veetil House,
P.O. Kadamboor II Ward,
Vila, Etakket, Pin-670 663.

Sl. No. 239 to 258 are
applicants in O.A.50/93.

... APPLICANTS.
... Contd./-



266. N.Vasu, S/o Rempothy,
Retired., Shunter 'B',
S.No. P 5024,
Kottiyath House,
P.O.Muzhappilanged,
Pin- 670 663, Cannanore.

267. P.K.Kannan Nair,
S/o Appu Nair, Retired.,
Shunter 'B', S.No.P.7794,
Varkulathu Vayil,
Near Akliyath Temple,
P.O.Azhikode,
Cannanore-670 009.

268. P.P.Rohini, W/o Late K.Chendu,
Retired Shunter "B",
S.No. P 7173,
Chambakachalil House,
P.O.Muzhappilanged,
Cannanore District.

269. C.K.Chandan,
S/o Ambadi, Retired Shunter 'B',
S.No.P.8223, Kanavi House,
Ekkchi, P.O.Peliode,
Via., Trikkaripur, Kazhargod.

270. A.Narayeni, W/o Late K.Krishnen,
Retired.. Shunter, S.No.P 7490,
Machippurem House,
P.O.Cheruvathur, Kazargod.

271. P.M.Hymavathy,
W/o Late C.V. Sasthrambier,
Retired Driver A Special, Guard,
S.No. 6259, ~~Sreevalleyas~~,
Opp. Chavara Girls High School,
P.T.Mundayad, Cannanore.

272. T.P.Leelavathy Amma,
W/o Late P.V.Kesavan Nambiar,
Retired. Driver A Special,
S.No.4654, Kesava Nivas,
Near Elayangor Temple,
P.O.Mundayad, Cannanore.

273. V.K.Balakrishnan,
S/o V.Demodaran, Retired.,
Driver 'A' Special,
S.No. P 4361,
B/9, Reshmi, S.N.Nagar,
P.O.Thottada, Cannanore-7.

Sl.No.259 to 268 are
applicants in O.A.51/93.

... APPLICANTS.

... Contd./-

274. P.M.Sreenivasan,
S/o P.Govindan, Retired.,
Guard Special Grade,
S.No.12054, 'Smrithi',
Post Vengeri, Mathoth Paramba,
Calicut.

275. P.Krishnan,
S/o K.Perumal Naidu,
Retired., Driver 'A' Special,
S.No.P 4360, 3/275,
Opp. Spares Land,
Vadakkanchery,
Trichur-680 528.

276. A.Bhaskaran, S/o Appu,
Retired., Driver 'C' Grade,
S.No. P 4301,
Ayyanatu Parambu House,
Ayyappankavu Road,
Kochi-18.

277. K.Choyikutty Kannoli,
S/o Kandan, Retired.,
Driver 'C', S.No. P 9430,
Kannoli House, Kacheri Amsom,
Desom, P.O.Calicut-673 011.

278. C.Madhavi, W/o Late
C.K.Krishnan, Retired.,
Driver 'C', S.No.P. 3737,
Krishna Nivas, Poolayil Paramba,
P.O.Kallayi, Calicut-673 003.

279. T.Kesavan Nair,
S/o N.Govindan Nair,
Retired., Guard 'B',
S.No.4956, Santha Sadan,
Chuduvalathur,
Shoranur-670 121.

280. M.Elias Aron Raj,
S/o S.Mariadoss,
Retired A Special Driver,
S.No. P 3702, ED 196 E,
Railway Colony P.O.,
Erode - 638 002.

281. C.Rasappa Govindan,
S/o C.Chinnappan, Retired,
Shunter, S.No. P 3631,
414 A Railway Colony P.O.,
Erode.

S1.No.269 to 279 are
applicants in O.A.52/93.

... APPLICANTS.
... Contd./-



282. M.Kasimir Louis,
S/o K.Maria Louis,
Retired., Guard A Special,
S.No.12119, Annadurai Street,
Nedap-Medury E.,
Erode-638 002.

283. K.Muthusamy, S/o Kalandai
Gounder, Retired., Guard 'B',
S.No.12011, 12 Ramamoorthy
Street, Kollampalayam,
Erode-638 002.

284. K.Sundaresan,
S/o N.Kalyanasundara Mudaliar,
Driver A Grade, S.No. P 291E,
No.48, Lenin Street,
Erode Railway Colony Post,
Erode-2.

285. K.R.Lakshmanan,
S/o M.Rengasamy Kumar,
Retired., Driver 'A' Special,
Staff No.P 4467,
North Eda Street.
Bheema Nagar,
Tiruchirappally,
Pin-620 001.

286. K.Subramaniam,
S/o S.Krishnasamy, Retired.,
Driver 'A' Special Grade,
S.No. P 1788, 43, Lenin Street,
Railway Colony Post,
Erode-638 002.

287. R.Sethuraman,
S/o Rathinam, Retired.,
Driver 'A' Special,
S.No. P 2888,
Ilemathi Illam,
106, Bharathi Palayam,
Mulleppalayam P.O.,
Erode-2.

288. M.Chinneppan,
S/o C.Mookkan, Retired.,
Diesel Shunter,
S.No. P 7785, 7/B
Railway Colony,
Erode-2.

289. M.Marappan,
S/o M.Mathan, Retired.
Driver 'A' Special,
S.No. P 3779, 107,
Kamalagam, Barathy Palayam
Street, Mulepalayam P.O.
Erode-2.

... APPLICANTS

... Contd./-

290. G.Samuel, S/o Gnanamuthu,
Retired., Driver 'A'
Special, S.No.P 8224,
403-C, Railway Colony,
Erode-2.

291. A.Lingappan, S/o S.Gyyavos,
Retired., 'A' Special
Driver, S.No.P 1714, 19,
Kothukaran Street,
Kollampalayam, Erode-2.

292. T.S.Srinivasan,
S/o R.Swaminathan,
Retired, Driver 'A' Special.
S.No.P 4339, 345 A,
Railway Quarters, Railway Colony,
Erode-638 002.

293. P.Namasivayam, S/o M.N.Balanandam.
Retired., Driver 'A' Special,
S.No. F 5511, L 318,
Housing Unit, Periar Nagar,
Erode-638 001., Tamilnadu.

294. K.M.Muniraj, S/o K.Munuswamy,
Retired., Diesel Assistant,
S.No.PTJ 10212,
Manickkavasagar Street,
Sastri Nagar,
Railway Colony P.O.,
Erode-2.

295. L.Anthoni Swamy,
S/o Lourdu Swamy Pillai,
S.No. B 1419. 41/A
Railway Colony,
Erode-638 002.

296. M.Bupathy, S/o M.P.Mooka
Gounder, Retired, Driver
'B' Grade, S.No. P 9478,
17/F Old Railway Colony,
Erode-2.

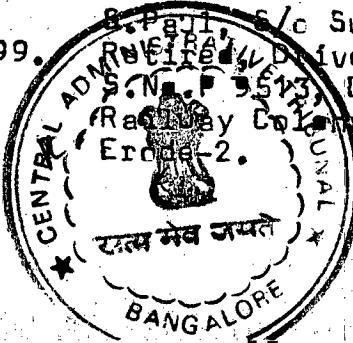
297. V.Balaraman, S/o Venkkataswamy
Naidu, Retired, Driver 'B'
Grade, S.No. F 9420,
Railway Colony, Erode-2.

298. P.Rangaswamy, S/o Perumal Naidu,
Retired, Driver 'B' Grade,
S.No. V 223, No.17/B,
Namasivayam Street, Erode-2.

299. B.Paji, S/o Swami Nathan,
Retired, Driver 'B' Grade,
S.No. F 3513, Docr 414/D,
Railway Colony P.O.,
Erode-2.

Sl.No.280 to 299 are
applicants in O.A.53/93.

... APPLICANTS.
... Contd./-



300. P. Pangunni Menon,
S/o T.C.K.Nair,
Retired Guard 'A' Special,
S.No. 15200, "Pournami"
Nangappa Nagar, P.O.
Olavakkot, Pin-678 002.

301. M. Krishnan Nair,
S/o Kunchu Nair, Retired.,
Driver, A Special,
S.No. P 6444, Srishilam,
P.O.Olavakkot.

302. V. Sreedharan Nair,
S/o F.R.Krishna Pillai,
Retired, Guard A Special,
S.No.15202, Thuruthel,
Aymanam P.O., Kettayam.

303. P.A.Rajan, S/o P.S.Appu,
Retired Guard A Special,
S.No.16144, House No.46/508,
"Reshma", Near P.A.Dojany,
Cochin-18.

304. C.Kutty Narayanan,
S/o V.C.Narayanan Nair,
Retired, Guard A Special,
S.No.7625, Chembra House,
Shoranur - 679 121.

305. P.K.Koshy, S/o P.K.Koshy,
Retired Guard, S.No.15205
Vazhakalayil, Gingadikal P.O.
Chengannur, Pin-689 122.

306. K.L.Kurian,
S/o K.P.Lonappan,
Retired Guard A Special,
S.No. 15216, "Chandini",
High School Road,
P.O.Parappur, via. Trichur
Pin-689 552.

307. N.Ramakrishnan Nambidi,
S/o Chitran Bhattathiripad,
Retired. Guard 'A',
S.No.14044, "Karthika",
Ramavarmapuram, Trichur-680 631.

308. V.N.Sarjanji,
W/o Late A.Rengen, Retired.,
Driver A Special,
S.No.F 4367, Sree Rangam,
Pump Engine Road,
Olavakkot- 678 002.

... APPLICANTS

...Contd./-

309. P.M.Ramachandran,
S/o C.B.Mannediar, Retired.,
Guard M., S.No. 15210,
Panikkath House,
Kellengade, Palghat - 678 506.

310. V.Madhavan,
S/o Veluchemi, Retired.,
Driver A Special,
S.No. P 2193,
Dallath House,
Kuthuparamba, Edathara P.O.,
Palghat, Pin-678 511.

311. K.M.Kunhimoammed,
S/c K.Moideen Koya,
Retired. Guard 'C',
S.No. 6633, Cherudath House,
Kuttamassery, Alwaye-683 106.

312. R.Narayanan, S/o B.Rajaram,
Retired Driver Goods,
S.No. PTJ 10505, 120,
Jeevanantham Street,
Poonthurai Road, Erode-2.

313. C.Kumarasamy, S/o Chinnappa
Gounder, Retired., Driver
'B', S.No. P 4206, D.No.66,
Sholap Pruvu, Suthanre Puram,
Erode-2.

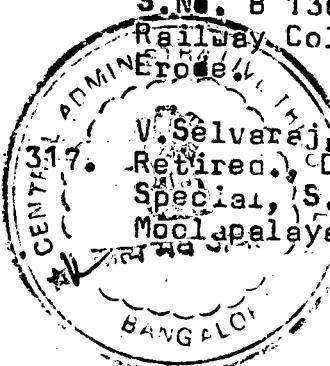
314. T.S.Ramamirthy,
S/o T.K.Sundarajalu,
Retired., Driver 'A' Special,
S.No.P 3540, 15, Sundaram
Street, Erode-2.

315. A.Abdul Jaffar,
S/o Abdul Kader, Retired.,
Driver, Goods, S.No.V 44,
235 Kalyanasundaram Street,
Erode- 638 002.

316. S.Angamuthu,
S/o V.Sitha Naicker,
Retired., Driver 'B',
S.No. B 1365, D.No.411 D,
Railway Colony, P.O.,
Erode.

317. V.Selvaraj, S/o Velleirm,
Retired., Driver 'A'
Special, S.No. P 3542, Telephone Nagar,
Moolapalayam P.O., Erode.

Si.Nos. 300 to 311 are
applicants in O.A. 54/93



.. APPLICANTS
.. Contd./-

318. K.Chinnaiyan,
S/o Anuman, Retired.,
Shunter 'B',
S.No.P 7458, 76, L.G.G.S.
Colony, V.O.C. Street,
Kollampalayam, Erode.

319. M.Krishnan, S/o Munusamy,
Retired., Shunter,
S.No.10072, PTJ, S.No.413 D,
Railway Colony, Erode.

320. R.Thiagarajan,
S/o Ramaswamy, Retired.,
Guard 'A' S.No.14332,
Thangapattalaikarar Lane,
Popnthurai Road,
Erode.

321. A.Chinnaiyan,
S/o Arumugam, Retired.,
Driver 'A' S.No. P 7156
No.331 A, Railway Colony,
Erode.

322. P.Subramanian, S/o R.Palani,
Retired Guard 'A',
Staff No.7448, 112.
Vinayger Koil Street,
Sastri Nagar, Erode-638 002.

323. S.Kannimuthu,
S/o Subba Thevar, Retired.
Guard 'A' S.No.16066,
Sundarammal Illam, 11/8
KIII, Nanjappa Layout,
Sulur, Coimbatore-641 402.

324. R.Anganna Pillai,
S/o Rangaswamy Pillai,
Retired. Guard,
S.No. 15271, 20 North Chinne
Mariamman Koil Street,
Karungalpalayam, Erode-3,
Perryar District.

325. V.Mari, S/o Venkatesan,
Retired Guard, S.No.12563,
No.III, "Thera Illam",
Kurikaranpalayam,
Mulapalayam Post,
Erode-2, Periyar District.

326. V.Lakshmanan, S/o S. Vadivelu,
Retired Guard. S.No.13756,
Bharathipalayam Street,
Kurikaran palayam,
Mulapalayam Post, Erode-2.
Periyar District.

S1. No.312 to 321 are
applicants in O.A.No.55/93

327. V.K.Shunmugasundaram,
S/o K.S.Karuppanasamy,
Retired., Special grade Guard,
S.No.J/T 35, 194 E,
Railway Colony, Near Railway
Colony Post Office, Erode.

328. V.K.Unni Nair,
S/o K.Raman Nair,
Retired., Assistant Guard,
S.No.1902, Contchery Street,
Erode.

329. R.Lakshmanan, S/o Ramasamy,
Retired 'A' Special Guard,
S.No.7210, D.No.183,
Sestri Nagar, Sadayampalayam
Road, Erode. - 2.

330. V.Swamyappah,
S/o G.Visuvasam, Retired.,
Guard, S.No. 14101,
5 Karuppanaswamy Koil III Street,
Surampatti Road, Erode-638 009,
Periyar District.

331. R.Veeraraghavan,
S/o V.Rama Iyer, Retired
Guard, S.No.15231, No.9,
Tayumanavar Street,
Pundurai Road, Erode-638 002.

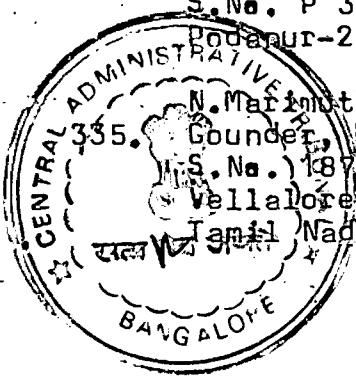
332. K.Ramalingam,
S/o V.Kandasamy, Retired.,
Driver 'A', S.No. PTJ 10052,
Door No.16, East Pettakarr,
Street, Erode-638 002.

333. G.R.Samuel Raj,
S/o G.N.Anandham Pillai,
Retired. Driver 'A' Special,
S.No. P 2836, 23 A,
Panchayat Union Street,
Manthepe, Podanur,
Coimbatore-23.

334. K.Kader Ali,
S/o Kader Batcha, Retired.,
Driver 'A' Special,
S.No. P 3726, 168 Main Road,
Podanur-23, Tamilnadu.

335. N.Marinathu, S/o Nanjappa
Gounder, Retired., Driver 'A',
S.No.11875, 95/11 Arthi Illam,
Vellore Road, Podanur-23,
Tamil Nadu.

SJ.Nu.322 to 332 are
applicants in O.A.56/93.



... APPLICANTS.

... Contd./-

336. S.Veluswamy Pillai,
S/o A.Sankaralingam Pillai,
Retired Driver 'B' S.No.6437,
D.No.360, Selvapuram,
North Perur, Main Road,
Coimbatore-641 026.

337. K.Rangaswamy,
S/o Kuppuswamy Naidu
Retired., Driver, 'A'
Special, S.N. P 9464,
D.No.24, Main Road,
Podanur-23, Tamil Nadu.

338. K.Ahamed Sheriff,
S/o A.Kader Batcha, Retired.,
Driver 'A' Special,
S.N. P 4341, Main Road,
Podanur-23, Tamil Nadu.

339. Nanjappa Naidu,
S/o Venkettaswamy Naidu,
Retired Driver 'B',
S.No. P 3498, Bajanai Kovil
Street, Podanur-23,
Tamil Nadu.

S.L.No.333 to 339 are
applicants in O.A.57/93.

340. K.Palaniappan,
S/o Kuruppanna Gounder,
Retired. Driver 'A',
S.N. P 4333, No. 8,
Vilangattur, Kadachanallur,
Erode - 10.

341. M.Palaniappan,
S/o Marappa Gounder,
Retired., Fireman 'B',
S.No. P 4382,
Vellaikattur,
Kadachanallur P.O.,
Thiruchengodu Taluk.

342. M.Chellappan,
S/o Marappa Gounder,
Retired., Shunter,
S.No.9454, Alampalayam,
Pallipalayam, Erode-6.

343. A.Palaniappan,
S/o Athathappa Gounder,
Retired., Shunter 'A'
S.No. P-7465, No.304 A,
Velankattor,
Kadachanallur, Erode-10.

... APPLICANTS.

....Contd. / -

344. P. Gurusamy,
S/o Palaniappa Gounder,
Retired. Driver 'A',
S.No. P 7160, No. 104,
L.G.G.S. Colony,
Kallampalayam, Erode-2.

345. R. Kumaresamy,
S/o Ramasamy Gounder,
Retired., Shunter Loco,
S.No. P 6315,
Govindapalayam,
Alampalayam P.O.,
via., Erode.

346. G. Samuel Durai Samy,
S/o Gnahanadurai,
Retired., Driver 'A',
Spl. S.No. P 3107, 32
Upstair 4th Cross Road,
Paramasivapuram, Lalquidi-521 601.

347. V. Sengodan,
S/o Velappa Gounder,
Retired.. Shunter/Loco,
S.No. P 3510, Vilankattur,
D.No. 54. Pulapalayam P.O.,
Kadachanur (Village).

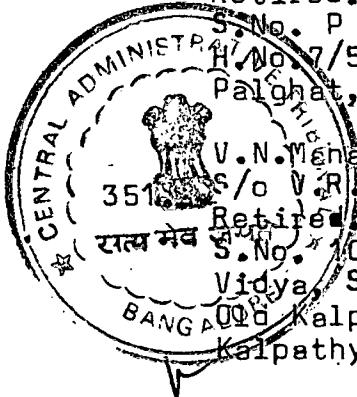
348. C. Nachimuthu,
S/o Chellaappa Gounder,
Retired., Shunter,
S.No. P 4384, Pooclalapayam Post,
Kadachanallur, Palipalayam,
Erode-6.

349. T.S. Alimoideen,
S/o T.J. Shirfuddin,
Retired., Driver 'A',
Spl. S.No. P 3260,
47, T.J. Shirfuddin Street,
Sastri Nagar,
Near Railway Colony,
Erode-2.

350. V.N. Ramankutty Nair,
S/o V. Narayanan Nair,
Retired., Driver 'A',
S.No. P 2310, Pushpalaya,
H.No. 7/538, College Road,
Palghat, Pin 678 001.

351. V.N. Mahadevan,
S/o V.R. Narayana Iyer,
Retired., Guard 'A' Spi.,
राज्य सेवा
S.No. 10472, No. 1/780,
Vidya, Single Street,
BANGALD Kalpathy P.O.,
Kalpathy, Palghat -
678 003.

Sl. No. 340 to 349 are
applicants in O.A. 58/3.



352. C.Chathu, S/o Appa,
Retired., Driver 'B',
S.No. P 5287,
Kurungad House,
Marutha Toad, Palghat.

353. A Krishnan,
S/o A.Arumughan, Retired.,
Driver 'B', S.No. P 9449,
Chungath House, Kavilpad
P.O., Palghat-17.

354. P.Sukumeren Nair,
S/o P.Sankara Menon,
Retired., Asst. Guard,
S.No.15394, Palakkott House,
Thenur via. Parli,
Palghat-678 616.

355. P.Govindan,
S/o P.Sankara Menon,
Retired., Guard 'B',
S.No.2024, Srivalsam,
H.No.M.6/33, Indira Nagar.
Kallepilly, Palghat-5.

356. R.Narayanan,
S/o V.Raman, Retired.,
Driver 'A', S.No. P 5847,
Ghandrike Nilayam,
Korathodi,
Kadukkanuram,
Palghat-678 005.

357. N.Velukutty,
S/o Narayanaswamy,
Retired., Driver 'B',
S.No.PTJ 10113,
Ambalaparambu,
Near Madrassa,
Kavilpad, Palghat-17.

358. T.Velayudhan,
S/o Theethy, Retired.,
Guard 'C', S.No. 16223,
Devi Sadan, Pottakulam,
Kavilpad P.O., Palghat.

359. V.Viswanathan,
S/o Kuhhnai, Retired.,
Loco Shunter,
S.No. P 5184,
Vellankad, Kavilpad,
Palghat-17.

360. V.Vasu, S/o Velayudhan,
Retired., Driver 'A',
S.No. P 3164, Chandrasoudham,
Tannissery, Palghat.

... APPLICANTS.
... Contd./-

361. V. Madhavan,
 S/o Velayudhan,
 Retired., Driver 'B',
 S.No. P 9455, Rahendra
 Sadanam, Melepuram,
 Palavakkot, Pin 679 002,
 Palghat.

362. T.V.Velayudhan,
 S/o P.Veeran, Retired.,
 Guard 'B', S.No.6895,
 Thurakad House, P.O.
 Perungottukurissi,
 Palghat.

363. V.Sivarajan Nair,
 S/o K.Kesavan Nair,
 Retired., Guard 'A',
 S.No.5852, 72/A,
 Instrumentation Town ship
 P.O. Kanjkode West,
 Palghat.

364. S.Veeraraghavan,
 S/o P.Singaram, Retired.,
 Guard 'A', S.No.14522,
 H No. H-2, Housing Unit,
 Karamadai Road,
 Mettupalayam,
 Pin-641 301, Tamil Nadu.

365. M.Narayanan Nair,
 S/o Thavitta Iyer,
 Retired., Diesel Asst.
 S.No.P 9444,
 Mullakkara House,
 Puduppaniyaram P.O.,
 Palghat-67 733.

366. K.K.Suvarmania Iyer,
 S/o K.S.Kuikhna Iyer,
 Retired., Guard 'C',
 S.No.1049, No.3/126,
 L.N.Puram Village,
 Palghat.

367. P.Balakrishnan,
 S/o S.Ukkanda Warier,
 Retired., Mail Guard,
 S.No.1067, Harivas,
 Kallekkalangare,
 Palakkad-67 009.

368. A.Kumaran,
 S/o A.Appukuttan,
 Retired. Driver 'A',
 S.No.P 9436,
 Bonthusungal House, Melepuram,
 P.O. Palavakkot,
 Palghat-2.

369. R. Paramasiva Menon,
S/o M.N.Raman Menon,
Retired., Driver 'A' Spl.,
S.No. P 4684,
Sh: vasilam Madathil House,
Vennakkara P.O.,
Neerani, Palghat-4.

370. P. Thankaraj,
S/c S.Ponnai, Retired.,
Driver 'A' Spl.,
S.No. P 2760, 26 N,
Behind Ram Theatre,
P.O.Suramangalam,
Salem - 636 005.

371. A.Ramakrishnan,
S/o Appu, Retired.,
Guard 'A' Spl.,
S.No.6806,
Ramanchenath House,
19/360, West Yakkara,
Palghat - 678 001.

372. C.Gopalakrishnan Nair,
S/o V.Madhavan Nair,
Retired, Driver 'A' Spl.
S.No. P 6440,
Cherukara Krishna Nivas,
P.J.Kannadi, Palghat,
Pin - 678 721.

Sl. No.350 to 372 are
applicants in O.A.59/93.

373. S.Sourirajan,
S/o T.K.Sundararajalu,
Retired., Driver 'A'
Special, S.No. P 2327,
203/Vinayakarkoil Street,
Nadarmedu, Ernade-638 002.

374. K.Pandurangan,
S/o M.Kasthuri Naidu,
Retired., Driver 'A' Spl.
S.No.P 2902, 17/4,
Ammamandalam Road,
Srirangam-620 006.

375. V.G.Veerasamy,
S/o Govindasamy Pillai V.,
Retired, Driver 'A',
S.No. P 1841, 48/2,
Subbiah Street,
Sangliandapuram,
Tiruchi-620 001.

376. V.Sithan,
S/o Vaiadori, Retired.,
Driver 'A', S.No.P 775,
D.No.24, Jeevanda Street,
Poondurai Road, Ernade-2.

... APPLICANTS
... Contd./-

377. A. Palenisamy,
S/o R. Angamuthu,
Retired., Driver 'A',
S.No. PTJ 10027,
Vallalar Street,
Municipal Colony Road,
Erode-4.

378. N. Prokiasamy,
S/o J. Arulanandam,
Retired., Guard 'A',
S.No. 5253, 12,
Kamarajar Street,
Nadar Medu,
Vinayakar Koil, Erode-2.

379. M. Rengasamy,
S/o C. Munien. Retired.,
Driver 'A', Spl.
S.No. PTJ 10449, 21,
Golden Street,
Thangavil alias Munisamy Road,
Dharmapuri-636 702.

380. K. Munusamy Naidu,
S/o C. Krishnasamy Naidu,
Retired., Driver 'C'
AFG. 'B', S.No. F 6189,
D 5, Kaliyanna Gounder Thattam,
Perundurai Road, Erode.

381. P. Daniel Jayaraj,
S/o Paul Pillay, Retired.,
Driver 'B', S.No. F 6441,
No.400 B Railway Colony,
Erode.

382. A. Manickam,
S/o M. Angamuthu Naicker,
Retired., Driver 'A' Spl.
S.No. P 2901, 22/26,
Chinna Mariamman Koil Street,
Karungal Palayam, Erode-2.

383. R. Pongiannan,
S/o Ramasamy Gounder,
Retired., Shunter,
S.No. P 7454, D.No. 3/69,
Rajaji Nagar, Cavery R.S.P.O.,
Erode-683 007.

384. M. Krishnasamy,
S/o K. Muthusamy, Retired.,
Driver 'C', S.No. P 3151,
Kazalam Nivas, 4/390,
Bharathi Nagar,
BANGA Jaffr Ammapalayam, Salem.

Sl. No. 373 to 383 are
applicants in O.A.60/93.

... APPLICANTS.
... Contd./-



385. G.Kannian,
S/o Gacindarajalu Naidu,
Retired., Driver 'A'
Spl., S.No. P 3042,
No.420 K, Railway Colony,
Erode-2.

386. R.Rengasamy,
S/o Ramasamy, Retired,
Driver 'C',
S.No. PTJ 10238,
Kalingarayan Palayam,
Eudur Bhavani Post,
via Erode-638 301.

387. K.Govindan,
S/o Kandha Gounder, Retired.,
Driver 'B', S.No. P 9385,
No.102 C Type Railway Colony,
Erode-2.

388. G.Narayanasamy,
S/o Goindarajaly Naidu,
Retired., Shunting Driver,
S.No.PTJ 10500, 3A1,
Nadar Medu, Poondurai Road,
Erode-2.

389. K.Varadharajan,
S/o Karuppan, Retired.,
Guard 'A' S.No.2122,
Thirumurugan Street,
Sastri Nagar, Erode.

390. V.Arjunan,
S/o Venkatachalam, Retired.,
Guard 'A' S.No.12438,
38, Namavayam Street,
Kollempalayam, Erode-2.

391. F.Muniswamy, S/o Muthu,
Retired., Driver Special,
S.No. P 9389, M/52,
E.V.R.Periyar Nagar,
Erode.

392. N.Muthusamy,
S/o Mallappa Gounder,
Retired., Driver 'B',
S.No.8085, 1/113
Cappalli, Cauvery R.S.
Erode.

393. P.Viswanathan,
S/o S.Palanivelu, Retired.,
Guard 'A', Spl. 'B',
S.No.7620, 324 'B',
Old Railway Colony,
Railway Colony Post,
Erode-2.

394. R. Venkataswamy,
S/o R.Ramakrishna Naidu,
Retired., Driver 'A'
Spl. S.No. P 2852,
126, D Railway Colony,
Erode-2.

395. M.Chinnappan,
S/o Muthusamy Gounder,
Retired., Shunter,
S.No. P 6965,
Odappalli, i Ward 37,
Cauvery R.S., Erode-7.

396. K.Chennimalai,
S/o Kuppannan, Retired.,
Shunter 'B', S.No. P. 3494,
Nethaji Street,
Kollemalayam, Erode-2.

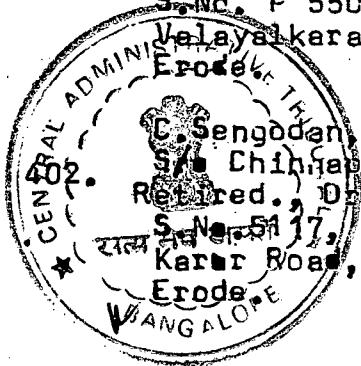
397. K.S.Abdul Sathar,
S/o A.Khadar Sharieff,
Retired., Driver 'A',
S.No. P 2207, 74,
Ambedkar Street,
Sastri Nagar, Erode-2.

398. M.Chinna Govindan,
S/o Muthusamy, Retired,
Guard 'A' Spl.,
S.No. 6792, B 40,
Housing Unit, Sampath Nagar,
Erode-11.

399. H.Kannan, S/c R.A.Hammantha Gounder,
Retired., Driver 'A',
S.No. B 1318, 26 B,
Khadar Mahideen Sahib Street,
Erode-2.

400. N.Ramasamy, S/o Nella Gounder,
Retired., Shunter,
S.No. P 4230, No.1/56,
Puduppalyam, Kattur,
Alampalayam Post.

401. R.K.Subramaniam,
S/o R.Kenniah Naidu,
Retired., Driver 'A' - Spi.
S.No. P 5509, No.560,
Velayalkara Street,
Erode.



402. C.Sengodan,
S/o Chinnappa Gounder,
Retired., Driver, 'A',
S.No. 5117, No.273
Karak Road, Sukkan Thottam,
Erode.

... APPLICANTS.
... Deptd./-

403. P. Palaniappan,
S/o Pongia Gounder,
Retired., Shunter,
S.No.4019, 85, Govindampalayam,
Alampalayam P.O., Erode.

404. K. Nallathambi,
S/o V. Kumarasamy, Retired.,
Guard, S.No.15721,
1/2 East Street, Alampalayam,
Ercde-P.

405. P.S. Krishnan,
S/o Subramania Iyer,
Retired., Guard 'C',
S.No.11723, 1/500,
Chathapuram P.O.,
Kalpathy, Palghat-678 003.

406. A. Raghavan, S/o S. Appas,
Retired., Driver 'C',
S.No.4105, Alangode House,
Olavakkot, Palghat-678 002.

407. Sydney 'D' Mello,
S/o H.V.D. 'Mello',
Retired., Driver 'B',
S.No. PTJ 10361,
Carovin - Robinson Raad,
Palghat-678 014.

408. V. Arumughan,
S/o Ayyappa, Retired.,
Driver 'B', S.No.2136,
Prasanthi, Sree Sathya Sai
Nagar, Kallekulangara P.O.,
Palghat-678 009.

409. R. Palaniappan,
S/o Rangaswamy, Retired Guard
'C' S.No.1791,
Shaini Nivas House No.36/664/1
Alangadé, Olavakkot,
Palghat-678 002.

410. P. Krishnankutty,
S/o Cheriathu, Retired.,
Guard 'C', S.No.6093,
Poenjakkara House,
P.O. Akalur, via. Lakkidi
- 679 302.

411. K.V. Ramanathan,
S/o K.V. Viswanatha Iyer,
Retired., Guard 'A'm
S.No.13502, 2/137,
New Kalpathy P.O.,
Kalpathy, Palghat-678 003.

... APPLICANT S
... Contd. / -

412. M.Krishnan,
S/o Mayandy, Retired.,
Driver 'A' Spl.,
S.No. P 1871,
'Sai Nivas' Thekkeperambu
Puduppaniyanam P.O.,
Palghat-678 733.

413. T.P.Balakrishnan Nair,
S/o C.Sekharen Nair,
Retired., Guard 'A'
S.No.10525, Mouthet House,
Mankurissi P.O., via.
Markerai, Palghat-678673.

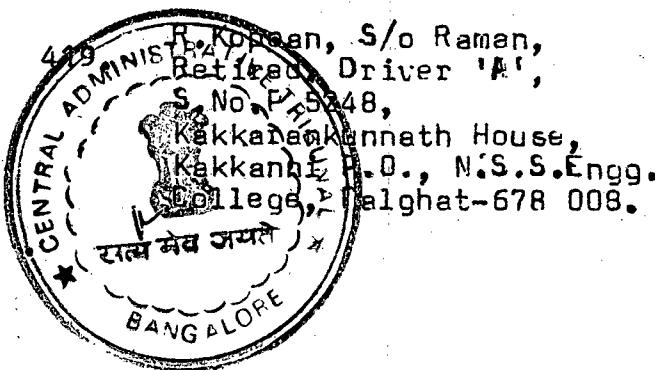
414. K.M.Kunchu,
S/o Manickan, Retired.,
Driver 'B',
S.No. P 4461,
Kallingal House,
Paruthipulli P.O.,
Palghat-678 573.

415. P.Raghavankutty,
S/o V.Padmanabhen Nair,
Retired., Driver 'A' Spl.
S.No. P 6977,
Sarayi, Pudusseri P.O.,
Palghat-678 007.

416. V.K.Ramakrishnan,
S/o K.Sankaran Nair,
Retired., Driver 'A',
S.No.P 7791, Arupuzha
Cheruvathur House, Parli P.O.
Palghat-678 612.

417. K.P.Krishnan,
S/o Sankaran Nair, Retired.,
Guard 'B', S.No.6766,
Venkateswara Illam,
P.O.Pampadi, Via. Tiruvilemala,
Trichur District-690 597.

418. K.Vasu, S/o Kunjunny,
Retired., GameHunter 'B',
S.No. P 5301, Venkalathodi,
Melepuram, Oлавakkot P.O.,
Palghat-678 002.



... APPLICANTS.
... Contd. /-

420. K.Balakrishnan Nair,
S/o T.Govinden Nair, Driver
'B', S.No.P 7469,
Thekkumcherod P.O.,
Vadakkum Mangalam,
via. Ottappalem, Palghat Dist.

421. A.K.Ramachandran, S/o Kannan,
Retired., Guard 'A'
S.No. 7192, Alangod House,
Olavakkot, Palghat-676 002.

422. K.Balan, S/o Kannan,
Retired., Guard 'A'
S.No.6121, Sri Narayani
Nilayam, Alangod,
Olavakkot P.O., Palghat -
678 002.

423. C.Krishnan, S/o Chupra,
Retired Asst. Guard,
S.No.6333, Kalathil House
Alangode, Olavakkot P.O.,
Palghat-678 002.

424. R.Krishnan, S.No.6767,
Asst. Guard., Ramelan,
Krishna Nivas, Alangod,
Olavakkot P.O., Palghat.

425. C.J.Coelho, S/o F.Coelho,
Retired., Guard 'A' Spi.
S.No.14493, Chinnammal Street,
Noorabad, Fodanur-641 023,
Coimbatore Dist.

426. K.Dhanashu,
S/o K.M.K.Gangaiya, Retired
Driver 'A' S.No.P 6804,
147/A Anthonipuram P.O.
Suramangalam-636 005
Salem.

427. K.Mayan, S/o Kandu,
Retired-, Guard(B),
S.No.1218, Kozhangottil House,
Athirkad, P.O.Gandhisewa Sadan,
Perur, Palghat.

428. R.Laxmanan, S/o E.C.Rengasamy
Naidu, Retired., Shunter
Diesel, S.No.9514,
No.5, Keersikara Street,
Erode-1.

Sl.No.405 to 427 are
applicants in O.A.62/93.

... APPLICANTS
..Contd./-

429. N. Sengodan,
S/o Nanjappa Gounder,
Retired. Shunter,
Loco, S.No. F 5250,
East Thottipalayam,
Door No.431, Kadachanur Village
Pallipalayam-8.

430. V. Perumal I,
S/o Venkatasamy Naidu,
Retired, Goods Driver,
S.No. V 12, D.No.91 C,
Leighbazaar, Suramangalam
Main Road, Salem-9.

431. V. Kumarasamy, S/o Velappa
Gounder, Retired, Shunter 'B',
S.No. P 4433, No.119,
Alampalayam Post, Erode-6.

432. S. Velappan, S/o Sengoda
Gounder, Retired, Shunter/
Loco, S.No. P4292, 7/3-10,
Puliamarathu House,
Govindanpalayam,
Alampalayam P.C., Erode-8.

433. P. Kolandai Gounder,
S/o Palani Gounder, Retired.,
Fireman A, S.No.P 5362,
பெரும்பூர்புத்தேஷு,
Nadarmedu, Erode-2.

434. M. Sengoda Gounder,
S/o Marimuthu Gounder,
Retired., Fireman A,
S.No.P 5041, Alampalayam,
Pudupalayam, Pariakadu,
Pallipalayam, Erode-6.

435. S. Veradharaja Mudaliar,
S/o Sundar Mudaliar,
Retired., Assistant/Diesel,
S.No. PTJ 10158, 104/D
Railway Colony, Erode-2.

436. K. Sengoda Gounder,
S/o Karuppanna Gounder,
Retired., Driver 'C',
S.No. P 4778, No.316 C Type,
Railway Colony, Erode-2.

437. M.R. Muniswamy, S/o Remasamy Naidu,
Retired., Asst. Guard,
टार्म नं. 1656, 35, Rajaji's Street,
Erode-2.

438. P.N.Balakrishnan Nair,
S/o Ramen Pillai, Retired.,
Guard, S.No.6966,
Mangalath House,
Nedungottor, Shoranur,
Pin-679 121.

439. K.Narayanan,
S/o K.Unnaman, Retired.,
Driver 'A', S.No.4925,
Karamenna House,
Vadanamkurussi, P.O.,
Vadanam Kurussi, via..
Shoranur-1.

440. M.Chinnan, S/o Raman,
Retired., Asst. Guard,
S.No.7040, Manichithodi House,
Nedungotur, Shoranur-1.

441. T.Velukutty, S/o T.Narayanan,
Retired., Driver 'B',
S.No.P 5775, Thuvvakketttil
House, Nedungottor,
Shoranur-1, Palghat District.

442. K.V.Gopinathan, S/o Kumaran,
Retired., Asst. Guard,
S.No.15447, Kallozhi Vattathodi
House, Peruthipra, Shoranur -
679 121.

443. R.Balaraman,
S/o K.Rajamannar Naidu,
Retired., Driver 'A' Special,
S.No.P 4660, Sastri Nagar,
Railway Colony P.O.,
Erode.

444. V.Achuthan,
S/o Venketaraman, Retired.,
Driver 'A', S.No.8221,
Railway Colony, Erode.

445. C.T.Hewett, S/o A.M.Hewett,
Retired., Driver 'A' Special,
S.No. P 2942, 278-H-Type,
Railway Colony, Erode-
638 002.

446. M.Chellappan,
S/o Muthusamy Gounder,
Retired, Driver 'B'
S.No.P 5774, 31,
Thiruchengandu Road,
Pellipalayam, Erode.

Sl.No.428 to 442 are
applicants in O.A.63/93.

... APPLICANTS.
... Contd./-

447. D.D.Rozario,
S/o P.D.Rozario,
Retired., Driver 'A'
Special, S.No.P 3029,
30 A, Sastri Nagar,
Erode.

448. K.Marimuthu,
S/o Karuppanna Gounder,
Retired, Driver 'A',
S.No. P 5333, No.36,
Kasipalayam,
Annadurai Street, Erode.

449. K.Palaniappan,
S/o Karuppannan, Retired.,
Assistant Guard, S.No.7655,
9 Sadayan Palayam Road,
Sasthri Nagar, Erode.

450. V.Ramasamy,
S/o Velappa Gounder,
Retired., Loco Shunter,
S.No.4919, Pallipalayam,
Alampalayam, P.O., Erode.

451. P.Kandasamy,
S/o Paramasiva Gounder,
Retiree., Shunter,
S.No.P 9405, No.422,
Alampalayam, Pallipalayam,
Erode.

452. C.Palaniappan,
S/o Chinnathambi, Retired.,
Shunter, S.No.4379,
East Thollipalayam,
S.P.B.Mill Colony,
Erode.

453. M.Dakshinamoorthy,
S/o Manickam, Retired.,
Driver 'B', S.No. P 9511,
Kumaramangalam P.O.,
Thuthipputtu, Pin.-635 811,
Ambur (N.A.A.Dist).

454. N.Balakrishnan,
S/o M.Narasimhan, Retired.,
Guard 'A', S.No.12519,
54/1 NHB Flat,
Kemraj Nagar, South Avenue,
Tiruvanmiyur, Madras-600 041.

455. C.Chellappan,
S/o P.Gopalan, Retired.,
Special Guard, S.No.14673,
118. Lenin Street,
Sastri Nagar, Railwa, Colony P.O.
Erode.

456. P.S.Sanjeeva Rao,
S/o P.N.Sarvothme Rao,
Retired., Guard 'A' Special,
S.No.12522, B.30,
Housing Unit, Periyar Nagar,
Erode-638 001.

457. A.S.Abdul Jabbar,
Since deceased by Legal Representative,
Smt.Heerajan, 67,
Kovalam Street, Teachers Colony.
ERODE - 11.

458. R.Narasimhar,
S/o N.Rengasamy Naidu,
Retired., Driver 'K' Special.
S.No. P 6978, Shastri Nagar,
Kamaraj Street, Erode.

459. R.Thangavelu,
S/o P.Rengasamy, Retired.,
Guard 'A', S.No.12918,
498, Agrahara Street.
Erode-638 001.

460. K.Palaniappan,
S/c Kandappa Gounder,
Retired., Driver 'S',
S.No. PTJ 10070, Dr.No.10/MS.
KRPD Road, Karunkaran Medu,
Pallipalayam, Erode-638 008.

461. A.James, S/o J.Arokiesuany Pillai.
Retired., Driver 'A' Spl.,
S.No. P 2819, B/13, Jeeva Nagar,
Rangam Palayam Post,
Erode-638 009.

462. A.Karuppannan,
S/o Appaji Gounder, Retired.,
Shunter, S.No. P 5121,
Odappalli, Pallipalayam,
Erode-6.

463. N.Sengodan, S/o Nalla Gounder,
Retired., Shunter, S.No. P 5295,
East Tholliya Palayam,
Kadachanallur Post,
Erode-6.

Sl.Nos.443 to 463 are
applicants in O.A.64/93

... APPLICANTS

... Contd./-

464. K.K.Krishna Iyer,
 S/o K.Krishna Iyer,
 Retired., Guard/A Spl,
 S.No.13745, Chembai Village
 P.O., Kottayi, Palakkad,
 Pin 678 572.

465. M.Veemban,
 S/o M.Nakelan, Retired.,
 Loco Shunter, S.No.P 5329,
 Mullathody House,
 Kariangode, P.O. Kottayi,
 Palakkad District.

466. C.Gangadharan Nair,
 S/o K.Kunhan Nambiar,
 Retired., Assistant Guard,
 S.No.1864, Lakshmi Nivas,
 P.O.Puthiperiyaram,
 Palghat, Pin-678 733.

467. G.Parasuraman,
 S/o P.Gopal Pillai,
 Retired., Driver 'B',
 S.No.P 3067, "Saraswathi Nivas".
 Rayappan Street, P.O.
 Thathamangalam, Palghat-
 678 102.

468. C.Narayanan,
 S/o A.Chendu, Retired.,
 Driver 'A', S.No.P 7479,
 'Leela Nivas', P.O.
 Puduppariyaram,
 Palghat-678 733.

469. K.Raghavan,
 S/o M.Krishnan,
 Retired., Driver 'A'
 Spl. S.No. P 2400,
 Mollarithodi House,
 Karimgode, P.O.
 (Kottayi, Palghat-678 572).

470. P.K.Sivasankaran,
 S/o P.C.Krishnan, Retired.,
 Guard, S.No.14108,
 Puthukulangara,
 OM Narayana House, P.O.,
 Mennur-676 642.



... APPLICANTS
 ... Contd./-

472. T.R.Unnikrishnan Nambiar,
S/o Raman Nambiar, Retired.,
Guard 'B'm S.No.9791,
Abhilash, Ravipuram ,
Kochi-16.

473. K.V.Saraswathi Amma,
W/o Late K.Balakrishna Menon,
Retired., Driver,
S.No.P 3512, Kallazhi House,
Pudussery, Cheruthuruthy.

474. A.Kunhikrishnan Nair,
S/o P.K.Sankaran Nair,
Retired., 'A' Grade Guard,
S.No.9685, Krishna Vihar P.O.,
Paruthipulli, Palghat.

475. A.Marimuthu,
S/o M.Angamuthu Naicker,
Retired, 'A' Spl.,
S.No. P 3574, 109,
Dhanalakshmi Illam,
Kumaran Street,
Kavungal Palayam, Erode-3.

476. M.Natesan,
S/o Muthusamy Gounder,
Retired., Driver 'A' Spl.,
S.No. P 4369, P.C. 1612,
I.C.Police Quarters,
Dhanandhiri Nager,
Pondicherry.

477. G.K.Abdul Sathat,
S/o G.Khader Badsha Sahib,
Retired Guard 'A' Spl.
S.No. 11786, 17 Syed
Jalal Khan Street, Fort,
Salem, Pin 636 001.

478. R.Ramasamy,
S/o Chinnakesavan, Retired.,
Driver 'A' S.No. J/M 1297,
176, Mandap Veethi,
Erode-1.

479. M.Ibrahim Khan,
S/o E. Mohamed Khan,
Retired., Driver 'A',
S.No. P 3028, L 249,
Shamshad Manzil, Peresar Nager,
Erode-1.

S.No.464 to 474 are
applicants in O.A.65/93.

✓ ... APPLICANTS
... Contd./-

480. L.Marudappan,
S/o Lekshmanan, Retired.,
Diesel Shunter, S.No.V.85,
93, Thiru V.K.Street,
Kollampaleyam, Erode-2.

481. G.David, S/o D.Gabriel,
Retired., Driver 'A' grade,
S.No. P 2259, 223,
Sasthri Nagar, Sadayen
Palayam Road, Erode-2.

482. C.Subramanian,
S/o A Chinneppen,
Retired., Guard 'A',
Spl., S.No. 12327, Plot 31,
16th Avenue, Banu Nagar,
Ambathur, Madras-600 053.

483. C.Arokiasamy,
S/o P.Chinnappan, Retired.,
Driver 'A' S.No. P 2105,
D.No.77, New Street,
Erode-1.

484. K.Palaniappan,
S/o Kandappa Gounder,
Retired., Driver 'A',
S.No. P 7682,
Alava Gounder Kadu,
Manianur, Salem-10.

485. C.Rengasamy,
S/o R.Chinnasamy Naidu,
Retired., Driver 'A' Spl.
S.No. P 2831, 32,
Ghousethottam, Udumalpet,
Pin-642 126.

486. S.Abdul Kareem,
S/o Shaik Jamaludeen,
Retired., Driver 'A' Spl.
S.No. P 2825, 30 Burrah
Sahile Street, Mount Road,
Madras-2.

487. R.N.Govindarajalu,
S/o R.Narayanasamy Naidu,
Retired., Driver 'A' Spl.
S.No. P 4661, 51 North Street,
Thirukkudam, Kumbakonam,
Pin-612 103.

488. A.Rajamandickam,
S/o Late K.A.AnthonySamy,
Retired., Driver 'B',
S.No. P 3105, D.No.5,
Sasthri Nagar, Pillayar Koil
Street, Erode.

Sl.No.475 to 487 are
applicants in O.A.66/93.



... APPLICANTS.
... Contd. /-

489. Kannamal,
W/o Late K. Singodan,
Retired., Driver 'A' Spl.
S.No. P 6826,
Maligai Natesan Stores,
Nadar Medu, Poonthurai Road,
Erode.

490. A. Jayalakshmi,
W/o Late P. Angamuthu,
Retired., Driver 'A',
S.No. P 2904, No. 27.
Pilliyar Koil Street,
Sangliandapuram,
Tiruchirappalli.

491. G. Ahilandesam,
W/o Late T. Govindan, Retired.,
Driver 'A' Spl., S.No. P 4655,
No. 74, Vandikaranthottam,
Kollampalayam, Erode-2.

492. R. Jaya, W/o Late V.
Ramalingam, Retired.,
Driver 'A' Spl.,
S.No. P 3789, ED 254
'H' Type, Railway Colony,
Erode.

493. Dhanalakshmi,
W/o Late S. K. Sivaprakasam,
Retired., Driver 'A',
Spl. S.No. P 2895,
ED 352 B, Railway Colony P.C.,
Erode.

494. Parvathi Sakthivel,
W/o Late M. Sakthivel, Retired.,
Diesel Assistant,
S.No. J/M 648, 422 H
Railway Colony, Erode.

495. Nallammal,
W/o Late C. Tholasiappan,
Retired., Driver 'C',
S.No. P 6579, 29,
Kumaran Street,
Kollampalayam, Erode.

496. K. Lakshmi,
W/o Late K. Raja, Retired.,
Driver 'C', S.No. V 229,
212 F Railway Colony,
Erode.

... APPLICANTS.
... Contd./-

497. Sampoornam,
W/o Late P.Arumugham,
Retired., Driver 'A',
Spl., S.No. J/M 818,
ED 194 D, Railway Colony,
Erode.

498. S.Geeja Bai,
W/o Late M.Ganesan,
Driver 'A' Spl.,
S.No. P 2894, D.No.16,
Lenin Street Church Ned.,
Railway Colony P.O.,
Erode.

499. Pappa,
W/o Late K.Krishnan,
Retired., Driver 'C',
S.No. P 7945,
Mooppaner Street,
Old Suremangalem,
Salem-636 005.

500. P.M.Arakiasamy,
S/o R.Muthu, Retired.,
Driver 'A' Spl.,
S.No. P 1718, No.752,
5th Main, 8th Cross,
M.C.Layout, Vijayanagar,
Bangalore-40.

501. N.Marappa Dasary,
S/o Narayane Dasary,
Retired., Driver 'B',
S.No.P 0083, V3/48,
Peria Vedagampatti,
Via., Danishpet R.S.,
Omaiyur T.K., Salem District.

502. Pushpavalli,
W/o Late V.R.Velusamy, Retired.,
Diesel Assistant,
S.No. J/M 1242, D.No.64,
Vavooce Street,
Kollampalayam, Erode-2.

503. M.Kannian,
S/o A.K.S.Madhalaimuthu,
Retired., Driver 'B',
S.No.V 50, D.No.15 F/3
Ex-service man Colony.
Susiapuram, Tiruppur.

504. K.P.Anthony,
S/o K.V.Paul, Retired.,
Guard Spl., S.No. 15212,
1990 SEED - Colony,
New Fairlands,
Salem-636 016.

Sl. No. 468 to 499 are
applicants in O.A.67/93.

505. A.Krishnaswamy Naidu,
S/o N.Arumanatha Naidu.
Retired., Spl. Grade Guard,
S.No.14310, Kandampathy Post,
Salem-636 005.

506. P.K.Sulochana,
W/o K.M.Parameswaran,
Retired., Driver 'C',
S.No.P 4800, ED 397 B,
Railway Colony P.O.,
Erode-2.

507. P.A.Raman,
S/o A.Paththorane Iyer,
Retired., Guard 'B',
S.No.15243, Dhanalakshmi Elam,
Upstairs, Near Temple
Subramania Nagar, Salem-5.

508. K.S.George,
S/o K.Simpson, Retired.,
Passenger Guard,
S.No.13413, Plot No.42,
House No.157 A,
Thiruvakavandanur.
Salem-636 005.

509. R.Venkateswaram,
S/o N.Ramamirtham, Retired,
Guard 'A', S.No. 15850,
5/137, Ahmedkar Nagar,
Jagir Ammapaleyam P.O.,
Salem-5.

510. C.Fongia Gownder,
S/o Chinnappa Gownder,
Retired., Loco Shunter,
S.No. P 4374, Peria Mottur,
Jagir Ammapaleyam P.O.,
Salem-2.

511. K.S.Somasundaram,
S/o K.K.Subha Rathinam Iyer,
Retired Guard 'A' Spl,
S.No.6711, No.75,
Vinayakar Koil 3rd Street,
Moolapaleyam, Erode-2.

512. Julia, W/o Late S.Bangyasamy,
Retired. Driver 'A' Spl.,
S.No.P 3261, 3/1 South Ukkedam,
Coimbatore.

513. K.Kandasamy, S/o Karuppannan,
Retired., Assistant Guard,
S.No.161C, Odaikinathuputhur,
Ramadevan P.O., Ramadevan Village,
via, Kandanpalayam, Namakkal Taluk,
Salem District.

514. S.Kosalai Chandra,
W/o T.S.Swaminathan (late),
Retired., Guard 'A' Spl.,
S.No.7619, ED 353 A,
Railway Colony P.O.,
Erode-2.

515. P.Alamelu,
W/o Late M.Falaniappan,
Retired., Driver 'A'
Spl. S.No.P 2893, B 18,
Jeeva Nagar, Rengampalayam,
Erode-9.

516. C.V.Narayanan,
S/o C.V.Krishnan, Retired.,
Guard 'A' S.No.3283,
Mythri, South Bazar,
Payyannur.

517. Smt. R.K.Parvathi,
W/o Late K.S.Rangasamy,
Retired., Guard 'A' Spl.,
S.No. EA 1124, Elayo Street,
Subramania Nagar, Salem.

518. V.Regupathy,
S/o S.Vajiravel, Retired.,
Driver 'A' Spl., C.14,
Kannan Nagar, V.O.C.Nagar
Post, Thanjavur-613 007.

519. R.Mahabookhan,
S/o A.Rahimankhan, Retired.,
Driver 'A' Spl.,
S.No.P 3053, No.82,
Ranga Nagar, Suramangalam,
Salem-5.

520. M.Chinnu, S/o M.Mechery,
Retired., Driver 'A',
S.No. P 2815, D.No.26,
6th Dharma Nagar,
Suramangalam, Salem-5.

521. A.Abdul Wahab,
S/o S.M.Abdul Azeez,
Retired., Driver 'A' Spl.,
S.No.P 3691, No.101,
Kennedy Nagar,
Highways Nagar Road,
Suramangalam, Salem,
Pin-636 005.

522. K.Yusuf Ali,
S/o Khader Mohideen, Retired.,
Driver 'A', S.No.P 2115,
32 Nehru Street, Old
Suramangalam, Salem-636 005.

All No.500 to 517 are
applicants in O.A.68/93

....APPLICANTS
...Contd./-

523. M.Ramasamy,
S/o Munusamy, Retired.,
Shunter(Loco), S.No.PTJ 10196,
D.No.122, Peryar Street. Old
Suramangalam, Salem-5.

524. K.Palani, S/o Kolandai,
Retired., Loco Shunter,
S.No.P 5256, 5/89
Anna Nagar, Jagir Ammapalayam,
P.O., Salem-636 302.

525. K.Govindasamy,
S/o Kandasamy Naicker,
Retired., Loco Shunter,
'B', S.No.P 9477,
D.No.21, Dharmanagar
3rd Street, Salem-5.

526. K.Ramakrishnan, S/o P.Kuppan,
Retired., Driver 'A' Spi.,
S.No.P 2764, 4/85,
Lakshumi Illam, Jagir
Ammapalayam P.O., Salem-2.

527. M.Annamalai, S/o A Muthu,
Retired., Driver 'A'
S.No. P 5192, D.No.A/4,
Periyar Street, Old
Suramangalam, Salem-5.

528. Periannan S.,
S/o Sererangan, Retired.,
First Fireman, S.No.P 7454,
15, Mariamman Street,
Salem Pallam, Salem-5.

529. P.Subramani,
S/o Palani Gounder, Retired.,
Loco Shunter 'B',
S.No. P 7455, Pillar Street,
Solampallam, Salem-5.

530. M.Arumugam, S/o Marappa Gounder,
Retired., Shunter 'B',
S.No. P 8078, A/65 Keel Street,
Ariyagounder Patti,
Suramangalam P.O., Salem-5.

531. M.Chellakannu,
S/o Munusamy, Retired.,
Loco Shunter 'B',
S.No.P 7946, B 39, back of
the Ram Theatre,
Suramangalam,
Salem-5.

... APPLICANTS
..., Contd./-

532. P.Jaganathan,
S/o R.D.Ponniya, Retired
Driver 'A', S.No.5551,
D.No.50, Muniappan Street,
Kichipalayem P.O.,
Salem-5.

533. A.Perumal,
S/o B.Hanuman, Retired.,
Loco Shunter 'B',
S.No. P 8079, 131 A,
Railway Colony, Salem
Salem-5.

534. R.Ammesi,
S/o K.Raman, Retired.,
Driver 'A' Spl.
S.No. PTJ 10057, D.No.81,
A Masque Street,
Old Suramangalam, Salem
Pin-636 005.

535. V.Kandaswamy,
S/o Vellaiya Gounder,
Retired., Asstt. Guard,
S.No.7246, Thirumagal Street,
D.No.139, Bedinaickan Patti,
Salem-5.

536. Yesoda,
W/o Late T.S.Srinivasar,
Retired., Driver 'A' Spl.
S.No. P 1846, 10 Nehru Street.
Old Suramangalam, Salem-5.

537. Janaki Thailammal,
W/o Late A Arjunan, Retired.,
Driver 'B', S.No.P 3080,
4/248 A, Bharathi Nagar,
Jagir Ammapalayam P.O.,
Salem-2.

538. P.V.Pachamuthu,
S/o P.Velusamy, Retired.,
Guard 'A' Spl., S.No.1223,
386, Sakthy Vinayagar Koil
Street, Poonthurai Road,
Erude-2.

539. C.R.S.Gopal, Retired,
Driver 'A' Spl.,
(S.No. P 2903, 36,
★(Paravettam, Alagapuram,
Salem-16.)

540. R.Venkatesan,
S/AGMRengasamy, Retired.,
Driver 'A' Spl., S.No. P 3052,
Plot Nn.8/2, IIInd Cross Street,
Prithivipakkam, Ambethoor,
Madras-53.

Si.No.518 to 537 are
applicants in O.R.
No.69/93.

541. R.Thirumalai,
Represented by Lokenayaki
as Guardian,
S/o R.Rengasamy Naidu,
Retired., Driver 'A' Spl.
S.No. P 2864, 2 A North
Vellalai Street,
Pandamangalam, Woriyar,
Tiruchy-620 003.

542. M.Anthony,
S/o L.Mathaiaimuthu,
Retired., Driver 'A',
Spl. S.No.3030, Nu 510,
Netaji Road, Marapalam,
Erode-2.

543. Savarinayagam A,
S/o Arokiam, Retired.,
Assistant Guard,
S.No. 7122, West
Marianathapuram,
Dindigal-6.

544. V.Achuthan Nair,
S/o P.Narayanan Nair,
Retired Guard 'A' Special,
S.No.7628, 5/1584 'Anugrah',
Asokapuram, Calicut-673 001.

545. T.Kunhirsman,
S/o Narayanan Nambiar,
Retired., Guard 'B',
S.No.6302, 'Kuttiyil' House,
P.O.Meladi-673 522.

546. M.Viswanathan,
S/o K.Balakrishnan Nair,
Retired., Guard 'A' Spl.
S.No.15164, H.No.1/4599,
"Aswathi" East Nadakavu,
Calicut-6.

547. T.P.Padmanabhan Nair,
S/o T.V.Appu Nair, Retired.,
Guard 'A', S.No.1937,
Usha Mandir, P.O.Mankavu,
Calicut-673 007.

548. K.Krishnankutty Nair,
S/o Unnichathan Nair,
Retired., Guard 'B',
S.No.1502, Vadakkeyil House,
P.O. M.I.E.Kunnamangalam,
Calicut.

Sl.No.538 to 543 are applicants
in O.A.No.70/93.

549. V.Raghavan Nair,
S/c Govinden Nair,
Retired., Brakesmen,
S.No.3024, Raghava Nivas,
Chiramangalam, P.O.Neduva,
Parappanangadi, Malabar.

550. U.K.Bhaskaran,
S/o U.K.Velu, Retired.,
Guard 'A' Spl., S.No.762",
Urpakandy House, P.O.Tenur
-676 302.

551. K.C.Govinden Nair,
S/o C.Raman Nair, Retired.,
Driver 'B', S.No.7186,
Edavath House,
P.O.Thalekulathur,
Calicut - 673 317.

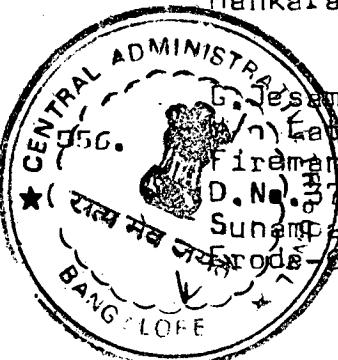
552. K.Chandukutty,
S/o K.Chekku, Retired.,
Asst.Guard, S.No.1619,
Koyimakandy House,
P.O.Elasthur, Calicut-
673 303.

553. T.Subramanian,
S/o P.Mundan, Retired.,
Guard 'A' S.No. GP 1688,
Manickam House,
Near Water Tenk,
P.O.Puthiyera, Calicut-
673 004.

554. K.K.Parameswaran Nair,
S/o P. K. Eswaran Nair,
Retired., Brakesman,
S.No.1460, Kulangara,
P.O.Lakkidi, Palghat.

555. A.Achuthan,
S/o N.Koudan Nair,
Retired., Guard 'B',
S.No. V 144, Sreevalsam,
Mankara P.O., Pei nghet -
678 613.

Sl.No.544 to 555 are
applicants in O.A.71/93.



556. B.Jesamal,
S/o Late C.Solomon, Retired.,
Fireman, S.No.P 6819,
D.No.37 S.K.C.Road,
Sunampatti Nall Road,
Erode-638 009.

... APPLICANTS.
... Contd./-

557. K. Athappan,
S/o Kaliappa Gounder,
Retired, Shunter 'B',
S.No.P 9453, D.No.110
Aruppu Meles near,
paipass Road,
Poondurai Road,
Erode-2.

558. M.Zulekhabi,
W/o Late S.K.Syed Anamed,
Retired., Driver 'B',
S.No.PIJ 10125, L.268,
Periyar Nagar, Housing Unit.
Erode-638 001.

559. S.Arunachalam,
S/o A Subia Pillai,
Retired., Guard 'A',
Spl. S.No.8995, D.No.17,
New Street Lane,
Trichirapally, F.C.-620 002.

560. N.P.Vadivelu,
S/o Ponnusamy, Retired.,
Driver 'B', S.No.V/17
Natchipalayam, L.Puthur(P.O)
Erode-638 002.

561. C.Pasupathy,
S/o T.Chinnasamy Desiker.
Retired., Guard 'A',
S.No.12152, 73, Kosamada Street,
Tiruvannamalai P.O.,
Tiruvannamalei, N.A.District,
Pin-606 601.

562. M.H.Abdulrahimen,
S/o Mohammed Hussain,
Retired., Driver 'A',
S.No.P 2294, Mannarkulam,
Near Indian Overseas Bank,
Tiruchirappally-620 020.

563. K.Natchimuthu,
S/o Karuppan, Retired.,
Assistant Guard,
S.No.7118, Periasamy House,
Palamapuram, Five Road,
Karur, Tiruchy Dist.

564. M.V.Paulraj,
S/o M.Vedhanayagam,
Guard 'B', (Retired),
S.No.13856, Arul Illam,
117, Cauvery Nagar,
Kulitalei, Tiruchy-539104.

... APPLICANTS
... Contd./-

565. K.M.Devanathar,
S/o P.Meenakshisundarem,
Retired., Guard 'A' Spl.,
S.No.10438, No.222,
Lenin Street, Railway Colony
P.O., Erode-2.

566. S.John,
S/o A.Swaminatha Pillai,
Retired., Guard Spl.,
S.No.14326, No.25,
5th Cross, Paramasivapuram,
Lalgudi, Trichy District
pin-621 601.

567. V.Srinivasan,
S/o R.Venkatarama Iyer.
Retired Guard 'A' Spl.
S.No.9456, No.18,
Dr.Ambedkar Road,
Bhuvaneswari Nagar,
Coimbatore.

568. V.Marimuthu,
S/o Venkattacnelam T.,
Retired., Driver 'E',
S.No.P 9469, Kaliikadu,
Omalur Post, Salem District.

569. E.Periasamy, S/o Elleappan,
Retired., Asst. Guard,
S.No.7545, Avinashi,
Coimbatore District.

570. K.Ragothama Rao,
S/o K.Kuppu Rao, Retired.,
Guard 'A', S.No.10694,
Plot No.80, Flat No.93,
Kalyan Nagar, Sanjiva Reddy
Nagar P.O., Hyderabad-500 038.

571. K.V.Mohan,
S/o P.K.Varatharajalu,
Retired., Driver 'A' Spl.
S.No.PTJ 10372, 19/B,
Mariammankoil Street,
Salem, Pin-636 005.

572. M.Thengaraj,
S/o C.Walickam, Retired.,
Diesel Assistant,
65/A Mariammankoil Street,
Salem-636 005,
Salem, Pin-636 005.

573. M.Murugesan, Retired.,
Guard 'C', S.No.16321, 46,
Maha Street, Old Suramangalam,
Salem-5.

Sl.No.556 to 570 are
applicants in O.A.72/93.

... APPLICANTS.
... Contd./-

574. K.H.Rahima,
W/o Late C.Nagasunderam,
Retired Diesel Assistant,
S.No.J/M 497, 30, Nehru Street,
Old Suramangalam, Salem-5.

575. Krishnammal,
W/o Late Koonthan,
Retired, Assistant Guard,
S.No.6056, D.No.5, Majeeth
Street, Old Suramangalam,
Salem-5.

576. Cataerene,
W/o Late D.K.Peter,
Retired., Driver 'A',
Special, S.No.P 1796,
130 A Anthoniapuram,
Suramangalam, Salem.

577. N.Gopalasamy,
S/o Narayanasamy Raju,
Retired., Guard,
S.No.13008, HIG 338 A
Housing Unit, Anna Nagar,
Trichy-620 015.

578. N.Kuppen,
S/c Narayana Naiker,
Retired., Fireman,
S.No.F 9429, 12/162,
Sivathpuram P.O.,
Salem, Pin.636 307.

579. Govindammal,
W/o Late K.Krumugam,
Retired., II Fireman,
S.No. PTJ 17449,
Ammapalayam, Salem.

580. Marayee Ammal,
W/o Late R.Thangamuthu,
Retired., Driver 'B' Grade,
S.No. P 9437, 60 Z, 33A,
S.K.C.Road, Erode-638 009.

581. Kousalya,
W/o Late C.Ponnusamy,
Retired., Guard 'A',
Spl. S.No.15313, 30,
LIC Nagar, Melelapelayam P.O.,
Erode-2.

Sl.No.571 to 579 are
applicants in O.A.73/93

582. E.Raman, S/o E.Sami,
Retired., Driver 'C',
S.No. P 4242, Edathottathil
House, P.O.Kadalundi Nagaram,
Malappuram District,
Pin-676 312, Kerala.

583. K.Raman, S/o Chandu,
Retired., First Fireman,
S.No. P 7147, Vakeeri
Meethal House, P.O.,
Palath, (via)Kakkodi,
Pin - 673 611.

584. Mrs.B.Sarojini, W/o Late Sh.K.Badiachalam,
23 Middle Street,
Old Nidamangalam,
Nidamangalam P.O. Sl.No.580 to 584 are
applicants in O.A.74/93.

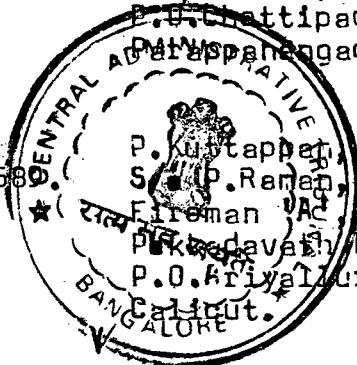
585. L.Vasudevan Nair,
S/o N.Gopalan Nair, Retired,
Guard 'A', S.No.7519,
"Sobhalayam", C/o Station
Master, Vaniyambalam P.O.,
Malappuram District.
Pin - 679 339.

586. M.Kutty Malu,
S/o Late M.R.Senkaran,
Retired., Driver,
S.No.5707, Madathil House,
Eramulladom Vayal, P.O.
Arakkinar, Kozhikode,
Pin - 693 028 (Staff No.13735)

587. M.Schuthan Nair,
S/o M.Krishnan Nair,
Retired., Guard 'A',
Kariyatkuni House,
Narakode, P.O.Keezhariyoor,
Kozhikode - 673 324.

588. K.N.Sankunni Menon,
S/o V.Madhava Menon,
Retired., Driver 'A',
S.No. 6966, Rohini Vihar,
P.O.Chettipadi, Pin-676 319,
APMAPPANENGADI, Malappuram
District. Sl.No.585 to 588 are
applicants in O.A.75/93.

589. P.Kuttippetti,
S/o P.Raman, Retired.,
Fireman 'A', S.No.P 6177,
P.K.Redavath House,
P.O.Kriyallur,
Calicut.



... APPLICANTS.
... Contd./-

590. A.M.Janu,
W/o Late A.M.Thendan,
Retired., Loco Shunter,
S.No.P 8183,
Adhikarimanamal House,
P.O.Kriyallur - 673 314.
Sl.No.589 & 590 are applicants
in O.A.76/93.

591. C.K.Velleyudhan,
Retired., Shunter/CHTS,
Muzhithottu Parambi,
East of Cemethari Road,
Cochin - 13.

592. P.M.Kumaran,
Retired., Driver,
Southern Railway,
Puzhakkal House,
Mudappallore, (Via)
Alathure, Palghat District.
Sl.No.591 & 592 are applicants
in O.A.77/93.

593. M.Moses,
Retired 'C' Grade/Guard/QLN.
Methai College,
Mammeth Vayal,
Pattathenam, Quilon.

594. V.Arjunan,
Retired., Driver 'B'/QLN.
Karmaleyam,
Pattathenam, Quilon.

595. P.Mercita,
W/o Late Shri Dominic Sebastian,
Retired., Driver 'A'/QLN.,
Pathan Paramba,
Near Transport Office,
Quilon.
Sl.No.593 to 595 are
applicants in O.A.78/93.

596. M.K.Ganesan,
S/o M.N.Krishnamoorthy,
29, Ramanujam Street,
Kallukuzhi, Trichy-20,
Retired Guard/Special Grade,
Southern Railway.

597. M.M.S.Thangaragasan,
S/o Michel, 2 A/4-B,
First Street,
Annai Nager, Malligaipuram,
Trichy-1., Retired Driver 'A'
Grade, Southern Railway.

598. A.I.Vincent,
S/o K.J.Ambruse,
27, Poonthottam,
Kemp's Town, Trichy,
Retired Guard/Special A Grade,
Southern Railway.

... APPLICANTS.
... Contd./-

599. V. Subramanian
 S/o E. Venkatraman,
 21, Thondaman Colony,
 Meter Factory Road,
 K.K. Nagar Post,
 Trichy-21. Retired
 Passenger Guard,
 S. Railway.

600. S. Antony,
 S/o Sovrimuthu Pillai,
 41, Malliyapuram,
 Main Road, Trichy-1.
 Retired., Shunter 'B' Grade,
 Southern Railway.

601. R. Gopalan,
 S/o D. Ramachandran,
 125, Mariemman Koil Street,
 Ponmalaiapatty, Golden Rock,
 Trichy-4. Retired.
 Passenger Guard, Southern
 Railway.

602. T. K. Srinivasan,
 S/o T. V. Krishnasamy,
 131, East Chittra Street,
 Siriahgam P.O., Trichy,
 Retired Guard/Special
 Grade, Southern Railway.

603. R. Aliagarsamy,
 S/o Rengasamy Naidu,
 328/B, Railway Colony,
 Trichy-20, Retired Loco
 Shunter 'B' Grade,
 Southern Railway
 (Trichy Division).

604. M. Isaac Chelliah,
 S/o S. Manuel (late),
 Retired 'A' Grade Guard,
 Southern Railway, 19,
 Keela Kosa Street,
 Beemanagar, Trichy-1.

605. S. M. Kasim,
 S/o Sheik Masthan,
 395/B/17-E, Innamthar
 Thoppu, Tenjur Post,
 Trichy-17, Retired Driver,
 AA Grade, Southern Railway.

606. M. Sundaram, S/o Naga Pillai.
 96, General Bazaar Street,
 Tenjur Post, Trichy-17,
 Retired Driver/B Grade,
 Southern Railway.

... APPLICANTS
 ... Contd./-

607. E. Abdul Razak,
S/o Mohamed Esuff,
55, Moolakollai Street,
Tennur Post, Trichy-17,
Retired Shunter/B Grade,
Southern Railway.

608. I. Innasimuthu,
S/o Innasimuthu,
Kalkothanur Village,
Purothavkudi Post-621 302
Ilenga Kuchi, Trichy District
Retired Driver/B Grade,
Southern Railway.

609. S. Ruben Gregory,
S/o D.T.A. Sundaram Pillai,
5/A, Convent Road,
Contonement, Trichy-1
Retired Guard/Special Grade,
Southern Railway.

610. M. Kareem Baig,
S/o V. Munveer Baig,
No.13, Pensioner Street,
Kujapet, Trichy-1,
Retired Guard/A Grade,
Southern Railway.

611. D. Antonisamy,
S/o S. Doraisami Pillai,
7-B, 1st Street,
Doraisamy Pillai,
Trichy-1. Retired Driver,
B Grade, Southern Railway.

612. T.R. Ethirajan,
S/o Thiruvenkadathan,
53, North Chithre Street,
Srirangam, Trichy-5,
Retired Passenger Guard,
Southern Railway.

613. K.A. Raghavasimhan,
S/o C. Ananthachariar,
1, South Devi Street,
Ranganagar, Srirangam,
Trichy-6, Retired Guard/
A Grade, Southern Railway.

614. S. Murugesan,
S/o K. Subramanian,
Plot No.5, Thaimanavar Street,
Iyyappa Nager, Trichy-21.
Retired Passenger Guard,
Southern Railway.

... APPLICANTS.
... Contd. / -

615. R.Viswanathan,
S/o N.R.Radhakrishnan,
5-C, Sastha Street,
Balaji Nivas, Ayyappa Nagar,
Trichy-21., Retired Guard/
Special Grade, Southern
Railway.

616. Gerald Edward Rodrigues,
S/o Gerald Edward,
24/A Ardhi Bhagwan Street,
Tendral Nagar,
K.K.Nagar Post,
Trichy-21.

617. R.Rengasamy,
S/o Ramasamy Kavander,
62, Railway Colony,
Bells Ground,
Trichy-1., Retired,
Shunter B Grade,
Southern Railway.

618. P.Raman, S/o Pitchai,
118, Peria Melgupparai,
Trichy-1. Retired.,
Fireman/A Grade,
Southern Railway.

619. G.Sethuraman,
S/o Gopalsamy Naidu,
Crawford Railway Colony,
Trichy-20, Retired
Driver/A Grade, Southern
Railway.

620. S.Thangaraj,
S/o M.Sebastian,
5/24, Thirunagar,
Pammalai, Trichy-4.
Retired. Shunter/B Grade,
Southern Railway.

621. D.Devadoss Alfred,
S/o A.P.Devasirvatham Pillai,
137, Muthuraja Street,
Mudaliar Chatram, Trichy-1.
Retired Guard/Passenger,
Southern Railway.

622. S.Antonisamy,
S/o Sanjeevi Naidu,
61 A/1, Thanamani Colony,
Duraiyampuram, Trichy-1.
Retired Driver, Southern
Railway.



... APPLICANTS
... Contd./-

623. S.Krishnan,
S/o T.E.Sarangapani Naidu,
61, Dugavathi Amman Koil Street,
Srirangam, Trichy-6,
Retired Guard/A Special Grade,
Southern Railway.

624. T.V.Naganathan,
136, North Chithirai
Street, Srirangam,
Trichy-6, Retired.
Guard/A Special Grade,
Southern Railway.

625. R.Narayanasamy,
187, Chitrali Street,
Srirangam, Trichy-6
Retired Guard/B Grade,
Southern Railway.

626. K.N.Subramanian,
North Chithirai Street,
Srirangam, Trichy-6
Retired Guard/A Grade,
Southern Railway.

627. L.M.Ranganathan,
S/o T.Lachumanan,
71, Kandi Street,
Srirangam, Trichy-6
Retired Guard/B Grade,
Southern Railway.

628. S.R.Yamunachari,
S/o T.Rengaswamy Thathachariyer,
69, West Uttra Street,
Srirangam, Trichy-6,
Retired Guard/A grade,
Southern Railway.

629. S.Veerappan,
S/o G.Soundarara Pillai,
143, Main Road,
Sangiliandapuram,
Trichy-1. Retired Driver/
A Special, Southern Railway.

630. A.M.Joseph, S/o A.Ambrose,
No.18, Pattakara Street,
Palakkai, Trichy-1.
Retired Guard/A
Southern Railway.

631. S.A.Adaikalasamy,
S/o S.Arul Pillai,
26, Sekkadi Street,
Palakkai, Trichy-1.
Retired Guard/B,
Southern Railway.

... APPLICANTS.
... Contd./-

632. K.R. Seivarengam,
No.48, Palayakavil Street,
Palakkai, Trichy
Retired Special Grade Guard,
Southern Railway.

633. C. Antonyam, S/o P.S. Chinniah Udayar,
15, Sugadoss Mandy Street,
Babu Road, Trichy-2.

634. A. Syed Jaffer,
S/o Syed Ahmad,
6, North Swankara Street,
Near Babu Road,
Trichy-8, Retired Driver/
A, Southern Railway.

635. V. Periyasamy,
S/o G. Vaithialingam,
32, Kazapettai Line,
Bazaar Street,
Trichy-1, Retired Guard/
A, Southern Railway.

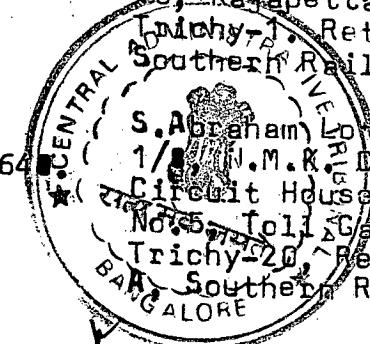
636. V. Alagiriswamy,
S/o N.S. Veeraswamy Naidu,
8, Doctor Issac Lane,
Sangiliandepuram,
Trichy-1, Retired Goods
Guard, Southern Railway.

637. S. Abdul Subhan,
S/o Shaik Babjee,
38, Sathyamoorthy Street,
Senthanneerupuram,
Trichy-4. Retired Guard
A Grade, Southern Railway.

638. H. Ammer Basha,
S/o Md. Hassain, 23-A,
Varathamaset Street,
Sangiliandapuram,
Trichy-1, Retired Driver/
A, Southern Railway.

639. D. Dhanapal,
S/o R. Durairaju Chettiar,
15, Kazapettai Main Road,
Trichy-1. Retired Guard/A,
Southern Railway.

640. S. Abraham Loh,
1/111 M.K. Colony,
Circuit House Road,
No.5, Toll Gate,
Trichy-20, Retired Driver/
A, Southern Railway.



641. A.Ramu,
S/o Appavu Karukachi,
69, New Street,
Olkakedai, Contonement,
Trichy-1. Retired Driver,/B,
Southern Railway

642. R.Kaliamoorthy,
S/o K.Ramasamy, 1,
Kannagi Street,
Subramaniapuram,
Trichy-20., Retired
Shunting Driver,
Southern Railway.

643. M.Doraisamy,
S/o V.Maruthamuthu,
23-C, Anna Nagar,
Subramaniapuram,
Trichy-20., Retired
Driver/A, Southern Railway.

644. R.Mazharul Haq,
S/o S.Abdul Razek, 24,
Syeda Mohamed Rowther Street,
Beemengar, Trichy-1.,
Retired Guard-A, Southern
Railway.

645. A.Anthony Louis,
S/o C.Arckiesami Pillai,
91, Keela Padayachi Street,
Near Eda Street,
Palakkai, Trichy-1
Retired Guard/A, Southern
Railway.

646. P.Venkatesan,
S/o C.Perumal Naidu,
65, Highways Colony,
Subramaniapuram, Trichy-20,
Retired Driver/A Spl.
Southern Railway.

647. K.Meenakshisundaram,
S/o M.Kumarasamy Pillai,
51, Annamalai Street,
Erode, Retired Guard-A,
Southern Railway.

648. P.Arputham, S/o A.Peter,
47-B, Annen Iilam,
Azad Nagar,
Suramangalam Post,
Salem-3, Retired Driver/
B, Southern Railway

✓
... APPLICANTS
... Contd./-

649. K. Periasamy,
S/o E. Kolandan, 23,
VOC Street,
Kollampalayam,
Erode-638 002.
Periyar District,
Retired Guard/A,
Southern Railway.

650. V. Palanisamy,
S/o N. Velu Paknadi,
10/92-C, Nanjundapuram Road,
Podanur, Coimbatore District,
Retired Guard/A Spec.
Southern Railway.

651. R. Venkatachalam,
S/o K. Ramasamy Ddayar,
117-A1, Old Pagnur,
Ramjee Nagar Post,
Trichy-9, Retired Shunter-
Driver, Southern Railway.

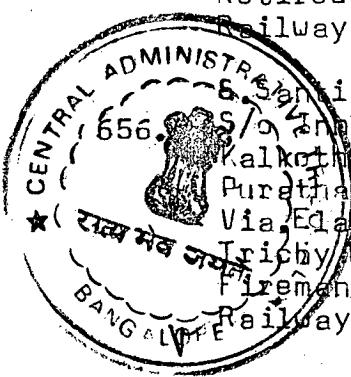
652. S. Sonsaimary,
S/o G. Saverimuthu,
5/218, Muthukulam Village,
N. Kettupatti Post,
Via. Ramjee Nager,
Trichy-9, Retired Driver/
A, Southern Railway.

653. A. J. Ramanathan,
3-A, Pachaiappa Mudali Street,
Kumbakonam, Thanjavur District
Retired Guard/A, Southern
Railway.

654. K. Abdul Wahab,
S/o Khader Shaw Rowther
32, Periyar Street,
Subramaniapuram,
Trichy-20, Retired Shunter/
B, Southern Railway.

655. S. Gopalan,
S/o R. Grinivasan,
64-C, Railway Quarters,
Kumbakonam-612 001.,
Retired Guard, Southern
Railway.

656. S. Santiago,
S/o Thangasimuthu,
Kalkothancor,
Purathakudi Post,
Via Edangakurichi,
Trichy District, Retired
Fireman/B, Southern
Railway.



... APPLICANTS.
... Contd. /-

657. A. Jacannathan,
S/o A. Arukiyam, 11/A,
Savariarkoil Street,
Woraiyur Post,
Trichy-3, Retired
Fireman/A, Southern Railway.

658. S. Abdul Kareem Sahib,
S/o Sheik Ahmed, 73,
Central Bazar, Tennur Post,
Trichy-17, Retired.,
Special Driver/A
Southern Railway.

659. R. Soundararajulu,
S/o G. Rajamanner Naidu,
25, General Bazzar Street,
Tennur Post, Trichy-17
Retired Guard/A Special,
Southern Railway.

660. R. Vairaperummal,
S/o Ramasamy Pillai,
28, Krishnapuram,
Middle Street, Tharaneiur,
Thanjavur Road, Trichy-8,
Retired Driver/C,
Scuthern Railway.

661. M. Givasubramanian,
S/o S. Manickam Pillai,
House No.20/C-1,
Anna Nagar,
Subramaniapuram,
Trichy-20, Retired Shunter/
B, Southern Railway.

662. P. Padmanathan,
S/o K. Parthasarathi,
21/3, Poonnaiye Colony,
Devaraya Nagar,
Trichy-21, Retired Mail
Guard/A.Spl. Southern.
Railway.

663. S. Md. Mahboob Ali Khan,
S/o A Sher Ali Khan,
16/5, Fourth Street,
Renganagar, Trichy-21
Retired Passenger Guard,
Southern Railway.

664. S. Dekshinamoorthy,
S/o K. Somasundaram Pillai.
17, E.B.Colony, Khajamalai,
Trichy-23, Retired Guard/A
Southern Railway.

665. V.Krishnamurthy,
S/o C.Venugopal Raju,
14, Kumaran Street,
Melakalkandarkottai,
Trichy-11, Retired
Guard/A, Southern Railway.

666. R.Amalanathan,
S/o Rayappa Asariyar,
70, Krishnamoorthy Nagar,
Meter Factory Road,
Trichy-21., Retired Driver/
A, Southern Railway.

667. T.K.Rajagopalan,
S/o T.V.Krishnasamy Iyengar,
2, First Street, Kallukuzhi,
Illupur Road, Trichy-20
Retired Passenger Guard,
Southern Railway.

668. K.Karumbairam,
S/o S.Kumbalingam Pillai,
46-B, Ramakrishna Nagar,
Kallukuzhi, Trichy-20,
Retired Driver, Southern
Railway.

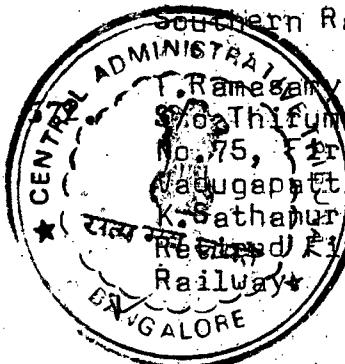
669. G.Kuppusamy
S/o Govinda Asary,
6/A, Samynathan Street,
Melakalkandarkottai Post,
Trichy-11., Retired Driver/
A, Southern Railway.

670. T.V.Arunachalam,
S/o T.A.Venkatachalam Pillai,
56-A, Mudaliar Street,
Wuriyur Post, Trichy-3.,
Retired Guard/A,
Southern Railway.

671. R.Krishnasamy,
S/o A.Ramasamy Ayyangar,
3, Srinivasa Pillai Street,
Near Satyanarayana Temple,
West Mambalam, Madras - 600 033
Retired Passenger Guard,
Southern Railway.

672. T.Ramesamy Naicker,
S/o Thiyumalai Naicker,
No.75, First Street,
Vadugapatti Village,
K.Sathanur, Trichy District.,
Retired Driver, Southern
Railway.

Sl.No.596 to 668 are
applicants on O.A.79/93.



... APPLICANTS.
... Contd./-

673. K.M.Abdul Majeeth,
S/o K.Thangameera Mohideen,
B.249, B.H.E.L. Township,
Ranipet-632 406, North Arcot
District, Retired Shunter,
Southern Railway.

674. N.Krishnasamy,
S/o Narayanasamy Pillai,
27/3, Sakthi Vinayagar Street,
Crawford, Trichy-12.
Retired Driver/A, Southern
Railway.

675. G.Amirthalingam,
S/o M.Ganapathy,
Periyar Street,
Kelakalkanderkottai,
Trichy-11., Retired Driver/A,
Southern Railway.

676. S.Andrew, S/o S.Samiraj,
Guru Illam, 3rd Street,
E.E.Colony, Maharajapuram,
Villiupuram, South Arcot
District., Retired Passenger
Driver, Southern Railway.

677. T.Rengasamy,
S/o P.Thangavelu Asari,
25, Sundaram Pillai Thottam,
Edamalaipatti Puthur,
Trichy-12., Retired Shunter,
Southern Railway.

678. M.Govindaraju,
S/o Mutrukrishna Naidu,
Nathersapallivasal,
Samyaar Thoppu, House No.37,
Trichy-8, Retired Shunter,
Southern Railway.

679. A.Abdul Rajaman,
S/o G.Abdul Kareem,
6/8, Jallai Pakkiri Street,
Madurai Road, Trichy-8,
Retired Driver/Special Grads,
Southern Railway.

680. K.Ratagopal,
S/o P.Krishnasamy Naidu,
91, SIMCO Colony,
Edamalaipatti Puthur,
Sundaram Pillai Thottam,
Trichy-12, Retired Shunter,
Southern Railway.

681. G.Kuppusamy Naicker,
S/o M.Gengathara Naicker,
89, Illangao Street,
Panmalaipatty, Trichy-4.,
Retired Shunter/B
Southern Railway.

682. C.Andi, S/o Chinnaiyan,
N.Kutteppattu,
Ramjee Nager Post,
Ambedkar Nagar, Trichy-9,
Retired Shunter,
Southern Railway.

683. A.M.Skill, S/o E.Skill,
124, Crawford Colony,
Crawford, Trichy-12.,
Retired Shunter,
Southern Railway.

684. S.Abdul Kareem,
S/o Shaik Ibrahim,
56/A4, Singarathepu,
Trichy-9, Retired Shunter
Driver/B, Southern Railway.

685. J.Issac, S/o R.Joseph Pillai,
36, Raghavachary Street,
Sembiam Post, Perambur,
Madras-600 011, Retired
Driver/Spl. Southern Railway.

686. R.Gopalakrishnan,
S/o S.Rathakrishnan, 23,
Sethurama Pillai Colony,
Trichy-20, Retired Shunter,
Southern Railway.

687. N.Jayaraman,
S/o N.K.L.Naresa Ayyar,
93-D, Narasimma Achary Colony,
Nanjikottai Road, Thanjavur
613 001., Retired Pass. Guard,
Southern Railway.

688. R.Joseph, S/o D.A.Rao
Chettiar, 8-A, Vedanayagam
Chetty Street, Vth Line,
Nagapattina-611 001,
Retired Driver/A Spl.
Southern Railway.

689. S.D.Rao,
S/o K.C.Sadaya Mudaliar,
321, Vandiyar Colony,
Thillai Nager, Vellar Road,
Thanjavur, Retired Guard/A,
Southern Railway.

690. A. Velayutham,
S/o R. Annamalai,
12/VI 2364, Pookkara
Vastha New Street,
Thanjavur - 613 001,
Retired Driver/A
Southern Railway.

691. R. Murugaiyan,
S/o Ramasamy Konar,
Nenin Nagar,
Udayamarthandapuram Post,
- 614 706, Thiruthurai poonai,
Taluk, Retired Guard/C,
Southern Railway.

692. R. Gopalakrishnan,
S/o K. Ramanujam Naidu,
Plot No. 19, Abraham Pandither
Nagar, Via. Sivaji Nagar,
Thanjavur - 1, Retired
Driver/A, Southern Railway.

693. P. Srinivasan,
S/o Pachaiyappa Mudaliyer,
112, B/4, Mudaliyar Street,
Mudaliyar Chethiram,
Trichy-1, Retired Guard/A,
Southern Railway.

694. G. Kalyanasundaram,
S/o M. Govindasami Pillai,
Mooppanar Street,
Ammanpetai, Vedisapuram Post,
Pin. - 613 205, Thanjavur
District, Retired Guard/A,
Southern Railway.

695. K. Sanniyasi,
S/o Kesava Padayachi,
18, Kamper Street,
Senthaneerpuram, Trichy-4,
Retired Driver/C,
Southern Railway.

696. K. Sankaranarayanan,
S/o V. Linganathan,
C.99/A, North East Extension,
7th Cross, Hillai Nagar,
Trichy-18, Retired Guard/Spl.
Scuthern Railway.

697. S. Periyasamy, S/o Sangili,
Door No. 59/9, Mudaliyar
Chetram, Muneeswaran Koil
Street, Trichy-1, Retired
Driver, Southern Railway.

698. K. Nandagopal,
S/o V. Krishnasamy,
43, Brindavan Street,
Indira Nagar, LIC Colony,
Trichy-21., Driver/A.Spl.
Retired, Southern Railway.

699. T.R. Balasubramanian,
S/o Rathinam, 160,
North Street,
Tiruvaiyaru 613 204
Retired Driver/A
Southern Railway.

700. S. Masthan,
S/o R. Babu Sahib,
Retired Passenger Driver,
Southern Railway,
Meenkara Street, Tennur,
Trichy-17.

701. P. Gowrisundaram,
S/o S. Periasamy, 105-A,
Manickapurem Nadu Street,
Melapudur, Trichy-1.,
Retired Guard/A,
Southern Railway.

702. T. Ramachandran,
S/o M. Thangavelu, 5,
Bharathy Dasen Street,
Kilperumpakkam,
Villupuram - 605 602,
Retired Driver/B,
Southern Railway.

703. P. Ganesan,
S/o Packri Thevar,
2/257, Taluk Office Road,
Thiruthurai poondi 614 713,
Retired Driver/A,
Southern Railway.

704. V. Arumugam, S/o Vaiyapuri,
Vaiyandavar Koil Street,
Kovilakam, Trichy District,
Retired Shunter, Southern
Railway.

705. M. Nazir Ahmed,
S/o Abdur Rauf Sahib,
132, Land Office,
Thennur, Trichy-17,
Retired Driver/Spl.,
Southern Railway.

.... APPLICANTS
... Contd. /-

706. V.Velu,
S/o Vaiyapuri,
Frathiyur, Iniyapuram Road,
House No.33, Trichy-9,
Retired Shunter,
Southern Railway.

707. S.Marimuthu,
S/o M.Singara Padayachi,
270/C, Railway Colony,
Kallukuzhi, Trichy-20,
Retired Shunter,
Southern Railway.

708. P.Mamundy,
S/o Palaniyandi, 42-A,
Mudukkupatti,
Pudukottai Road,
Trichy-20, Retired Shunter,
Southern Railway.

709. T.Innasimuthu,
S/c S.Thomas, 13,
West Mariyanathapuram,
Dindigul, Retired Shunter,
Southern Railway.

710. A.Saverimuthu,
S/o Arulappan, 9/5,
N.M.Colony 6th Cross,
Trichy-20, Retired Shunter,
Southern Railway.

711. A.Muthusamy,
S/o A.Thanarikavander, 31,
A/B.S.Colony, Pudukottai
Road, Trichy-20, Retired
Shunter, Southern Railway.

712. S.Palaniyandi,
S/o Sataiyen, 31/3,
Palaniyandavar Koil Street,
Innamkolathur, Trichy District.
Retired Shunter, Southern
Railway.

713. K.M.Arumugham,
S/o Kuthian alias Malayandi,
4/93, Palaniyandavar Koil
Street, Innamkolathur,
Trichy, Retired Shunter,
Southern Railway.

714. S.Kandasamy,
S/o Subbaraja Gavander,
Kadchenallur Post,
42, East Thottipalayam,
Erode-6, Retired Shunting
Driver, Southern Railway.

715. V.Thiagarajan,
S/O Venkatachalam,
136, R.M.S.Colony,
Nanjeekottai Road,
Trichy - 6, Retired Driver/
A.Special, Southern Railway.

716. A.G.Rouse, S/O Samuel Rouse,
35, Kenadi Street,
Subramaniapuram,
Trichy - 20, Retired Shunter,
Southern Railway.

717. R.V.Ponnaiyan,
S/O R.Vedivelu, 14-B,
Saint Antony's Church Lane,
Nagapattinam - 611 001
Retired Driver/A,
Southern Railway.

718. N.Rajamanickam,
S/O Narayanasamy Pillai,
18, Nethaji Street,
Kamarajapuram,
Rajakilpakkam Post,
Madras - 600 073
Retired Driver,
Southern Railway.

S1,Nos. 669 to 718 are
applicants in O.A. 80/93

By Advocate Shri K.Subba Rao, in O.A.Nos. 395 to 403/91,
57/90, 416/90, 320/92, 298/92 and 377/92,

By Advocate Shri R.Bhaskaran in O.A.Nos. 44/93 to 76/93,

By Advocate Shri P.Shivan Pillai in O.A.Nos. 77/93 & 78/93,

By Advocate Shri Vijayamrajan in O.A.Nos. 79/93 & 80/93

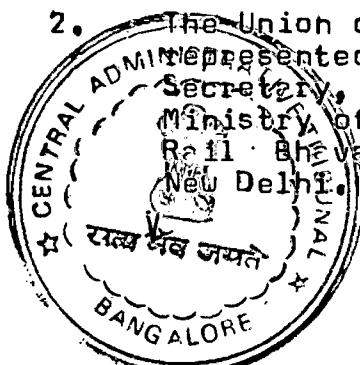
Versus

1. Chairman,
Railway Board,
Rail Bhawan,
New Delhi.
Respondent - 1 in O.A.Nos.
395 to 403/91, 79/93 & 80/93
Respondent - 2 in O.A.Nos. 57/90,
416/90, 320/92, 298/92, 377/92 and
44 to 76/93.

2. The Union of India
represented by the
Secretary,
Ministry of Railways,
Rail Bhawan,
New Delhi.
Respondent - 1 in O.A.Nos. 57/90,
416/90, 320/92, 298/92, 377/92 and
44 to 76/93
and Respondent - 4 in O.A.Nos.
395 to 403/91.

.... Respondents.

Contd./-



3. Union of India through the General Manager, Southern Railways, Park Town, Madras - 3 Respondent - 1 in O.A.Nos 77/93 and 78/93

Respondent - 2 in O.A.Nos. 395 to 403/91, 79/93 & 80/93.

Respondent - 3 in O.A.Nos. 57/90, 416/90, 320/92, 298/92, 377/92 and 44/93 to 76/93.

4. The Chief Personnel Officer, Southern Railway, Park Town, Madras - 3 Respondent - 2 in O.A.Nos. 77/93 and 78/93

5. Divisional Railway Manager, Southern Railways, Mysore. Respondent - 3 in O.A.Nos. 395 to 403/91.

Respondent - 4 in O.A.Nos. 57/90, 416/90, 320/92, 298/92 and 377/92

6. Senior Divisional Personnel Officer, Southern Railway, Palghat Respondent - 3 in O.F.No. 77/93

7. The Divisional Personnel Officer, Southern Railway, Madurai Division, Madurai. Respondent - 3 in O.A.No. 78/93

8. The Divisional Superintendent, Southern Railway, Divisional Office, Palghat. Respondent - 4 in O.A.Nos. 44/93 to 76/93

9. The Divisional Railway Manager, Southern Railway, Bangalore. Respondent - 5 in O.A.Nos. 320/92, 298/92 and 377/92.

..... Respondents.

(By Advocate Shri K.R.D. Karanth for Shri K.N. Venugopala Gowda, Railway Advocate for respondents in all the applications).

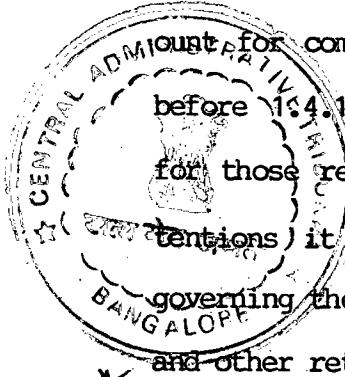
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ORDER OF THE FULL BENCH

Shri Justice V.S. Malimath, Chairman:

These cases have been placed before the Full Bench as per the directions made by the Chairman by his order dated 23.10.1992 in exercise of the powers conferred by Section 5[4][d] of the Administrative Tribunals Act, 1985, after transferring the cases of the Madras and Ernakulam Benches and clubbing them with the cases of the Bangalore Bench. The reason for the reference is the conflicting views taken by different benches, one view having been taken by the Ernakulam Bench in its order made in application K-269/88 dated 20.4.1990 and a contrary view taken by the Principal Bench and the Ahmedabad Bench in O.A. No.1572/88 and O.A. Nos.351 to 423/88 respectively. We shall now proceed to state briefly the relevant facts as follows:

2. The applicants in all these cases are employees of the Indian Railways serving in different Divisions as Drivers, Guards, Shunters, etc. who belong to the category called the running staff. The applicants retired from service between 1976 and 4.12.1988. They have in these cases prayed for directions to the respondents to grant them pension and other retirement benefits by taking into account running allowance not exceeding 75% of their pay. The respondents oppose the applications contending that running allowances not exceeding 45% of their pay can be taken into account.


for computing retirement benefits to those who have retired before 1.4.1979 and not exceeding 55% of the running allowance for those retiring after 1.4.1979. To appreciate the rival contentions it is necessary to advert to the relevant provisions governing the applicants conditions of service in regard to pension and other retirement benefits.

3.. In pursuance of the recommendations of the Third Pay Commission the pay scales of the employees of the Indian Railways including those of the running staff were revised with effect from 1.1.1973 by the rules called 'Railway Servants Revision of Pay Rules, 1973' [hereinafter referred to as the 'Revision of Pay Scale Rules'] made by the President in exercise of the powers conferred by the proviso to Article 309 of the Constitution of India. It is enough to state that there was considerable increase in the substantive pay of all the members of the running staff. So far as the grant and quantum of pension is concerned the same is regulated by statutory provisions made under the proviso to Article 309 of the Constitution. Pension and other retirement benefits depend upon the average emoluments that the retiring employee was drawing before his retirement. Statutory rules govern xx determination of average emolument for grant of pension and other retirement benefits. The relevant statutory rules that were in force when the revision of pay scale rules came into force on 1.1.1973 are extracted as follows:

"2544. [C.S.R. 486] - Emoluments and Average Emoluments: The term "Emoluments", used in these Rules, means the emoluments which the Officer was receiving immediately before his retirement and includes:-

[a] Pay other than that drawn in tenure post;

[b] Personal allowance, which is granted [i] in lieu of loss of substantive pay in respect of a permanent post other than a tenure post, or [ii] with the specific sanction of the Government of India, for any other personal considerations.

Note: Personal pay granted in lieu of loss of substantive pay in respect of a permanent post other than a tenure post shall be treated as personal allowance for the purpose of this article. Personal pay granted on any other personal considerations shall not be treated as personal allowance unless otherwise directed by the President.

[c] fees or commission if they are the authorized emoluments of an appointment, and are in addition to pay. In this case "Emoluments" means the average earnings for the last six months of service;

[d] acting allowance of an Officer without a substantive appointment if the acting service counts under Rule 2409 [C.S.R. 371], and allowances drawn by an Officer appointed provisionally substantively or appointed substantively pro tempore or in an officiating capacity to an office which is substantively vacant and on which no Officer has a lien or to an Office temporarily vacant in consequence of the absence of the permanent incumbent on leave without allowances or on transfer to foreign service;

[e] deputation [duty] allowances;

[f] duty allowances [special pay]; and

[g][i] For the purpose of calculation of average emoluments: Actual amount of running allowances drawn by the Railway servant during the month limited to a maximum of 75% of the other emoluments reckoned in terms of [a] to [f] above.

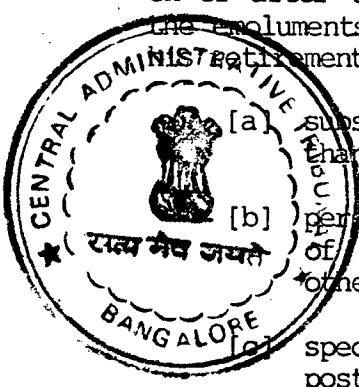
[ii] For the purpose of gratuity and/or death-cum-retirement gratuity: The monthly average of running allowances drawn during the three hundred and sixty five days of running duty immediately preceding the date of quitting service limited to 75% of the monthly average of the other emoluments reckoned in terms of items [a] to [f] above drawn during the same period.

Note: In the case of an Officer with a substantive appointment who officiates in another appointment or holds a temporary appointment, "Emoluments" means:

[a] the emoluments which would be taken into account under this Rule in respect of the appointment in which he officiates or of the temporary appointments, as the case may be, or

[b] the emoluments which would have been taken into account under this Rule had he remained in this substantive appointment whichever are more favourable to him.

2544-A, [C.S.R. 486-A]: Same as otherwise provided in Rule 2544-B [C.S.R. 86-B]. In respect of Officers retiring from service on or after the 1st November, 1959, the term "emoluments" means the emoluments which the officer was receiving immediately before retirement and includes:-



[a] substantive pay in respect of a permanent post, other than a tenure post, held in a substantive capacity;

[b] personal allowance which is granted in lieu of loss of substantive pay in respect of a permanent post, other than a tenure post;

[c] special pay attached to a post other than a tenure post, when the special pay has been sanctioned permanently and the post is held in a substantive capacity;

[d][1] For the purpose of calculation of average emoluments:
With effect from 1st September, 1962, save as otherwise provided in Rule 2544-B [C.S.R. 486-B] one-half of:

- i. the difference between the total emoluments referred to in items [a], [b] and [c] above and the pay actually drawn in higher officiating or temporary appointments;
- ii. Special pay other than that referred to in clause [c] above.
- iii. pay drawn in temporary or officiating appointments;
- iv. personal allowance other than that referred to in clause [b] above;
- v. the difference between the substantive pay and the pay actually drawn in higher tenure appointment[s], whether held in substantive or officiating capacity, provided that service in the tenure appointment[s], does not qualify for the grant of a special additional pension.

[2] For the purpose of emoluments for [ordinary] gratuity and/or death-cum-retirement gratuity. The difference between the average emoluments in respect of items [a] to [d][1] above calculated upon the last one year of service and the last substantive emoluments as per items [a] to [c] above.

[e][1] For the purpose of calculation of average emoluments:
The actual amount of the running allowance drawn during the month limited to a maximum of 75% of other emoluments reckoned in terms of [a] to [c] and [d][1] above.

[2] For the purpose of emoluments of [ordinary] gratuity/death-cum-retirement gratuity:- The monthly average of running allowance drawn during the 365 days of running duty immediately preceding the date of quitting service limited to 75% of the monthly average of other emoluments reckoned in terms of [a] to [c] and [d][2] above drawn during the same period.

Note[1]: If immediately before his retirement or death, an officer has been absent from duty on leave with allowance CE his emoluments for the purpose of calculating ordinary gratuity and or death-cum-retirement gratuity should be taken at what they would have been had he not been absent from duty.

Provided that the amount of gratuity is not increased on account of increase in pay not actually drawn and that benefit of higher officiating or temporary pay is given only if it is certified that he would have continued to hold the higher officiating or temporary appointment but for his proceeding on leave.

Note [2]: In case where a temporary officer who quits service after completing three years' service is appointed substantively to a permanent post any time during the last three years of his service the emoluments drawn by him after completion of three years' service during the period he was not holding a permanent post shall be treated as if drawn in a permanent post held in substantive capacity.

2544-B [C.S.R. 486-B].[1]: If an officer holding a permanent post in substantive capacity:-

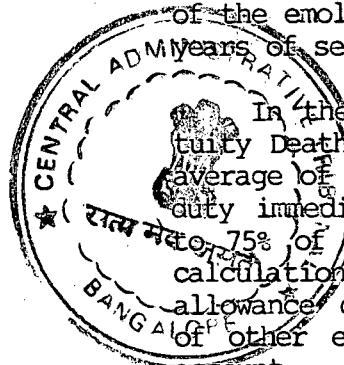
- [a] officiates in a higher permanent post [other than a tenure post] or holds a higher temporary post [other than a tenure post] borne on a cadre which includes permanent post on the same time scale as the temporary post, continuously for not less than three years, and retires or dies while so officiating or holding the higher post; or
- [b] is confirmed in such higher permanent post at any time during the last three years of his service after having officiated in that post continuously for three years or more.

his emoluments for pension in respect of the higher post for any period beyond three years continuous service in that post shall be determined under Rule 2544-A [C.S.R. 486-A] as if he held in substantive capacity a permanent post on a time scale identical with that of the higher post.

[2] For computing the length of continuous service in respect of the higher post under clause [1], all kinds of leave all periods during which an Officer officiated in a permanent post or held a temporary post on identical or higher time scale and the time spent on deputation and foreign service shall be included, provided that it is certified that but for his proceeding on leave or serving in other post or going on deputation or foreign service as the case may be, the Officer concerned would have officiated in or held the higher post.

[This will take effect from 1st September 1962].

2544-C [C.S.R. 486-C] - In respect of Railway servants quitting service on or after the 15th June, 1968, "emoluments" shall mean the "pay" as defined in Rule 2003[21], which the Railway servant was receiving immediately before quitting service. Provided that the benefit of higher officiating pay for [ordinary] gratuity/Death-cum-retirement gratuity will be given only if such pay was/would have been drawn continuously for a period of not less than 22 days. "Average emoluments" shall mean the average of the emoluments as defined above calculated upon the last three years of service.



In the case of running staff emoluments for [ordinary]/Gratuity/Death-cum-retirement gratuity will also include the monthly average of running allowance drawn during the 365 days of running duty immediately preceding the date of quitting service limited to 75% of the emoluments as defined above. For the purpose of calculation of average emoluments the actual amount of the running allowance drawn during the month limited to a maximum of 75% of other emoluments as defined above shall also be taken into account.

Note[1]: If a Railway servant, immediately before his retirement or death, etc., has been absent from duty or on leave with allo-

wances [including leave preparatory to retirement] or on foreign service or having been suspended but reinstated without forfeiture of qualifying service, his emoluments should be taken at what they would have been had he not been on such leave or foreign service or suspension.

Provided that the emoluments shall not be increased on account of increase in pay, not actually drawn and that benefit of higher officiating or temporary pay is given only if it is certified that he would have continued to hold the higher officiating or temporary appointment but for his proceeding on leave.

[2] Pay drawn in tenure appointments will count for persons governed by the Railway Pension Rules, 1950.

It is clear from Rule 2544[g] that one of the components that constitutes average emoluments is the actual amount of running allowance drawn by the Railways servant during the month, limited to a maximum of 75% of the other emoluments reckoned in terms of sub-clauses of / [a] to [f] of the said rules. The expression 'emoluments' used in the rules includes pay and some other allowances. When the revision of pay scale rules were promulgated and brought into force with effect from 1.1.1973 in the light of the recommendations of the Third Pay Commission, no steps were simultaneously taken to amend the statutory rules regulating grant of pension. Persons retiring after 1.1.1973 who had received the benefit of increase in pay in accordance with the revision of pay scale rules were entitled to claim computation of their pension taking into account the revised pay and the actual amount of running allowance drawn during the ^{previous} month limited to a maximum of 75% of the emoluments which included the enhanced revised pay. On 21.1.1974 the Railway Board by their letter No. PC III/73/RA directed as follows:

"The question of revision of rules for the regulation of various allowance consequent upon the introduction of Revised Pay Scales under Railway Services [Revised Pay] Rules, 1973 is under consideration of the Board. Pending final decision, thereon, the Board have decided as under:-

[i] Treatment of Running Allowance for various purposes in case of Running Staff:

The existing quantum of Running allowance based on the prevailing percentages laid down for various purposes with reference to the pay of the Running Staff in Authorised Scales of Pay may be allowed to continue.

[ii] Payment of Incentive Bonus:

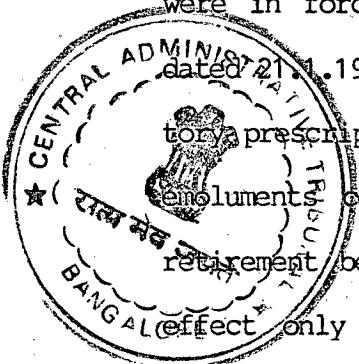
The payment of Incentive Bonus to various categories of Railway employees at present eligible for the same, may be allowed to be paid at the existing hourly rates laid down for each category based on their Authorised Pay Scales.

2. The payments as above will be provisional subject to adjustment on the basis of final orders."

It is clear from this order that pending decision to revise the rules regulating grant of pension, the existing quantum of running allowance based on the prevailing percentage laid down for various purposes with reference to the pay of the running staff in various scales of pay was allowed to continue. Thus the limit of 75% prescribed by Rule 2544[g][i] was directed to be continued.

The expression 'authorised scales of pay' in the context of the revised pay scale rules which came into force on 1.1.1973 has to be understood as pay authorised by the statutory rules that were in force on the date of the order, 21.1.1974. The order

dated 21.1.1974 did not, therefore, in any manner affect the statutory prescription regulating computation of emoluments and average emoluments contained in Rule 2544 for the purpose of grant of retirement benefits. Any decision to modify the same would have effect only when the relevant statutory rules are amended in accordance with law. But what the Railway Board did was to attempt to modify the statutory rules by an executive order made on 22.3.1976 bearing No. PC II/75/RA/I paragraphs 1 to 5 of which read as follows:



"The question of revision of rules regarding treatment of Running Allowance as pay for certain purposes consequent upon the introduction of revised pay scales under Railway Services [Revised Pay] Rules, 1973 has been under consideration of this Ministry. It has now been decided that the existing rules in this respect may be modified as follows in the case of Running staff drawing pay in revised pay scales:

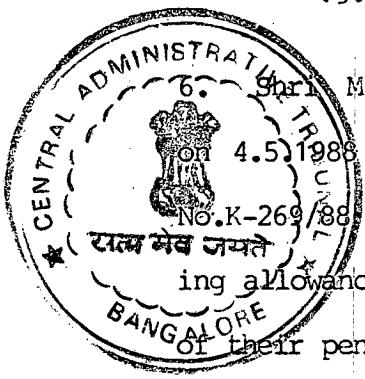
- i. Pay for the purposes of passes and PTOs shall be pay plus 40% of pay.
- ii. Pay for the purpose of Leave salary, Medical attendance and treatment, Educational Assistance and retirement benefits shall be pay plus actual amount of running allowance drawn subject to a maximum of 45% of pay.
- iii. Pay for the purpose of fixation of pay in stationary posts, Compensatory [City] Allowance, House Rent Allowance and rent for Railway quarers shall be pay plus 30% of pay.
2. These orders take effect from 1.4.1976.
3. The payments already allowed on provisional basis in terms of para 2 of Railway Ministry's letter No. PC III/73/RA dated 21.1.1974 for the period from 1.1.1973 to 31.3.1976 shall be treated as final.
4. The above has the sanction of the President.
5. Hindi version of this letter will follows"

The limit of 75% of the actual amount of running allowance drawn in the preceding month for the purpose of computation of emoluments for quantifying pension was reduced from 75% to 45%. The statutory rules prescribing the maximum limit of 75% were, however not amended.

4. But as the authorities threatened to give effect to the Railway Board's order dated 22.3.1976 in preference to the statutory rules Shri Dev Dutt Sharma and other aggrieved persons challenged the Railway Board's order dated 22.3.1976 in the High Court of Delhi in C.W.P. No.915/78. Consequent upon the establishment of the Central Administrative Tribunal with effect from 1.11.1985 the said case stood transferred to the Principal Bench of the

Tribunal where it was renumbered as T No.410/85. The said application was allowed by the Principal Bench by its order dated 6.8.1986 and the impugned order of the Railway Board dated 22.3.76 was quashed. The respondents were directed to continue to make payment beyond 31.3.1976 all retirement benefits in accordance with the Railway Board's letter dated 21.1.1974 till such time as the relevant rules in this regard are amended in accordance with law. The Railway Board's letter dated 21.1.1974, as already stated, did not affect the statutory rights regulating pension. On a proper consideration of the order we have noticed that it in terms states that the limit prescribed by the rules shall continue until modified in accordance with law.

5. We should advert, at this stage, to another order made by the Railway Board by which the statutory limit which was reduced to 45% by the Railway Board's order dated 22.3.1976 was enhanced to 55% with effect from 1.4.1979. This order also suffered from the same infirmity from which the earlier order dated 22.3.1976 suffered it being in conflict with the statutory rules. It could not, therefore, have the legal effect of reducing the statutory limit of 75% fixed with relation to the running allowance by Rule 2544[g].



Sri M.C. Srinivasan and 23 others filed an application on 4.5.1988 before the Ernakulam Bench of the Tribunal in O.A. No.K-269/88 for a direction to grant them pension by adding running allowance upto a maximum of 75% of their pay for computation of their pension in accordance with the judgment of the Principal Bench in T No.410/85. During the pendency of the said application the statutory rule 2544 was amended by the President in exercise

of the power conferred by Article 309 of the Constitution. By the said amendment said rule g[i] and g[ii] of Rule 2544 were amended firstly with effect from 1.1.1973 reducing the limit of running allowance for the purpose of calculating the average emoluments from 75% to 45%. On the same day, a further amendment was made with effect from 1.4.1979 increasing the maximum from 45% to 55%. Whereas the first amendment was given retrospective effect from 1.1.1973 the second amendment was given retrospective effect from 1.4.1979. For the sake of convenience we shall extract the amendments as follows:

"Subject: Amendment to Indian Railway Establishment Code-
Volume I & II.

In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the President is pleased to direct that Rule 1302, 1309, 1502 and 2544 of Indian Railway Establishment Code, Volume I & II [First reprint and Fifth reprint respectively] be amended as in the Advance Correction Slips No.428, 429 & 430 R.I. and 405 R.II enclosed as Annexures 'A', 'B', 'C' and 'D'.

2. The amendment will be effective from 1.1.1973.
3. This issues with the concurrence of the Finance Directorate of the Ministry of Railways.
4. Hindi version is attached.

DA:As above

Sd/-[K.Venkatesan]
Director, Establishment [P&A]
Railway Board.

No.E[P&A]III-86/RS-15

New Delhi, dated 17.12.1987"

"ANNEXURE 'D'

ADVANCE CORRECTION SLIP NO.405 R.II

RULE 2544

Sub-rule g[i] and g[ii] may be substituted by the following:

✓

g[i]

"For the purpose of calculation of average emoluments:- actual amount of running allowance drawn by the railway servant during the month limited to a maximum of 45% of pay, in the revised scales of pay".

g[ii]

"For the purpose of gratuity and/or death-cum-retirement gratuity: the monthly average of running allowances drawn during the 365 days of running duty immediately preceding the date of quitting service limited to 45% of average pay drawn during the same period, in the revised scales of pay."

[Authority: Ministry of Railway's letters No.PC III/75/RA/1 dated 22.3.1976 as amended by letter of even number dated 23.6.1976].

EXPLANATION: The Rule 2544 of Indian Railway Establishment Code, Volume II [5th reprint] has been modified through administrative instructions issued with the President's approval effective from 1.1.1973. These instructions were necessitated by the introduction of the revised scales of pay recommended by the Third Central Pay Commission. The purpose of this amendment is to give statutory force to the administrative instructions with effect from the same date on which the instructions were issued. It is certified that retrospective effect given to these rules will not adversely effect any employee to whom these rules apply.

Sd/-[K.VENKATESAN]
Director, Establishment[P&A]
Railway Board."

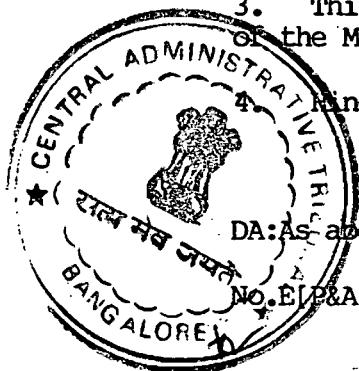
"Subject: Amendment to Indian Railway Establishment Code-Vol.I&II.

In exercise of the powers conferred by Proviso to Article 309 of the Constitution of India, the President is pleased to direct that Rules 1302, 1309, 1502 and 2544 of Indian Railway Establishment Code, Volume I & II [First reprint and Fifth reprint respectively] be amended as in the Advance Correction slip No.437, 438, 439 R.I and 407 R.II, enclosed as Annexures 'A', 'B', 'C' and 'D' respectively.

2. The amendment will be effective from 1.4.1979.

3. This issues with the concurrence of the Finance Directorate of the Ministry of Railways.

Hindi version is attached.



DA:As above

No.E[P&A]II-86/RS/15

Sd/-[K. VENKATESAN]
Director, Establishment [P&R]
Railway Board.

New Delhi, dated 17.12.87"

"ANNEXURE 'D'

ADVANCE CORRECTION SLIP NO.407 R.II

RULE 2544

Sub-Rule g[i] and g[ii] may be substituted by the following:

g[i] "For the purpose of calculation of average emoluments:- 55% of basic average pay, in the revised scales of pay, drawn during the period;"

g[ii] "For the purpose of gratuity and/or death-cum-retirement gratuity: 55% of basic average pay, in the revised scales of pay, drawn during the period.:

AUTHORITY:[Ministry of Railway's letter No.E[P&A]II-80/-RS-10 dated 17.7.1981]

EXPLANATION:

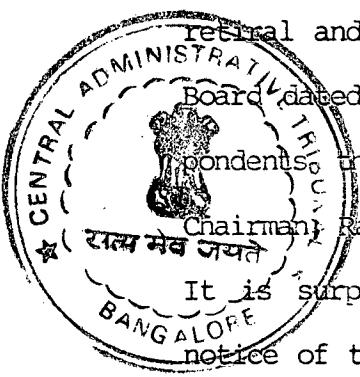
The Rule 2544 of Indian Railway Establishment Code, Volume II [5th reprint] has been modified through administrative instructions issued with President's approval effective from 1.4.1979. These instructions were necessitated by the Government's decision on the recommendations of 'Running Allowance Committee [1980]'. The purpose of this amendment is to give statutory force to the administrative instructions with effect from the same date on which the instructions were issued. It is certified that retrospective effect given to these rules will not adversely affect any employee, to whom these rules apply.

Sd/-[K.VENKATESAN]
Director, Establishment [P&A]
Railway Board."

The amendment to the statutory rules having been effected during the pendency of the OA the applicants amended their application on 20.9.1989 challenging the two amendments in so far as they were given retrospective effect from 1.1.1973 and 1.4.1979 respectively. Their principal contention was that they, as pensioners, have acquired vested rights to receive pension in accordance with the rules in force on the dates on which they retired and that those rights of theirs cannot be taken away by the subsequent amendments made to rules on 5.12.1988 by giving retrospective effect to the same. This according to them is unjust, manifestly unreasonable and arbitrary and thus violative of Article 14 of the Constitution of India. The Ernakulam Bench consisting of

Vice Chairman S.P. Mukerji and Judicial Member A.V. Haridasan by their order dated 20.4.1990 allowed the said application, quashed the notification dated 15.12.1988 to the extent the amendment to the rules were given retrospective effect and issued a consequential direction to the respondents to grant or refix pension and other retirement benefits to the applicants as if the amendment to Rule 2544 had not been effected till 5.12.1988. ^{as void} The clear effect of the decision is to declare/only that portion of the amendment which gave retrospective effect, preserving the prospective effect to the amendment with effect from 5.12.1988. Therefore, those who retired before 5.12.1988 were entitled to count the running allowance subject to a maximum of 75% of their pay and allowances for the purpose of computing their pension.

7. The aforesaid decision of the Ernakulam Bench in O.A. No.K-269/88 was challenged by the Union of India and others in Review Application No.72/90. That Review Application was rejected by a speaking order made on 25.7.1990.

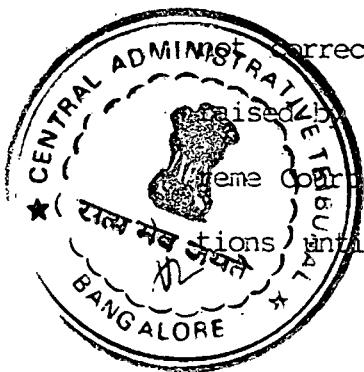
8. Shri C.L. Mallick and others in O.A. No.1572/82 and connected applications challenged the Railway Board's order dated 22.3.1976 and the amendments to Rule 2544 before the Principal Bench of the CAT at New Delhi. They also prayed for a direction to compute  retirement and other benefits in terms of the order of the Railway Board dated 21.1.1974. That application was opposed by the respondents therein viz., Union of India represented through the Chairman, Railway Board and the General Manager, Northern Railway. It is surprising that these respondents did not bring to the notice of the Principal Bench that the validity of the amendment

to Rule 2544 was challenged before the Ernakulam Bench and that a decision has been rendered on 20.4.1990 striking down the amendment to the extent they gave retrospective effect. On the date on which the applicants presented their applications before the Principal Bench, the Ernakulam Bench had not yet rendered its decision. But the Ernakulam Bench had rendered its decision long before the Principal Bench decided the cases on 23.10.1991. The applicants were obviously unaware of the decision. That may be the reason for their not bringing the decision of the Ernakulam Bench to the notice of the Principal Bench. But the conduct of the respondents is inexcusable as the Union of India was a party to the proceedings before the Ernakulam Bench. Thus the Principal Bench did not have the benefit of the decision of the Ernakulam Bench when the O.A. No.1572/88 and other connected cases were heard and disposed of on 23.10.1991. All these applications were dismissed repelling the challenge to the amendment to the rules. The Principal Bench took the view that the vested rights of the pensioners were not affected by the amendment of the rules on the ground that the total amount of pension and retirement benefits they would have received before the amendment were not reduced by the amended rules. Following this decision of the Principal Bench applications No.351 to 423/88 filed by similarly situated persons before the Ahmedabad Bench were dismissed on 28.2.1992. It is surprising that the Union of India which was one of the respondents before the Ahmedabad Bench did not bring to the notice of the said Bench the decision of the Ernakulam Bench in O.A. K-269/88 to which it was a party.

9. It is for the first time after all these cases were referred to the Full Bench, transferred and clubbed together that the Union of India and other contesting respondents in these cases brought to the notice of this Full Bench the fact that Union of India has challenged the decision of the Ernakulam Bench in SLP No.10373/90 filed on 24.7.1990. The counsel for the respondents also informed us that the Special Leave Petition and the application for stay are pending and that the Supreme Court has not granted any interim order staying the operation of the order of the Ernakulam Bench.

10. It was contended by the learned counsel appearing for the Union of India and other contesting respondents in this batch of cases that we should defer consideration of all these cases and await the authoritative pronouncement of the Supreme Court where they had challenged the decision of the Ernakulam Bench. In this connection reliance was placed on the decision of the Supreme Court reported in AIR 1986 SC 1323 D.K. TRIVEDI AND SONS V. AMBALAL MANIBAI PATEL AND OTHERS. That was a case in which the Gujarat High Court had dismissed the writ petitions challenging the validity of certain statutory provisions and directed the petitioners to approach the Supreme Court as similar matters were pending there. It is in these circumstances that the Supreme Court observed that the course adopted by the High Court was

correct and that if the High Court thought that the point raised by the appellants was the same as was pending in the Supreme Court it ought to have stayed the hearing of the writ petitions until the Supreme Court disposed of the other matters.



These observations, it is obvious, were made having regard to the context and the circumstances of the case. What binds the Tribunal under Article 141 of the Constitution of India is the principle of law laid down by the Supreme Court. It is not possible to understand the decision of the Supreme Court as laying down the principle that if an appeal is pending before the Supreme Court in which the validity of a particular statutory provision is challenged, that the High Courts where the same provisions are challenged in other cases, should defer consideration until the Supreme Court tenders the decision. The question whether the hearing of the case before the High Court should be stayed awaiting the decision of the Supreme Court depends upon the facts and circumstances of each case. In the present batch of cases we are concerned with the valuable rights of the applicants who have retired between 1976 and 1988. These cases relate to retirement benefits and any delay in disposal of these cases would cause great hardship and prejudice to the old and retired pensioners. The SLP is pending before the Supreme Court from 24.7.1990 and the operation of the order of the Ernakulam Bench has not been stayed. Even then the applicants herein have not been given the benefit of the decision of the Ernakulam Bench in regard to computation of their retirement benefits. Having regard to all these circumstances we do not consider it just and proper to stay the hearing of these cases and to await the decision of the Supreme Court.

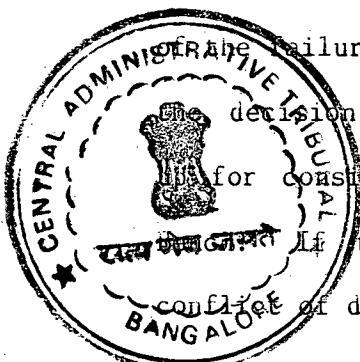
11. On behalf of the applicants it is contended that we should dispose of these cases in the light of the decision of the Ernakulam Bench which has struck down the amendment to Rule 2544 to the extent retrospective effect has been given affecting the rights of the applicants. On behalf of the respondents, however, it is maintained that the Principal Bench and the Ahmedabad Bench

having taken a contrary view and upheld the validity of the amendments we should dismiss these applications following the said decisions. They further contend that on merits the decision of Ernakulam Bench is wrong and that the view taken by the Principal Bench and the Ahmedabad Bench is sound.

12. At the outset we must observe that the respondents are taking advantage of their own lapse in not placing the decision of the Ernakulam Bench when the Principal Bench and the Ahmedabad Bench decided the two sets of cases where the same statutory provisions were challenged. It is well settled that a Division Bench is bound by judicial discipline to follow the earlier decision of another Bench vide: AIR 1989 SC 1933 UNION OF INDIA AND ANOTHER v. RAGHUBIR SINGH AND OTHERS wherein it is observed:

"We are of the opinion that a pronouncement of law by a Division Bench of this Court is binding on a Division Bench of the same or a smaller number of Judges and in order that such decision be binding, it is not necessary that it should be a decision rendered by the Full Court or a Constitution Bench of the Court."

If only the respondents had fairly placed the decision of the Ernakulam Bench before the Principal Bench and the Ahmedabad Bench, those Benches would not have examined the validity of the impugned statutory provisions, the same having already been struck down by the Ernakulam Bench which had the competence to do so. The respondents are now trying to take advantage



failure on their part of performing their duty of placing the decision of the Ernakulam Bench when similar cases came for consideration before the Principal Bench and Ahmedabad Bench. If the respondents had acted fairly and diligently, conflict of decisions would have been avoided.

13. We shall now examine the contention of the respondents that the orders of the Principal Bench and the Ahmedabad Bench have the effect of declaring ^{that} the impugned amendment to the Rules to the extent that they give retrospective effect are valid.

At the outset we would like to say that the applications filed by the aggrieved parties having been dismissed by the Principal Bench and the Ahmedabad Bench, those orders cannot be understood as declaring that the impugned provisions of the rules are valid. The decision of the Ernakulam Bench which struck down the amendment to the rules in so far as they gave retrospective effect is not an order in personem. The Ernakulam Bench has held that under the proviso to Article 309 of the Constitution the President has power to promulgate rules with retrospective effect. It, however, struck down the amendment of the rules to the extent they gave retrospective effect on the ground that it is arbitrary and violative of Article 14 of the Constitution to deprive the pensioners of the rights which vested in them as on the dates on which they retired, by amending the rules subsequently with retrospective effect. As the impugned provisions were struck down as violative of Article 14 of the Constitution the legal effect is that the impugned amendments were void ab initio vide DEEP CHAND v. STATE OF UTTAR PRADESH reported in AIR 1959 SC 648. Once a competent court declares a statutory provision as void as offending the fundamental rights conferred by Article 14 of the Constitution that decision binds every one and not merely the parties to the proceedings. The effect of the decision of the Ernakulam Bench is that the amendments giving retrospective effect was not in existence from its inception. In Black's Law Dictionary, 5th Edition, it is stated that Judgment in Rem is:-

"An adjudication pronounced upon the status of some particular thing or subject matter, by a tribunal having competent authority."

In Halsbury's Law of England, 4th Edition, Vol.16 the meaning of "Judgment in Rem" is given at para 1522 as below:-

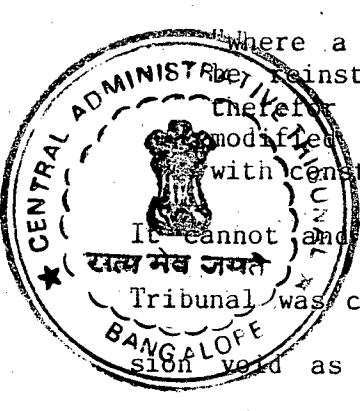
"1522. Meaning of "Judgment in rem". A judgment in rem may be defined as the judgment of a Court of competent

jurisdiction determining the status of a person or thing, or the disposition of a thing, as distinct from the particular interest in it of a party to the litigation. Apart from the application of the term to persons, it must affect the "res" in the way of condemnation, forfeiture, declaration of status or title, or order for sale or transfer". (Emphasise supplied)

As the decision of the Ernakulam Bench declares the status of the impugned statutory provision, it is a Judgment in rem.

14. As on the date on which the Principal Bench and the Ahmedabad Bench disposed of the applications before them the amendment giving retrospective effect to the rule having already been declared void by the Ernakulam Bench, the tribunal cannot be asked to strike down the statutory provision which has already been struck down or declared as void by a court of competent jurisdiction. The orders of the Principal Bench and the Ahmedabad Bench dismissing the applications cannot in the circumstances have the effect of putting life into the rules which have already been declared void by the Ernakulam Bench. When a statutory provision is declared as void or struck down, the same can be revived by getting the said decision reversed by way of review or on appeal to the higher court. The only other way to resurrect such a provision is by resorting to appropriate amendment of the Constitution or modifying the statutory provision as to render it intra vires. The Supreme Court has held in AIR 1989 SC 1933 UNION OF INDIA v. RAGHUBIR SINGH AND OTHERS -

"Where a statute is declared invalid in India it cannot be reinstated unless constitutional sanction is obtained thereto by a constitutional amendment or an appropriately modified version of the statute is enacted which accords with constitutional prescription".


It cannot and is not disputed that the Ernakulam Bench of the Tribunal was competent to declare the impugned statutory provision void as offending Article 14 of the Constitution. The statutory provisions declared void have not been shown to have

been resurrected either by an appropriate amendment to the Constitution or by suitable modification of the statutory provision to bring it within the constitutional prescription. The application for review challenging the decision of the Ernakulam Bench has been dismissed. Though an appeal has been filed against the decision of the Ernakulam Bench to the Supreme Court no decision has as yet been rendered by it reversing the decision of the Ernakulam Bench. It is admitted that the Supreme Court has not so far stayed the operation of the said decision. Hence, we have no hesitation in holding that the order of the Principal Bench and the Ahmedabad Bench do not have the legal effect of resurrecting the impugned statutory provisions which have been already declared void by the earlier decision of the Ernakulam Bench. In the light of our above findings it follows that there is only one decision which holds the field viz., that of Ernakulam Bench which has declared the impugned provisions as void. As the decisions of the Principal Bench and Ahmedabad Bench do not have the effect of declaring the impugned provisions as valid, it follows that there are no conflicting decisions requiring resolution of the conflict.

15. Assuming that there are two inconsistent decisions, we shall examine as to which decision can be regarded as a precedent binding in subsequent cases. It is obvious that the Principal Bench and the Ahmedabad Bench have rendered their decisions without noticing the earlier decision of the Ernakulam Bench. In such a situation it is well settled that the later decision rendered in ignorance of the earlier decision has to be regarded as per incuriam and not binding on the court in a subsequent case. This principle has been succinctly stated in Salmon on Jurisprudence, 12th Edition, page 151 at para (5) as follows:-

"(5) **Inconsistency between earlier decisions of the same rank.** A court is not bound by its own previous decisions that are in conflict with one another. This rule has been laid down in the Court of Appeal [Young's case (1944) K.B. at 726, 729], Court of Criminal Appeal [R. v. Power (1919) 1 K.B.572 (CCA)] and Divisional Court [R. v. De Gray (1900) 1 Q.B.521)], and it obviously applies also to the House of Lords. There may at first sight seem to be a difficulty here; how can a situation of conflict occur, if the court is bound by its own decisions? At least two answers may be given. First, the conflicting decisions may come from a time before the binding force of precedent was recognised. Secondly, and more commonly, the conflict may have arisen through inadvertence, because the earlier case was not cited in the later. Owing to the vast number of precedents, and the heterogeneous ways in which they are reported - or are not reported - it is only too easy for counsel to miss a relevant authority. Whenever a relevant prior decision is not cited before the court, or mentioned in the judgments, it must be assumed that the court acts in ignorance or forgetfulness of it. If the new decision is in conflict with the old, it is given per incuriam and is not binding on a later court." (emphasise supplied)

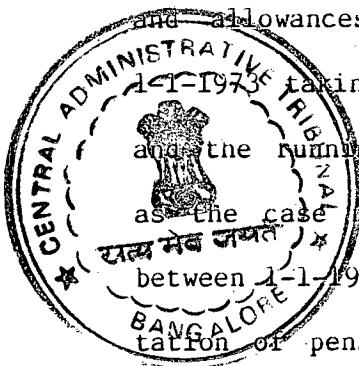
In Raghbir Singh's case it has been laid down that a decision of a Bench of two judges is binding on the Division bench consisting of the same number of judges and that, therefore, the principle laid down by a Bench of two judges does not get reversed or superseded by a subsequent decision of a Bench of the same number of judges. Applying this principle it has to be held that what holds the field as a binding precedent is the decision of the Ernakulam Bench and that the subsequent decision of the Principal Bench and the Ahmedabad Bench have to be regarded as per incuriam and not binding in subsequent cases. This being the legal position the decisions of the Principal Bench and the Ahmedabad Bench have to be ignored and the Ernakulam Bench decision alone should be regarded as holding the field as a precedent in regard to the validity of the impugned rule in BANGALORE so far as it gives retrospective effect.

16. As the Full Bench is not bound by either of the decisions, we shall now examine as to which of the decisions lays down the law correctly. The Ernakulam Bench has rightly proceeded on the basis that the President has under the proviso to

Article 309 of the Constitution power to promulgate rules with retrospective effect. This, however, is subject to the condition that the rules do not offend any of the fundamental rights conferred by Part III of the Constitution. What the Ernakulam Bench has done is to examine as to whether retrospective effect given to the amendment violates Article 14 of the Constitution. It has held that it does, on the ground that the vested rights of the applicants in the matter of receiving pension and other retiral benefits have been affected by the retrospective operation of the amended rule. It is well settled that pension is a valuable right which a Government servant earns. It is neither cnarity nor bounty. Government servant acquires right to pension and other retirement benefits on the date he retires from service. Deprivation of such a valuable vested right after retirement, in our opinion, is manifestly unreasonable, arbitrary and therefore violative of Article 14 of the Constitution. That is precisely what the Ernakulam Bench has said in its decision. The Principal Bench and Ahmedabad Bench have not taken the view that such vested rights can be taken away by a subsequent amendment to the rules by giving retrospective effect to the same. What they have said is that the vested rights of the applicants before them have not in any manner been curtailed by the impugned amendments to the rules. By the revision of Pay Scale Rules the pay scales of the members of the running staff were enhanced with effect from 1-1-1973. Under Rule 2544 the members of the Running staff were entitled to computation of their pay and retirement benefits taking into account the running allowances which they were receiving subject to a maximum of 75% of their pay and other allowances. Rule 2544 was amended by notifications dated 5-12-1988 prescribing the maximum at

45% from 1-1-1973 to 1-4-1979 and 55% from 1-4-1979 onwards.

Those who retired from 1-1-1973 to 4-12-1988 were, in accordance with Rule 2544 as it then stood, entitled to take into account running allowance in the matter of computation of pension and retirement benefits upto the maximum of 75% of their pay and other allowances. As their pay was revised with effect from 1-1-1973 the limit of 75% had to be worked out with reference to the enhanced pay and other allowances that they became entitled to receive in accordance with revision of Pay Scales Rules which came into effect from 1-1-1973. When the maximum is reduced from 75% to 45% upto 1-4-1979 or at the rate of 55% from 1-4-1979 it requires no argument to convince that the vested rights of all those who retired between 1-1-1973 and 4-12-1988 in the matter of receiving pension and retirement benefits were adversely affected. The Principal Bench whose decision has been followed by the Ahmedabad Bench has, however, held that the amendment with retrospective effect has not adversely affected the quantum of pension etc. What the Principal Bench has done is to compare the pension one would get taking into account the pre revised scale of pay immediately before 1.1.1973 and the running allowance limited to a maximum of 75% of pay



allowances, with the pension which he would get after taking into account the higher revised scale of pay and the running allowance subject to a maximum of 45% or 55% as the case may. We are concerned with persons who retired between 1-1-1973 and 4-12-1988 thereby earning a right to computation of pension in accordance with the statutory rules then in force. As by the time they retired, revision of pay had come into force, it is the revised pay and the running allowance subject to a maximum of 75% of the revised pay and allowances that was required to be taken into account. This right which

accrued in their favour on their retirement between 1-1-1973 and 4-12-1988 was sought to be affected by amending the rules on 5-12-1988 with retrospective effect reducing the maximum limit of running allowance that qualifies for pension. When the maximum limit of running allowance is reduced from 75% to 45% or to 55% it automatically reduces the pension and retirement benefits that stood vested on the date of retirement. It is impossible, therefore, to agree with the view taken by the Principal Bench followed by the Ahmedabad Bench that the vested right of the pensioners who retired between 1-1-1973 and 4-12-1988 in regard to pension and other retirement benefits have not been adversely affected by giving retrospective effect to the amended rules. We have, therefore, no hesitation in holding that the decisions of the Principal Bench and the Ahmedabad Bench with great respect are wrong and that the decision of the Ernakulam Bench is right. The Ernakulam Bench has, in our opinion, rightly declared the amended provisions to the extent they have been given retrospective effect as void as offending Article 14 of the Constitution.

17. As the decision of the Ernakulam Bench is in appeal before the Supreme Court we would like, in the interest of justice and to avoid multiplicity of proceedings, to direct that the present applicants shall be bound by the directions of the Supreme Court and that the payments made in pursuance of our directions in all these cases shall be liable to be suitably adjusted.

18. For the reasons stated above, all these applications are allowed with the following directions:

- (1) The respondents shall recompute the pension and other retiral benefits of the applicants or their L.Ks in accordance with Rule 2544 as was in force before it was amended by Notifications dated 5-12-1988.

- (2) The arrears due to the applicants/L.Rs on the basis of the recomputation as aforesaid shall be calculated and paid.
- (3) These directions shall be carried out within a period of three months from the date of receipt of the copy of this order.
- (4) If the amounts due to the applicants/L.Rs are not paid within the prescribed time, the amounts due shall be paid with interest at 12% per annum from the date of this order till the date of payment.
- (5) The applicants shall be entitled to costs at the rate of Rs.500/- in respect of each applica-

(6) The payment of pension and retirement benefits as per the aforesaid directions shall stand regulated/adjusted in accordance with the orders of directions as may be issued by the Supreme Court in SLP No.10373/90 against the decision of the Ernakulam Bench of the Tribunal in Application No.K-269/88.

Sd/-
—
MEMBER(A)

Sd/-
Y. L. Rao
VICE-CHAIRMAN.

Sd/-
C
CHAIRMAN.

TRUE COPY

bsv.

S. Sankar
SECTION OFFICER 181/94
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

Recd. ASR. L/15/94/5
H. Centre for SPLIT, Supreme Court
of main Registry & Adalat Jirka
12/15/94 Smt. Smt. Smt. Smt.
SECTION IV-A

From:

The Assistant Registrar,
Supreme Court of India,
New Delhi.

No. 2649-60/94/IV-A.

SUPREME COURT OF INDIA
NEW DELHI.

Dated: 26.4.1994

To: The Registrar,
Central Administrative Tribunal,
at Bangalore

SPECIAL LEAVE PETITIONS(CIVIL) NOS.5710-21 OF 1994

WITH

INTERLOCUTORY APPLICATION NOS.1-12
(Applications for stay.)

Union of India & Ors.

..Petitioners.

-Versus.

K.K.Krishna Iyer & Ors.

..Respondents.

Sir,

I am directed to forward herewith for your information and necessary action a certified copy of the Order of this Court dated 15.4.1994 passed in the matter above-mentioned.

Yours faithfully

H. Reddy
30 July
ASSISTANT REGISTRAR

arun/-

Sub C 52

IN THE SUPREME COURT OF INDIA

~~GRANTING CIVIL APPELLATE JURISDICTION~~

513040

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 5710-21 OF 1994
(Under Article 136 of the Constitution of India from Order dated
16th December, 1993 of the Central Administrative Tribunal, at
Bangalore in Original Application Nos. 65, to 76 of 1993.) 199

WITH

INTERLOCUTORY APPLICATION NOS. 1-12

(Applications for stay by notice of motion with a prayer for an
ex parte Order.)

Union of India & Ors.

...Petitioners.

-Versus-

K.K. Krishna Iyer & Ors.

...Respondents.

(For full and detailed cause title, please see schedule 'A'
attached herewith.)

Dated the 15th April, 1994.

Sworn to be true copy

CORAM:

HON'BLE MR. JUSTICE A.M. AHMADI
HON'BLE MR. JUSTICE YOGESHWAR DAYAL

Amritan Registrar (Smt.)
30.4.94
Supreme Court of India

For the Petitioners: Mr. V.R. Reddy, Additional Solicitor General
of India.
(M/s. B.P. Sarthy and C.V.S. Rao, Advocates
with him.)

THE PETITIONS FOR SPECIAL LEAVE TO APPEAL AND THE
APPLICATION FOR STAY above-mentioned being called on for hearing
before this Court on the 15th day of April, 1994 UPON hearing
counsel for the Petitioner herein THIS COURT while directing issue
of Notice to the Respondents herein to show cause why Special
Leave be not granted to the Petitioners herein to appeal to this
Court against the Central Administrative Tribunal above-mentioned,
DOETH ORDER THAT pending the hearing and final disposal by this
Court of the application mentioned above for stay after notice,

the operation of the Order dated 16th December, 1993 of the Central Administrative Tribunal in Original Application Nos.65 to 76 of 1993 be and is hereby stayed;

AND THIS COURT DOH FURTHER ORDER THAT THIS ORDER be punctually observed and carried into execution by all concerned.

WITNESS the Hon'ble Shri Manepalli Narayana Rao Venkatachaliah, Chief Justice of India, at the Supreme Court, New Delhi, this the 15th day of April, 1994.

Sd/-

(VITJAY LALMI KAPUR)

SECRET

(VITJAY LALMI KAPUR)
DEPUTY REGISTRAR

215
IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

5710-21

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. OF 1994.

1. Union of India
represented by the
Secretary,
Ministry of Railways,
Railway Bhawan
New Delhi.

2. Chairman
Railway Board,
Rail Bhawan,
New Delhi.

3. Union of India
through General Manager
Southern Railway
Park Town
Madras.

4. The Divisional Superintendent
Southern Railway
Divisional Office
Palghat.

....Petitioners

VERSUS

1. K.K.Krishna Iyer
S/o K.Krishna Iyer
Retired, Guard 'A' S.pl.
S.No. 13745, Chembai Village
P.O., Kottayi, Palakkad,
Pin-678 572.

Contd. . .

2. M. Veemban,
S/o M. Nakalan, Retired,
Loco Shunter, S.No.P 5329,
Mullathody House,
Kariangode, P.O.Kottayi
Palakkad District.
3. C.Gangadharan Nair,
S/o K.Kunhan Nambiar
Retired., Assistant Guard,
S.No. 1864, Lakshmi Nivas
P.O.Puthipariyaram,
Palghat, Pin-670 733.
4. G.Prasuraman,
S/o P.Gopal Pillai,
Retired., Driver 'B'
S.No. 3067, Saraswathi Nivas
Rayappan Street, P.O.
Thathamengalam, Palghat-
678 102.
5. C.Narayanan,
S/o A. Chandu, Retired.,
Driver 'A', S.No.P 7479
'Leela Nivas' P.O.
Puduppariyaram,
Palghat-678 733.
6. K.Raghavan,
S/o M.Krishnan,
Retired., Driver 'A',
Spl. S.No. P 2400,
Mullarithodi House,
Karimgode, P.O.
(Kottayi, Palghat-670 572).